



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

Directorate General of Foreign Trade

User Help File

EPCG Module

Version 0.3

February 2022

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1. Introduction and Accessing DGFT Portal

This document is the help file for EPCG functions in the new system. To access the new portal, navigate to <https://dgft.gov.in>. The new portal is compatible with the following browsers: Chrome 70 + / Firefox 70 + / IE 12+.

Users are advised to refer to the latest help file available under Learn > Online Help & FAQs in the DGFT Portal.

For accessing the EPCG module on the website follow below navigation:

Services ->EPCG.

2. Contact@DGFT

For any issues users can raise any concern to DGFT and may call the given Toll-Free Helpline number given on the DGFT Portal or raise a request using the "Contact@DGFT" page.

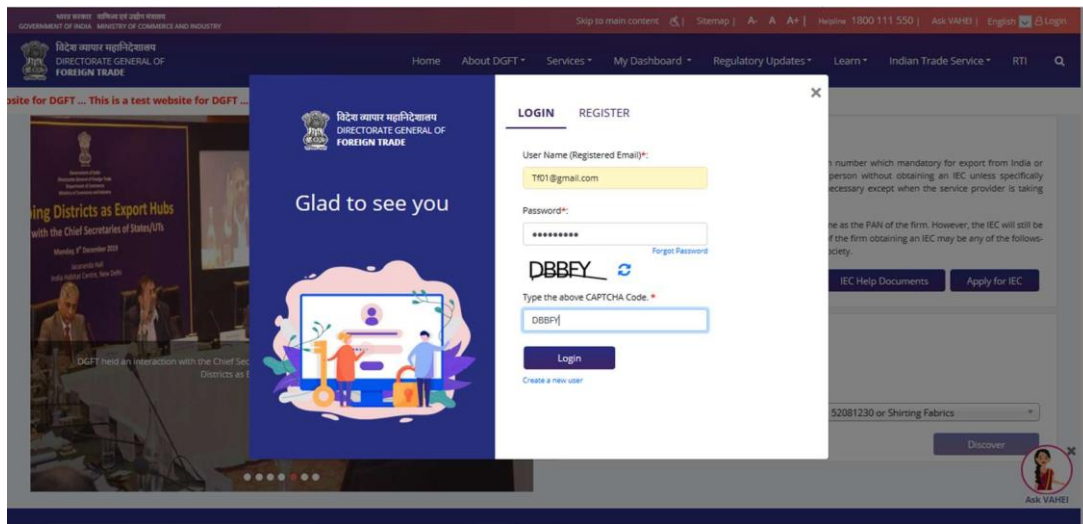
3. Login to the new Portal

To Login on Directorate General Foreign Trade (DGFT) portal you would require:

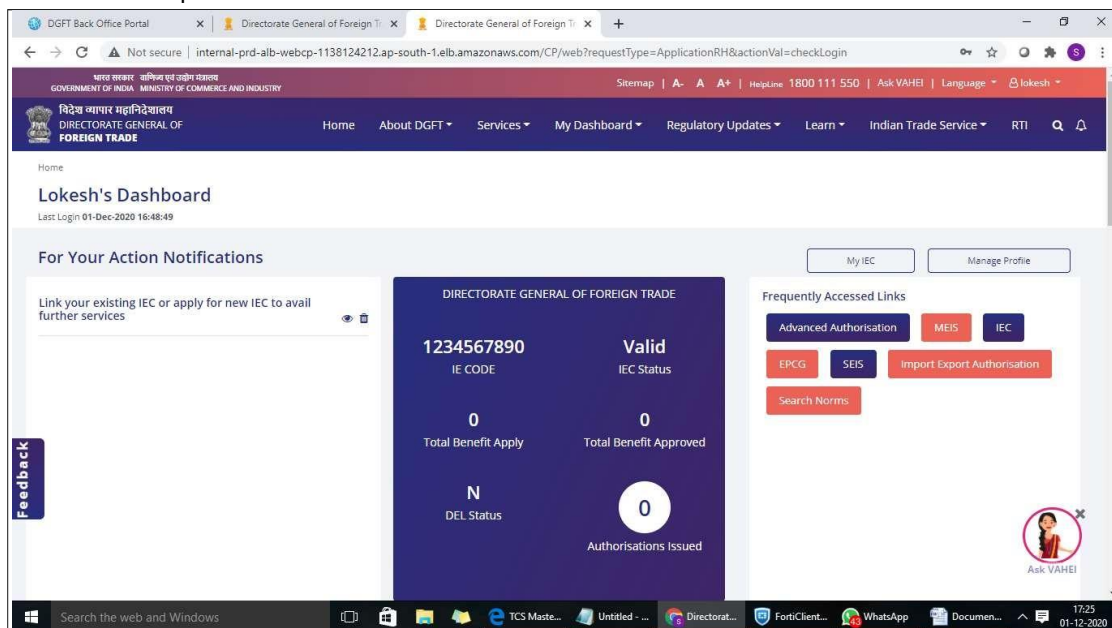
- a) Internet Connection
- a) Valid User ID and password provided to log in

Then proceed with the following steps.

1. Visit the DGFT website and proceed with Login by entering the User ID, Password and captcha then click on the Login button to log in to the system.



2. On successful login, Home page will be displayed with Basic details in Dashboard like IEC Number, Valid, IEC status, Authorizations Issued, etc. FYA Notifications will be displayed in the left pane of the screen.



4. Applying for EPCG licence.

Introduction

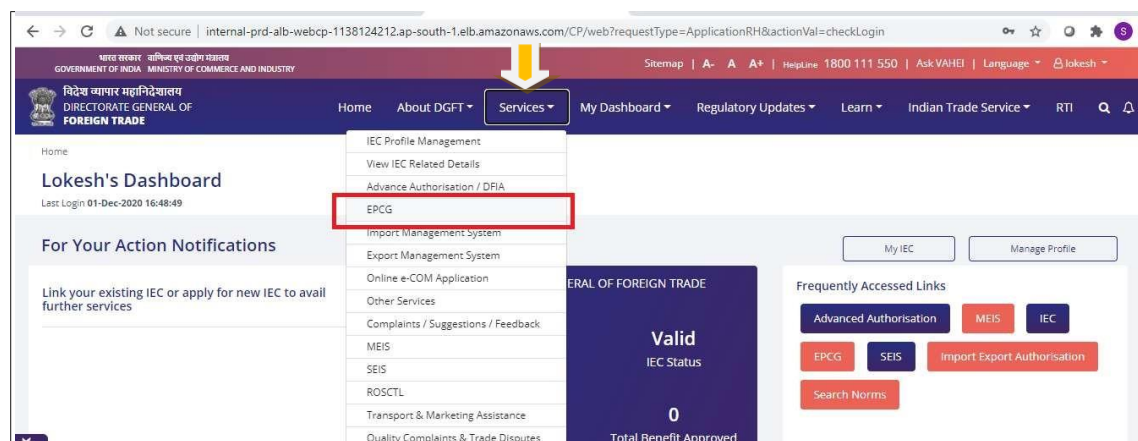
This section covers the process of applying for the EPCG file number.

Pre-conditions for applying for EPCG:

1. IEC Entity has already Imported Items by paying customs duty.
2. The applicant has an 'Active' IEC and is logged into the DGFT Customer Portal.
3. E-Sign and DSC are enabled for submission.
4. The applicant is authorised to draft and submit applications for an IEC.

Steps to apply for EPCG file number are as follows:

1. Login to the portal with valid credentials and click on 'Services' menu present in the top of the screen
2. Importer Exporter navigates through Services>>EPCG



3. Export promotion of Capital Goods (EPCG Scheme) Screen will be displayed.

Separate Tiles for processes for EPCG are show under Services under EPCG.

The screenshot shows the DGFT website with the following content:

What is Export Promotion Capital Goods (EPCG) Scheme

The objective of the Export Promotion Capital Goods (EPCG) Scheme is to facilitate import of capital goods for producing quality goods and services and enhance India's manufacturing competitiveness. EPCG Scheme allows import of capital goods for pre-production, production and post-production at zero customs duty. Capital goods imported under EPCG for physical exports are also exempt from IGST and Compensation Cess up to 31.03.2020. Alternatively, the exporter may also procure Capital Goods from domestic market in accordance with provisions of paragraph 5.07 of FTP. Capital goods for the purpose of the EPCG scheme shall include:

- Capital Goods as defined in Chapter 9
- Computer systems and software which are a part of the Capital Goods
- Spares, moulds, dies, jigs, fixtures, tools & refractories
- Catalysts for initial charge plus one subsequent charge

EPCG scheme covers manufacturer exporters with or without supporting manufacturer(s), merchant exporters tied to supporting manufacturer(s) and service providers.

Pre-Requisites for Applying for EPCG Scheme

To apply for an EPCG scheme, an IEC is required. Other pre-requisites as mentioned in the Chapter 5 of Foreign Trade Policy and Hand book of Procedures may be referred.

Services under EPCG

- Apply for EPCG / Post Export EPCG (ANF-5A)**: To apply for an EPCG scheme, an IEC is required. Other pre-requisites as mentioned in the Chapter 5 of Foreign Trade Policy and Hand book of Procedures may be referred.
- Amendment of Fields of EPCG Authorisation**: Apply for amendment of already issued EPCG authorisations.
- Invalidation of Authorisation**: Invalidation/ Certificate of Supplies for EPCG Authorisation.
- Clubbing of EPCG Authorisation (ANF-5C)**: Apply for clubbing of EPCG authorisations.
- Closure of EPCG Authorisation (ANF-5B)**: Apply for closure of EPCG Authorisations.
- Installation Certificate**: Attach installation certificate to EPCG authorisation.
- Apply for EO / Block Extension**: Apply for Export Obligation / Block Extension of EPCG authorisations.
- License Status at Customs**: Check the license status at Customs from here.

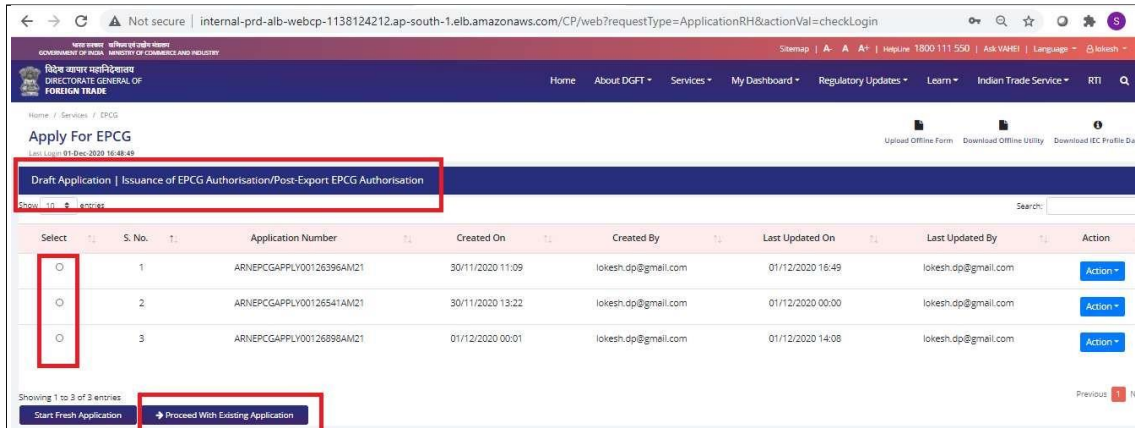
4. Select Apply for EPCG/Post Export EPCG (ANF-5A).

This screenshot is identical to the previous one, but the 'Apply for EPCG / Post Export EPCG (ANF-5A)' button in the 'Services under EPCG' section is highlighted in blue, indicating the user's selection.

User can apply for EPCG in two ways:

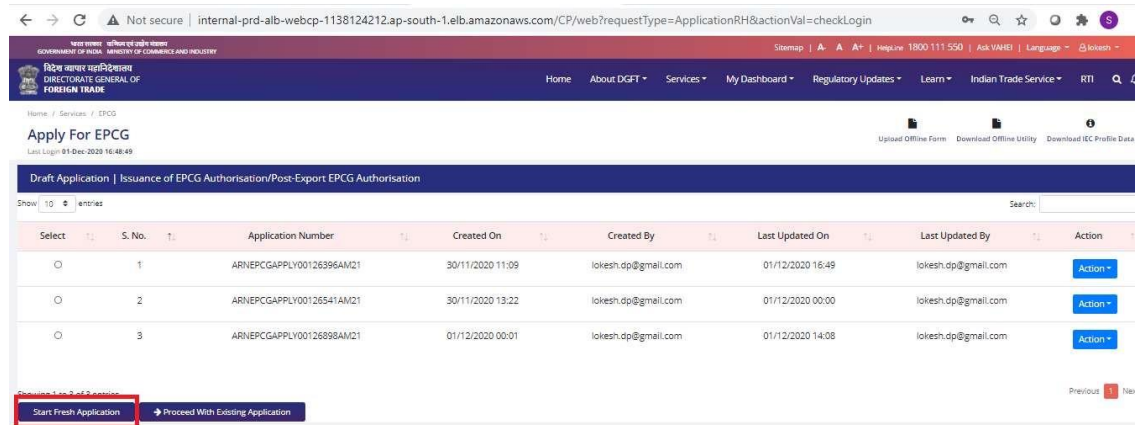
1. Proceed with Draft Application

User selects the required Scheme Draft and clicks on Proceed with Existing Application.

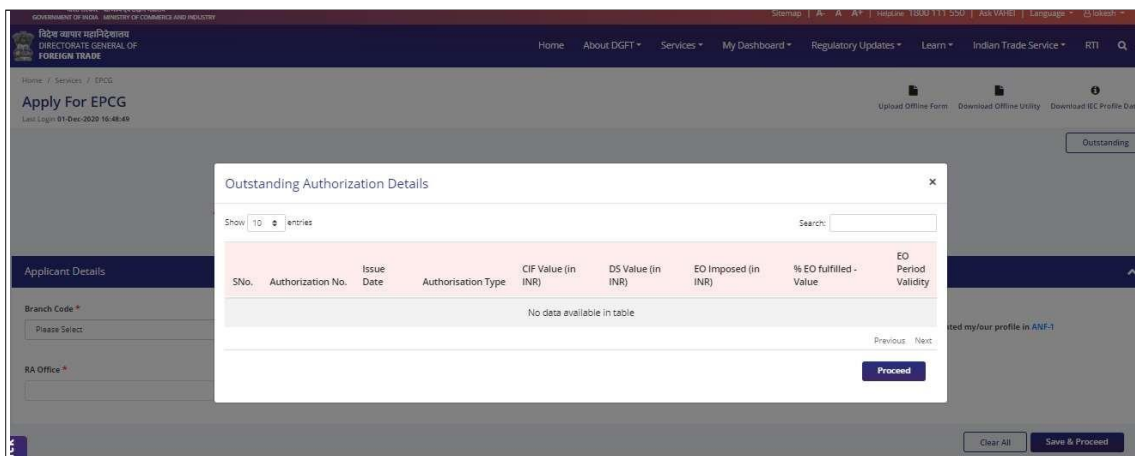


2. Fresh Application:

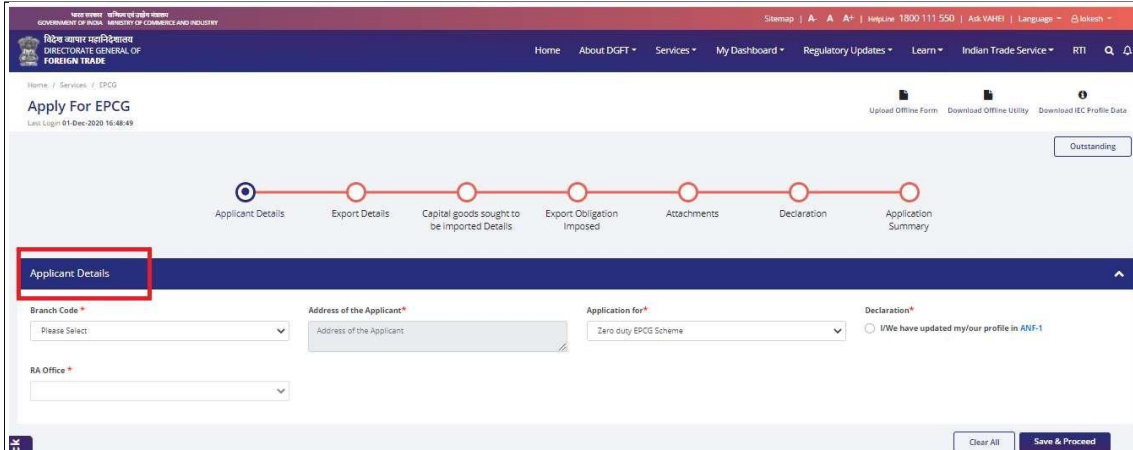
- User selects Start Fresh Application



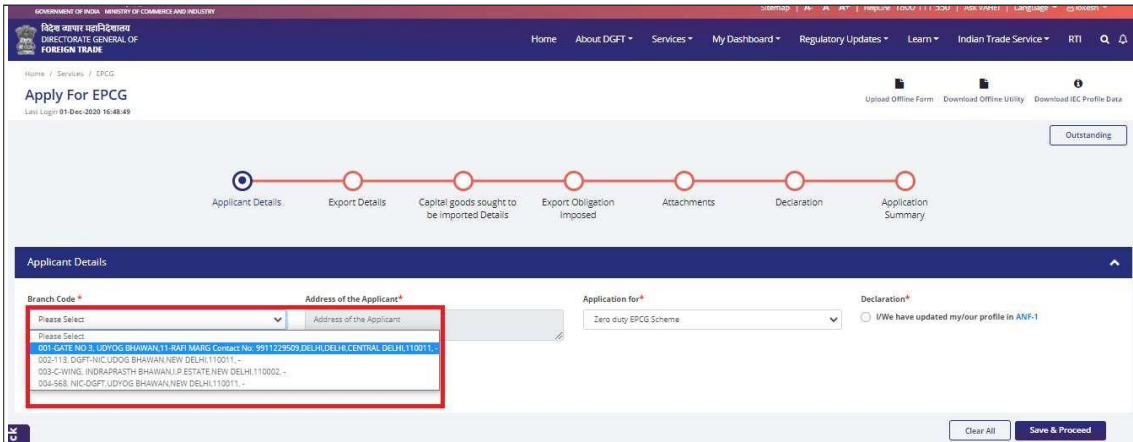
- Outstanding Authorizations list will be displayed:



5. Applicant Details screen is displayed. Importer/Exporter selects Branch code from dropdown

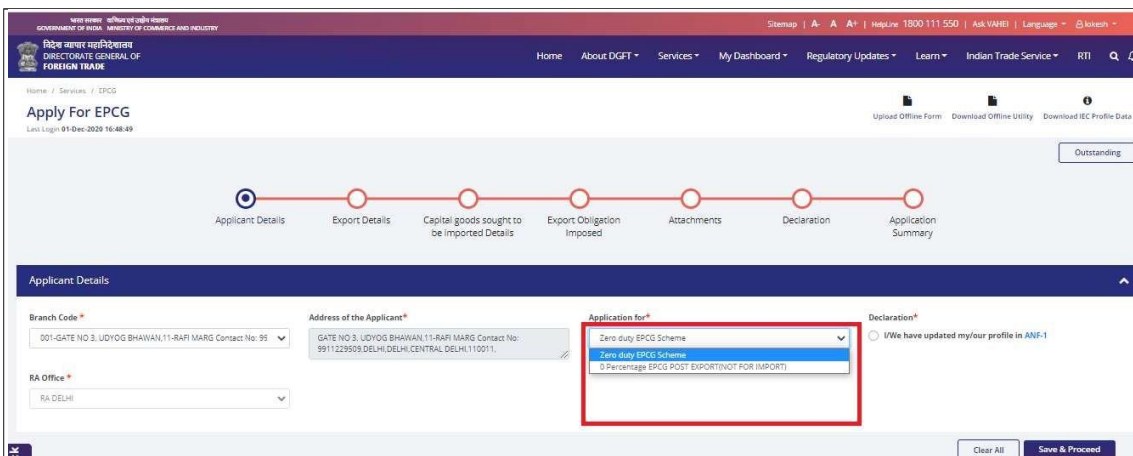


6. Branch code is selected then Address of Applicant is auto populated:

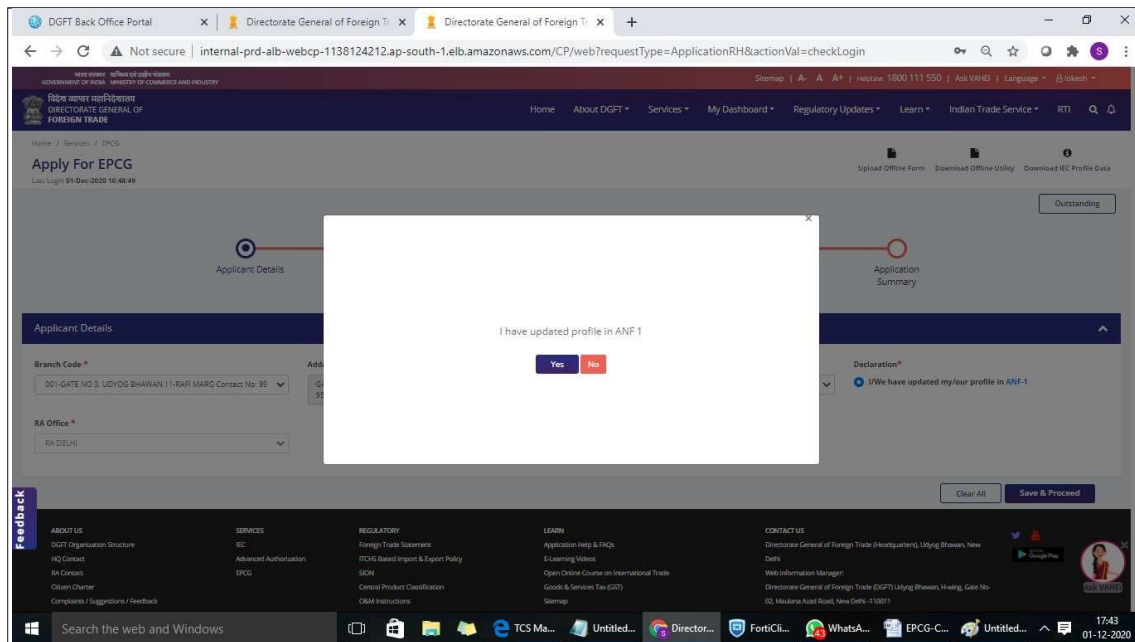


- Importer/Exporter selects value for Application from the two drop down values:

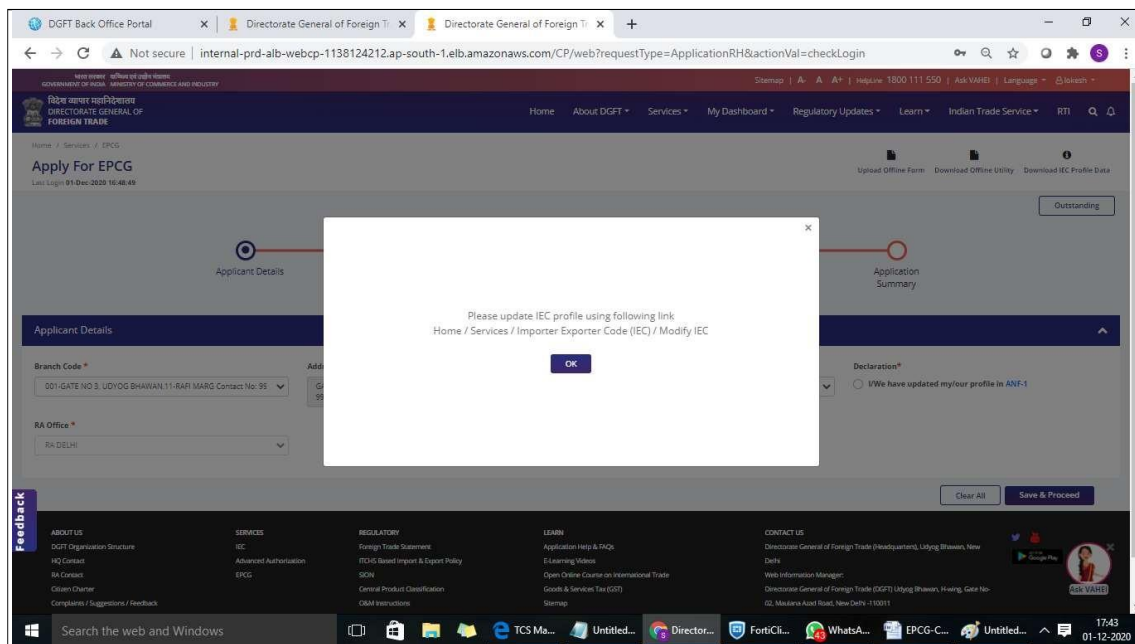
- i) Zero duty EPCG Scheme
- ii) Zero percentage EPCG Scheme Post Export (Not for Import)



7. User selects the declaration; a dialogue box is displayed for the confirmation that he/she has updated his profile in ANF-F



8. If user selects **No** then system displays a popup that user needs to update his IEC profile and the navigation in Customer Portal for the same.

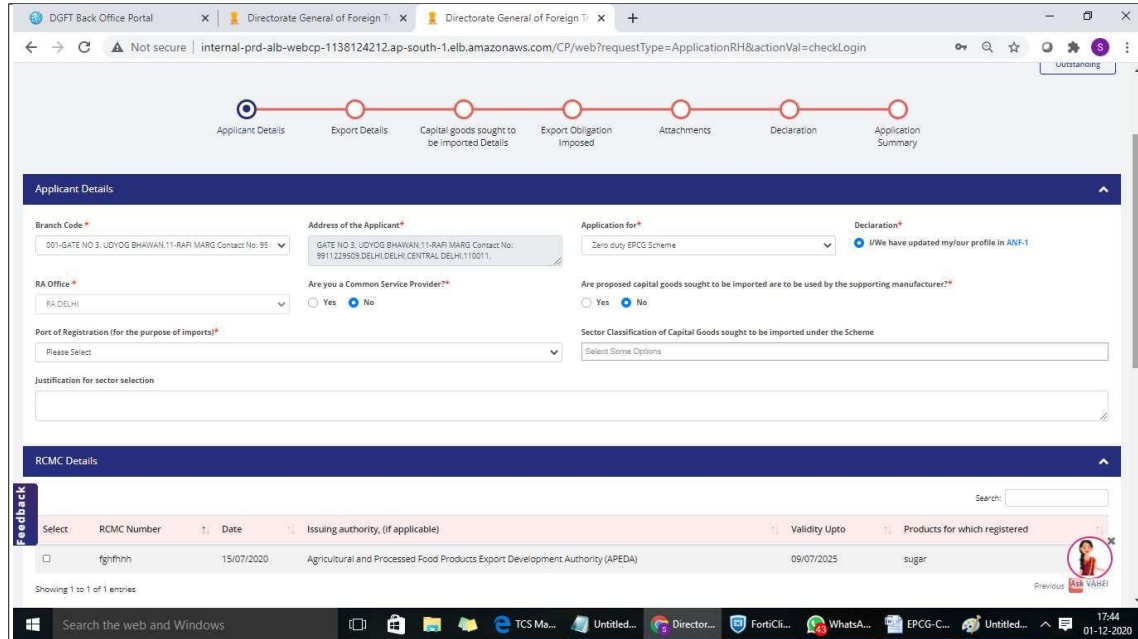


9. If Selects **Yes** for the confirmation on IEC Profile Update, then the other sections of Applicant Details page are displayed.

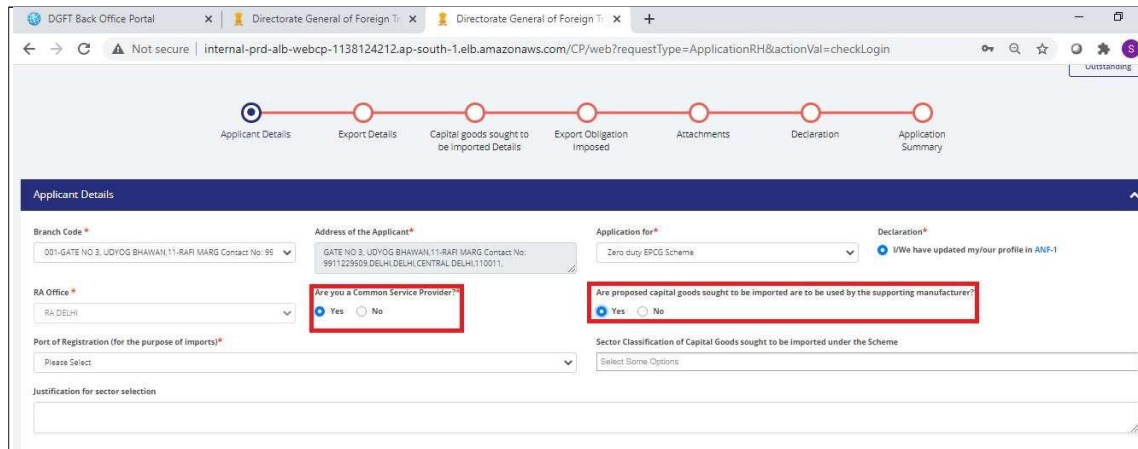
10. RA-Office name is auto populated based on the address of the selected branch code.

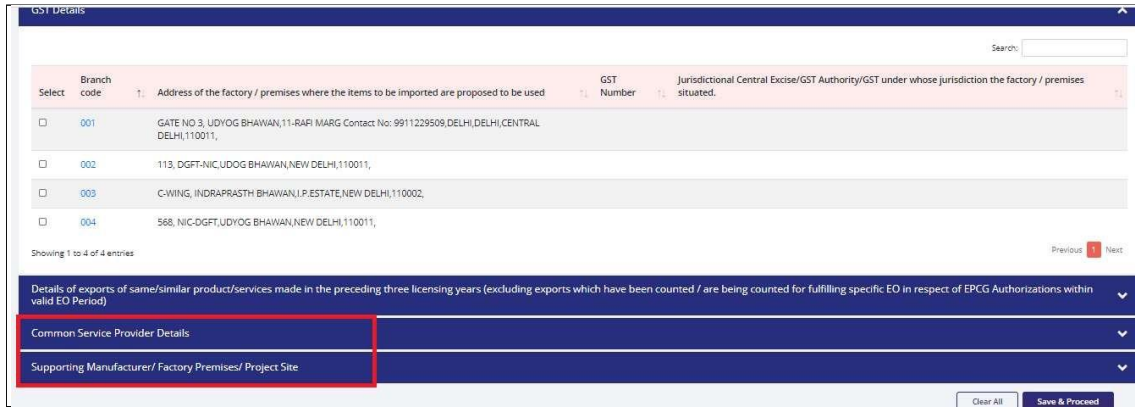
11. User selects the Port of Registration from the drop-down list which shows list of all EDI/Non-EDI ports. (System will Auto suggest the name of port based on Users input)

12. In case user selects anything in sector classification then the Justification for the sector classification has to be provided mandatorily.

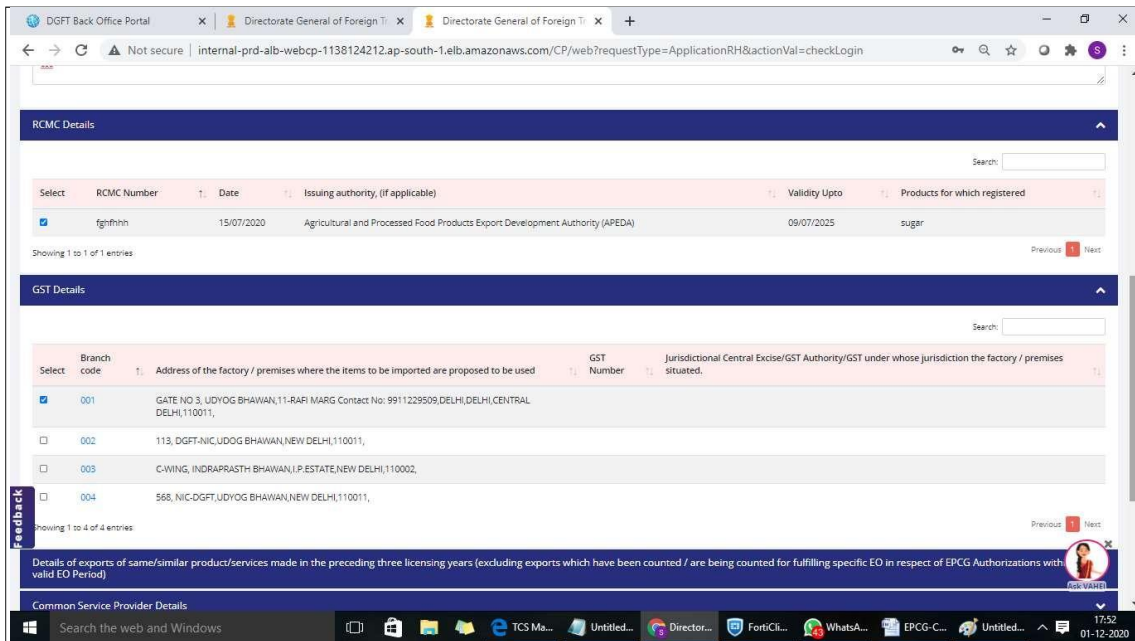


13. In case User selects the value for **Are you a common service provider?** As **Yes** and/or **Are proposed capital goods sought to be imported are to be used by the supporting manufacturer?** As **Yes** then user has to provide details for two additional sections namely **Common service provider details** and **Supporting Manufacturer/Factory Premises / Project Site**.





14. **RCMC Details** Section: User selects one or more RCMS Details for the EPCG License. This list will be populated from the IEC profile of the Importer/Exporter. Only Valid RCMC details are shown here.



15. **GST Details:** A GST detail of the importer/Exporter is displayed from the IEC profile. User can select one/more GST details from the list irrespective of the branch code selected above.

The screenshot displays the 'RCRC Details' and 'GST Details' sections of the EPCG Customer Portal. The 'RCRC Details' table shows one entry for RCRC Number 'fgnfhhh' issued on 15/07/2020 by the Agricultural and Processed Food Products Export Development Authority (APEDA), with a validity up to 09/07/2025 for 'sugar'. The 'GST Details' table lists four branches, with the first one selected: Branch code '001' at GATE NO 3, UDYOG BHAWAN, 11-RARI MARG, DELHI, 110011.

Select	RCRC Number	Date	Issuing authority, (if applicable)	Validity Upto	Products for which registered
<input checked="" type="checkbox"/>	fgnfhhh	15/07/2020	Agricultural and Processed Food Products Export Development Authority (APEDA)	09/07/2025	sugar

Select	Branch code	Address of the factory / premises where the items to be imported are proposed to be used	GST Number	Jurisdictional Central Excise/GST Authority/GST under whose jurisdiction the factory / premises situated.
<input checked="" type="checkbox"/>	001	GATE NO 3, UDYOG BHAWAN, 11-RARI MARG Contact No: 9911229509, DELHI, DELHI, CENTRAL DELHI, 110011,		
<input type="checkbox"/>	002	113, DGFT-NIC, UDYOG BHAWAN, NEW DELHI, 110011,		
<input type="checkbox"/>	003	C-WING, INDRAPRASTH BHAWAN, I.P. ESTATE, NEW DELHI, 110002,		
<input type="checkbox"/>	004	568, NIC-DGFT, UDYOG BHAWAN, NEW DELHI, 110011,		

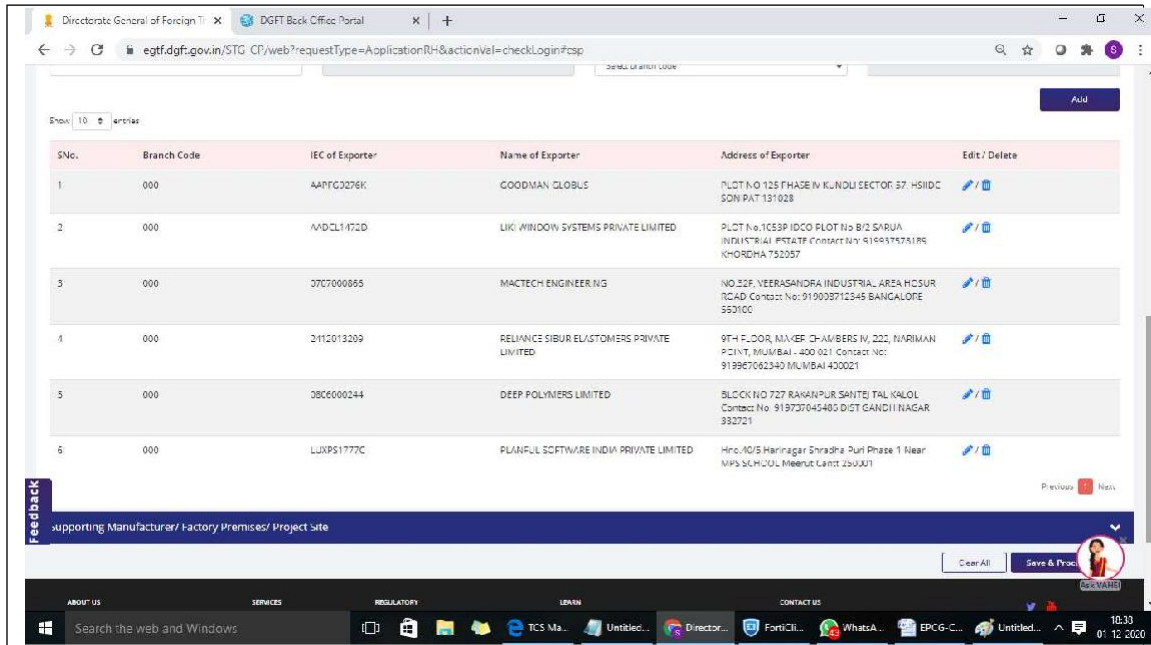
16. Common service Provider Details: User has to capture minimum 6 different Exporter details where the firm is a Common Service Provider. All can belong to same product category or different.

- Product category is selected from the list of values in the drop down.
- Based on the selection of Product category the place of operation drop-down values is filtered, user selects any from the list then.
- Name of Exporter is auto populated once the IEC of exporter is provided.
- Address of Exporter is auto populated once the branch code is selected.

The screenshot shows the 'Common Service Provider Details' form. The 'Issuing Authority of the Common Service Provider*' is 'nhj', 'Product Category' is 'Hosiery', and 'Place of operation' is 'Tirupur'. Under 'Add Exporter', the IEC of Exporter is 'AAPPG9276K', Name of Exporter is 'GOODMAN GLOBUS', Branch Code is '000 - PLOT NO 125 PHASE IV KUNDLI SECTOR S7, HSIIDC SC', and Address of Exporter is 'PLOT NO 125 PHASE IV KUNDLI SECTOR S7, HSIIDC SONIPAT 13'. A table below shows no data available for the added exporters.

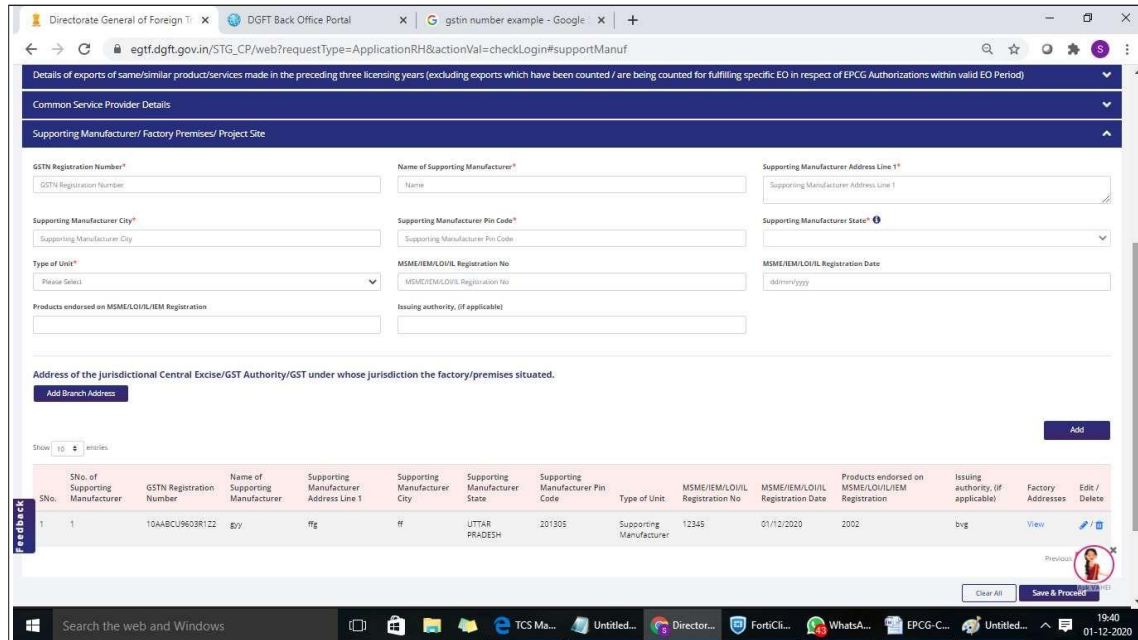
SN.	Branch Code	IEC of Exporter	Name of Exporter	Address of Exporter	Edit / Delete
No data available in table					

- All the CSP Exporters should be different.



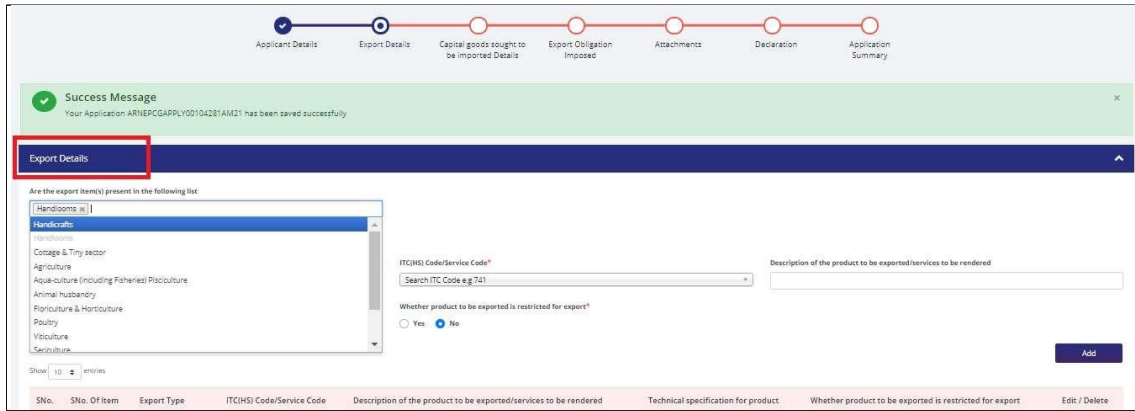
17. Supporting Manufacturer Supporting Manufacturer/ Factory Premises/ Project Site Details:

- User captures details like GSTN Registration Number, Name of Supporting Manufacturer, Supporting Manufacturer Address Line 1, Supporting Manufacturer City etc...
- Based on the Supporting Manufacturer Pin Code the value for Supporting Manufacturer State is auto populated.



18. Export Details Page:

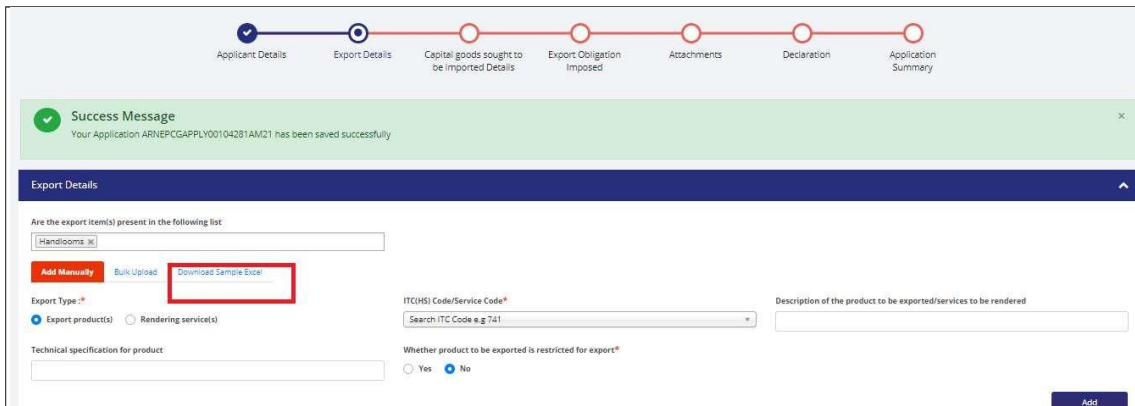
- User selects the one/many value for are the export item(s) present in the following list (if any) from the drop down.



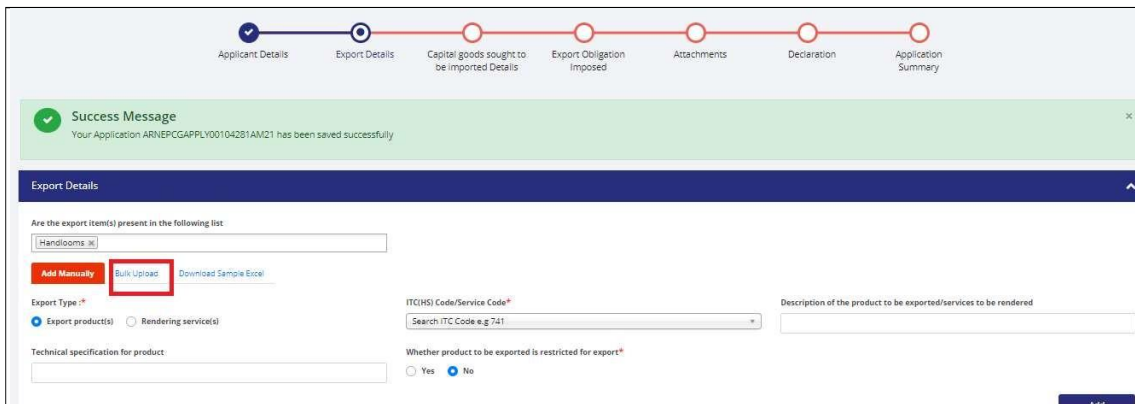
- User can capture Export details in below two ways:

i) Bulk Upload –

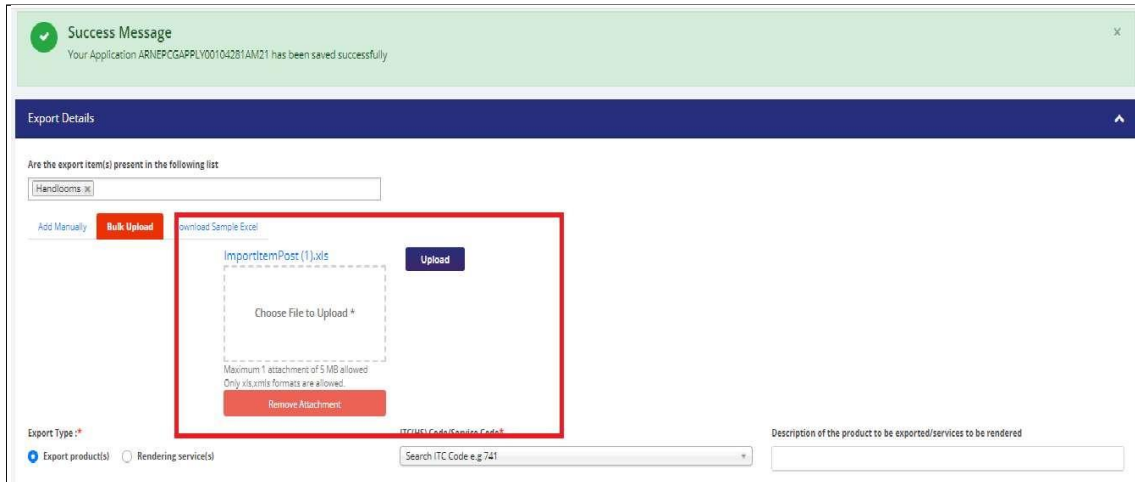
User can download the Template by clicking on **Download sample Excel**.



- Select the same and then upload the same via **Bulk Upload**:

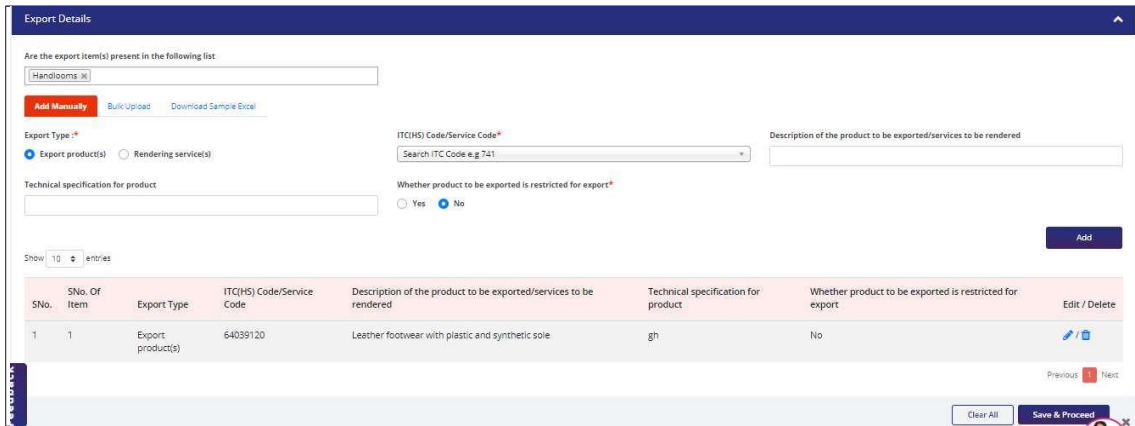


- Click on **Upload** Button.

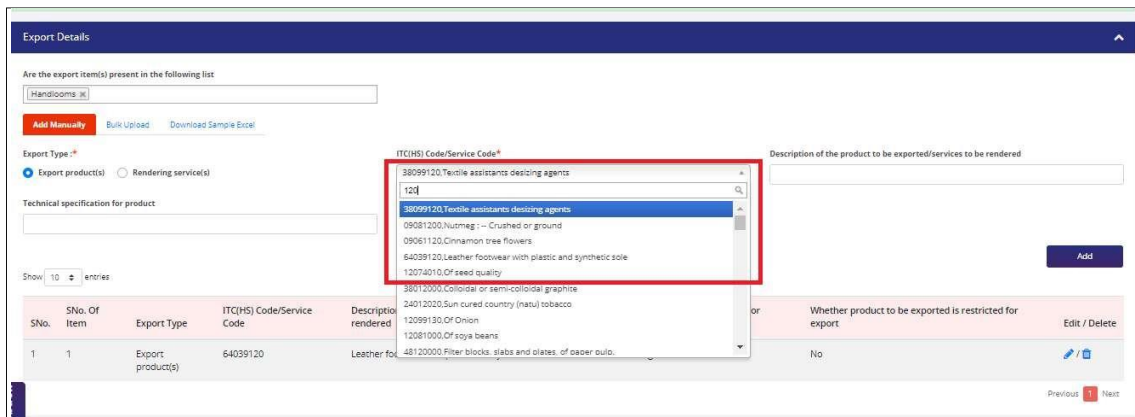


ii) Add Manually

- User selects the Export Type: Anyone -Export Products /Rendering Products.



- User provides the ITC(HS) code/Service Code.



- Description of the product is auto populated based on the ITC(HS) code.

Export Details

Are the export item(s) present in the following list
Handlooms

Add Manually Bulk Upload Download Sample Excel

Export Type: Export product(s) Rendering service(s)

ITC(HS) Code/Service Code: 09081200, Nutmeg :- Crushed or ground

Description of the product to be exported/services to be rendered: Nutmeg :- Crushed or ground

Technical specification for product: test

Whether product to be exported is restricted for export? Yes No

Show 10 entries

SNo.	SNo. Of Item	Export Type	ITC(HS) Code/Service Code	Description of the product to be exported/services to be rendered	Technical specification for product	Whether product to be exported is restricted for export	Edit / Delete
1	1	Export	64039120	Leather footwear with plastic and synthetic sole	gh	No	

- User provides other inputs and clicks on Add button; Details are added in the Export Details table below.

Export Details

Are the export item(s) present in the following list
Handlooms

Add Manually Bulk Upload Download Sample Excel

Export Type: Export product(s) Rendering service(s)

ITC(HS) Code/Service Code: Select an Option

Description of the product to be exported/services to be rendered:

Technical specification for product:

Whether product to be exported is restricted for export? Yes No

Show 10 entries

SNo.	SNo. Of Item	Export Type	ITC(HS) Code/Service Code	Description of the product to be exported/services to be rendered	Technical specification for product	Whether product to be exported is restricted for export	Edit / Delete
1	1	Export product(s)	64039120	Leather footwear with plastic and synthetic sole	gh	No	
2	2	Export product(s)	09081200	Nutmeg :- Crushed or ground	test	No	

Previous Next

Clear All Save & Proceed

19. Capital goods sought to be imported details:

- User selects the currency of Import from the currency list in the drop down.
- Similarly, the freely convertible currency is selected from the drop down.

Applicant Details Export Details Capital goods sought to be imported Details Export Obligation imposed Attachments Declaration Application Summary

Success Message
Your Application ARNEPCGAPPLY00104281AM21 has been saved successfully

Capital goods sought to be imported Details

Currency of Imports: (Dropdown menu open showing: Kuwaiti Dinar, Please Select, US Dollars, Singapore Dollar, Swiss Franc, Pound Sterling, Japanese Yen, Hong Kong Dollar, EUR, Australian Dollar, Swedish Kroner, Canadian Dollar, Danish Kroner, Norwegian Kroner, Bahrain Dinar, Saudi Arabian Riyal, South African Rand, UAE Dirham)

Freely convertible currency: (Dropdown menu open showing: UAE Dirham)

Address of the applicant/supporting manufacturer:

Description of Capital goods to be Imported:

Technical Specification of Capital goods to be Imported:

- User captures the Postal address of the jurisdictional Central Excise Authority in whose jurisdiction factory/premises of the applicant/supporting manufacturer where the capital goods to be imported are proposed to be installed* in the free text area.

- Import Item Details can be added in a similar way like Export Details i.e.

i) Bulk Upload- User can download the template excel, capture all the details of the Import Items and then upload the same. Details will be added in the Import Table below.

ii) Manually- User has to manually provide values of all parameters.

On the selection of ITCHS code the description of the Item is auto populated.

User selects the value of Nature of capital goods sought to be imported and Unit of measurement from the list of values in the drop down.

Capital goods sought to be imported Details

Currency of Imports* Freely convertible currency*

Postal address of the jurisdictional Central Excise Authority in whose jurisdiction factory/premises of the applicant/supporting manufacturer where the capital goods to be imported are proposed to be installed*

Add Import Item

[Add Manually](#) [Bulk Upload](#) [Download Sample Excel](#)

ITCHS Code* Description of Capital goods to be Imported Technical Specification of Capital goods to be Imported

Nature of Capital Goods sought to be imported* Quantity of Import* Unit of measure*

Primary use of Capital Goods sought to be imported* Whether Capital goods is restricted for import* Yes No Total effective Customs duty on items to be imported (in %)*

Basic Customs duty* CIF value of imports/deemed imports (INR)* Duty paid (INR)*

- On click of Add button, details will be added in the Import Detail table below.
- Once added, user can edit/delete any Item details.

SNo.	SNo. Of Item	ITCHS Code	Description of Capital goods to be Imported	Technical Specification of Capital goods to be Imported	Nature of Capital Goods sought to be imported	Quantity of Import	Unit of measure	Primary use of Capital Goods sought to be imported	Whether Capital goods is restricted for import	Total effective Customs duty on items to be imported (in %)	Basic Customs duty	CIF value of imports/deemed imports (INR)	Duty paid (INR)	Edit / Delete
1	1	74199990	Other articles of copper	1000	Capital Goods	100.0	NUMBERS (NOS)	Production activity	No	100.0	100.00	100.00	1,000.00	
2	2	33012936	Tuberose concentrate; Nutmeg oil; Palmarosa oil; Patchouli oil; Pepper oil; Pectigrain oil; Sandalwood oil; Rose oil; Pectigrain oil	hgh	Capital Goods	500	INCHES (INC)	Production activity	No	11	75,000.00	52,000.00	65,000.00	

total CIF value of Imports applied for (INR) Total CIF value of Imports applied for (in US \$) Total CIF value of Imports applied for (in FCC)

total CIF value of Imports applied for (in currency of imports) Total Duty Paid (INR) Application fee to be paid (INR)

[Previous](#) [Next](#)

- Total CIF value in INR, Freely Convertible currency, USD, in currency of Imports and Duty saved value in INR is displayed below the Import Details table.

SNo.	Item	Code	Description of Capital goods to be Imported	Technical Specification of Capital goods to be Imported	Nature of Capital Goods sought to be imported	Quantity of Import	Unit of measure	Primary use of Capital Goods sought to be imported	Whether Capital goods is restricted for import	Total effective Customs duty on items to be imported (in %)	Basic Customs duty	CIF value of imports (INR)	Duty paid (INR)	Delete
1	1	74199990	Other articles of copper	1000	Capital Goods	100.0	NUMBERS (NOS)	Production activity	No	100.0	100.00	100.00	1,000.00	
2	2	33012936	Tuberose concentrate; Nutmeg oil; Palmarosa oil; Patchouli oil; Pepper oil; Pectigrain oil; Sandalwood oil; Rose oil; Pectigrain oil	hgh	Capital Goods	500	INCHES (INC)	Production activity	No	11	75,000.00	52,000.00	65,000.00	

Total CIF value of Imports applied for (INR) Total CIF value of Imports applied for (in US \$) Total CIF value of Imports applied for (in FCC)

Total CIF value of Imports applied for (in currency of imports) Total Duty Paid (INR) Application fee to be paid (INR)

20. Indigenous Details:

- In case Importer /Exporter selects yes for 'Do you want to add Invalidation request' option then he has to add Indigenous Item Details
- User selects the Item Serial no of the Import Item. Based on the selection the ITCHS code, Description and Unit of Measurement is auto populated.
- User declares the Quantity to be invalidated which should be lesser than the Quantity to be imported.

Success Message
Your Application ARNEPCGAPPLY00104281AM21 has been saved successfully

Capital goods sought to be imported Details

Indigenous Details

Do you want to add invalidation request ?
 Yes No
 I agree that the Capital Goods to be imported are not present in Appendix 5F (as amended).

Add Indigenous Item Details

SNo. Of Item *
 1
 Please Select
 1
 2
 3

ITC (HS) Code *
 74199990

Description of Capital goods to be Imported
 Other articles of copper

Quantity to be Invalidated*

Unit of measure*
 NUMBERS (NOS)

CFI value of Imports invalidated (INR)*

Notional duty saved value(INR)*

- Once all the details are captured, user clicks on **Add** button.

Indigenous Details

Do you want to add invalidation request ?
 Yes No
 I agree that the Capital Goods to be imported are not present in Appendix 5F (as amended).

Add Indigenous Item Details

SNo. Of Item *
 1

ITC (HS) Code *
 74199990

Description of Capital goods to be Imported
 Other articles of copper

Quantity applied for
 1000

Quantity to be Invalidated*
 10

Unit of measure*
 NUMBERS (NOS)

CFI value of Imports invalidated (INR)*
 10

Notional duty saved value(INR)*
 100

Add

SNo.	SNo. Of Item	ITC (HS) Code	Description of Capital goods to be Imported	Quantity to be Invalidated	Unit of measure	CFI value of Imports invalidated (INR)	Notional duty saved value(INR)	Edit / X

No data available in table

how 10 entries

ASK VAHEI

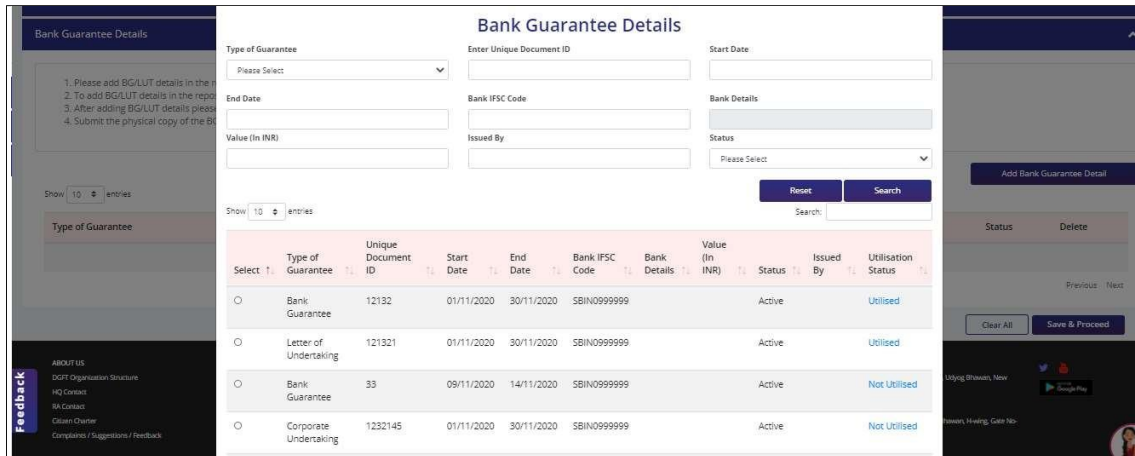
- Indigenous Item Details are added in the table below.

- User provides the details for Indigenous supplier Details and clicks on Add, the supplier details are populated in the table below.

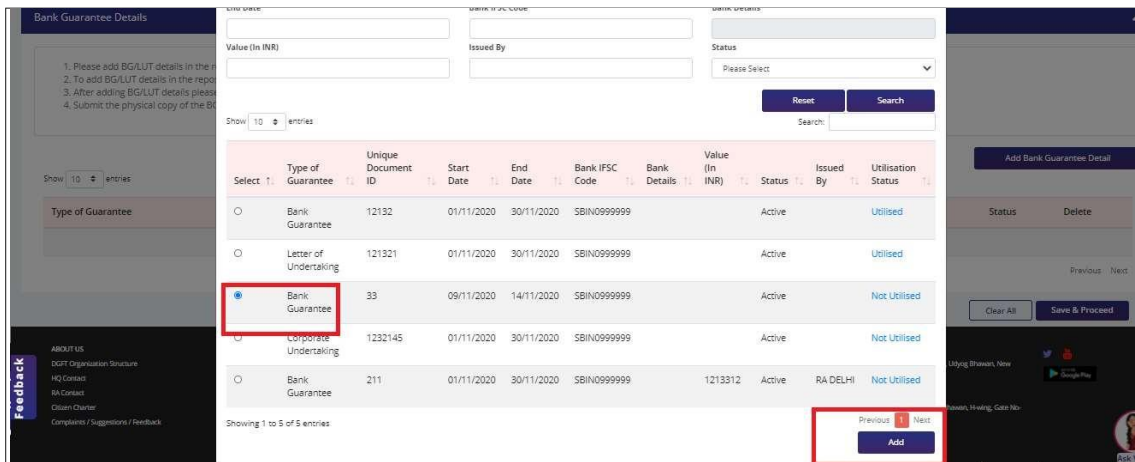
21. Bank Guarantee Details: For Indigenous details user has to mandatorily provide Bank Guarantee Details.

- User clicks on Add Bank Guarantee Detail Button.

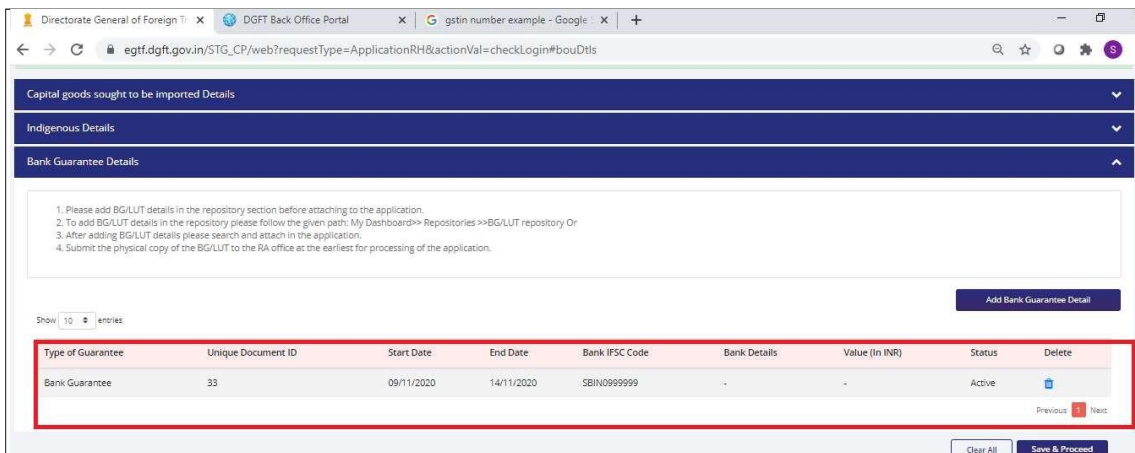
- Bank Guarantee Detail screen is displayed; user can search for the Bank Guarantee Details present in the repository.



- User selects the required bank guarantee and clicks on **Add** button.



- Bank Guarantee is added and displayed in the Grid. User clicks on **Save and Proceed** Button.



22. Export Obligation Imposed Screen is displayed.

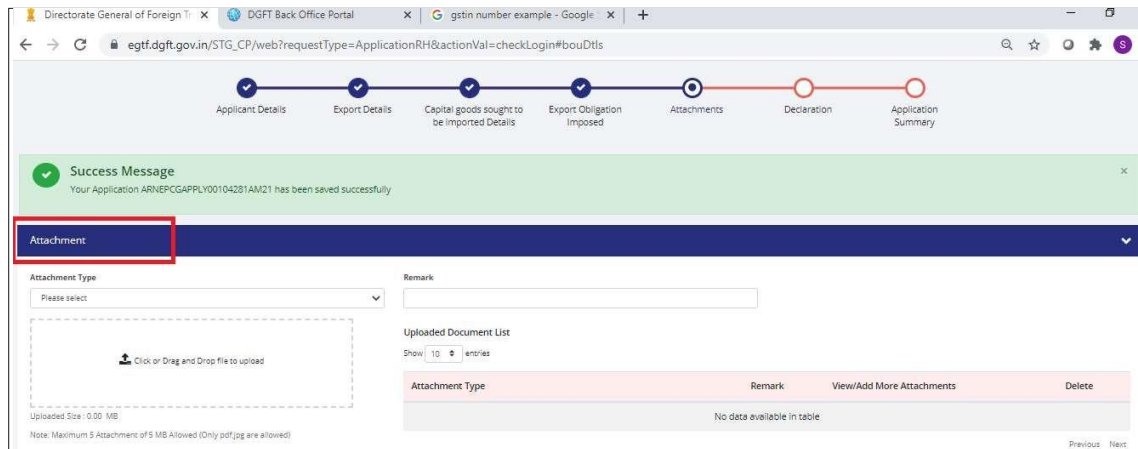
- Based on the Total Duty Saved Value the Export Obligation (EO) Details are calculated and displayed in INR and USD values.
- In general, overall Export Obligation stands like 6*the total duty saved value. (For zero duty EPCG Scheme)
- Overall EO period to full fill the export obligation is 6 yrs. (First block-0-4 yrs., Second block-5-6 yrs.)
- 50% of the Overall EO is to be fulfilled in the first block and the remaining 50% of the Overall EO in the second block.
- In case an Importer/Exporter is unable to fulfil the specified EO for the respective EO period blocks user can request for an Extension in EO period later on. (Within a timeframe of 90 days from the last date of end date of the block)



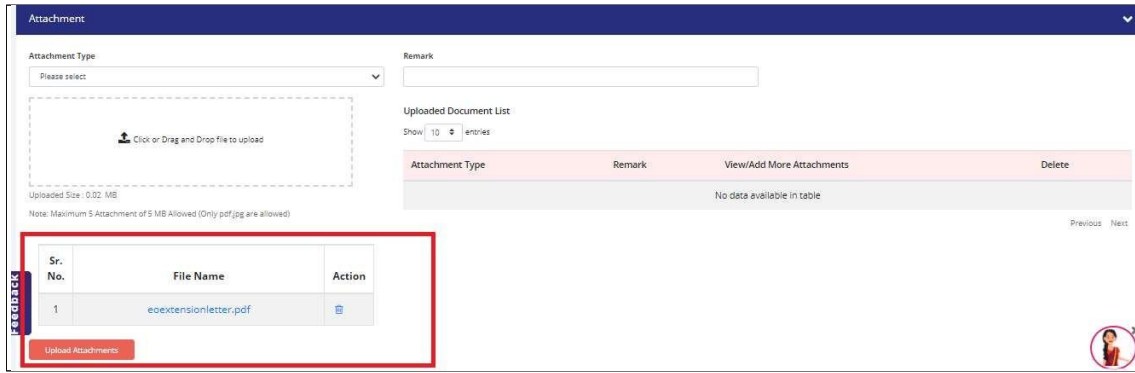
23. Attachment Screen:

It has basically two sections:

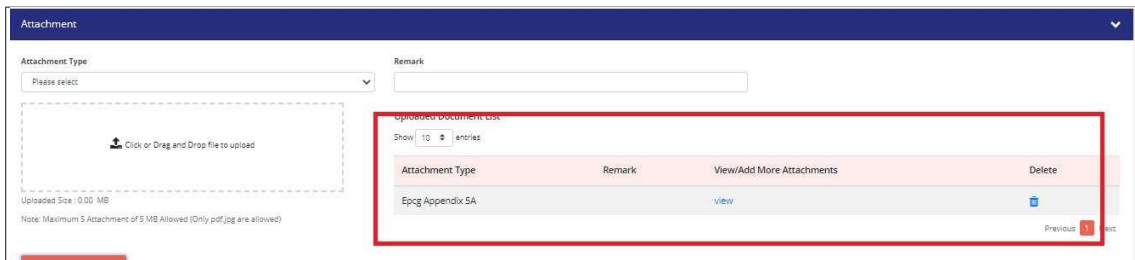
1) Attachment – Where the user provides the necessary attachments



- User selects the attachment type and then browse/Drag-Drop the file.

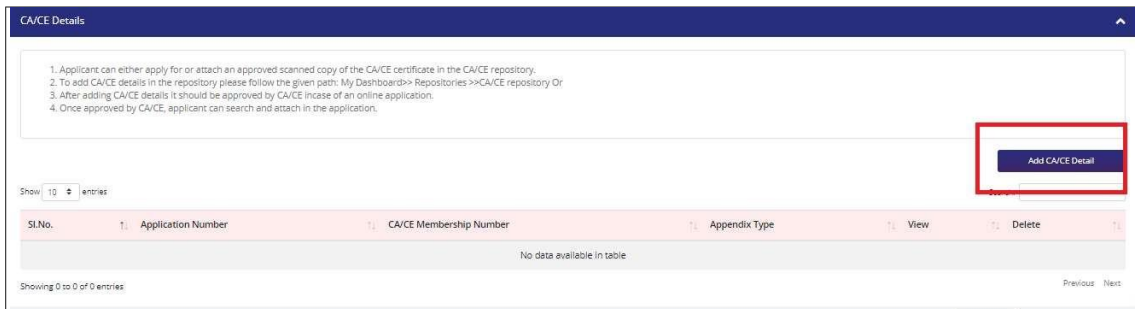


- User clicks on Upload Attachments; attachment will be added.

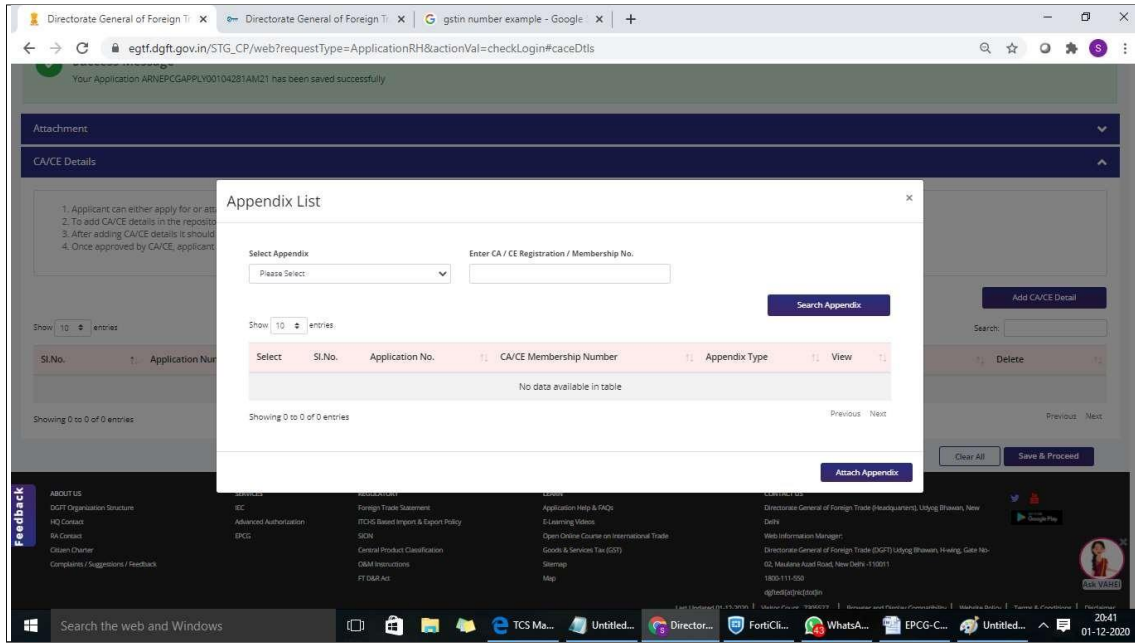


ii) CA/CE Details:

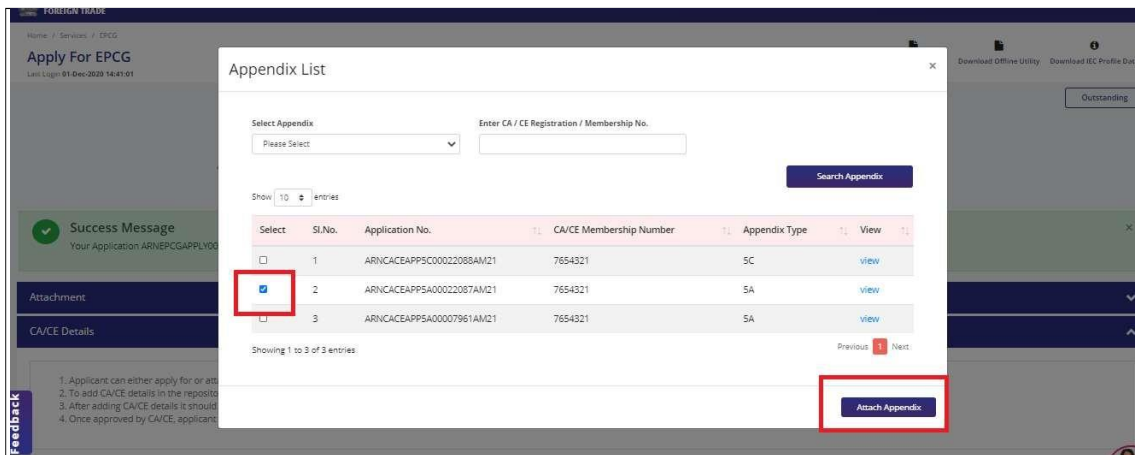
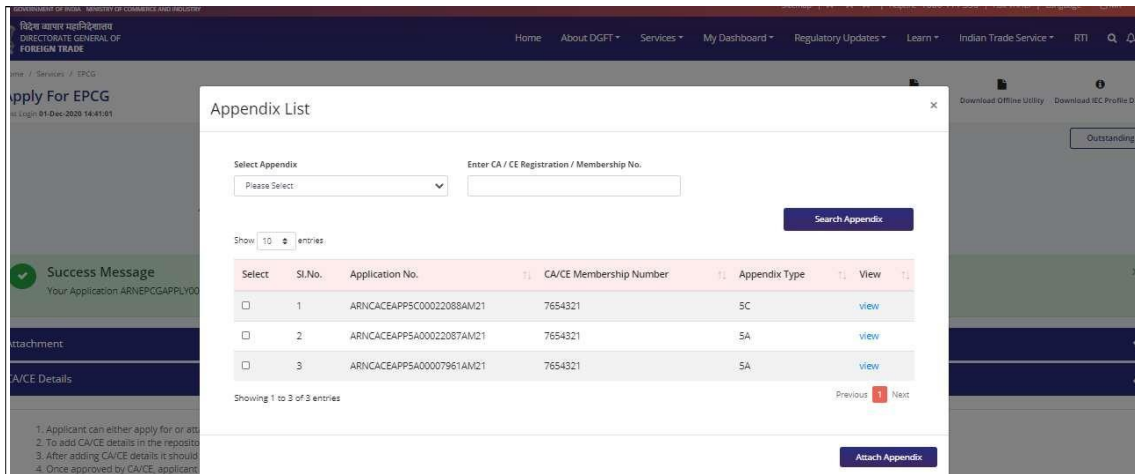
User clicks on Add CA/CE Detail button.



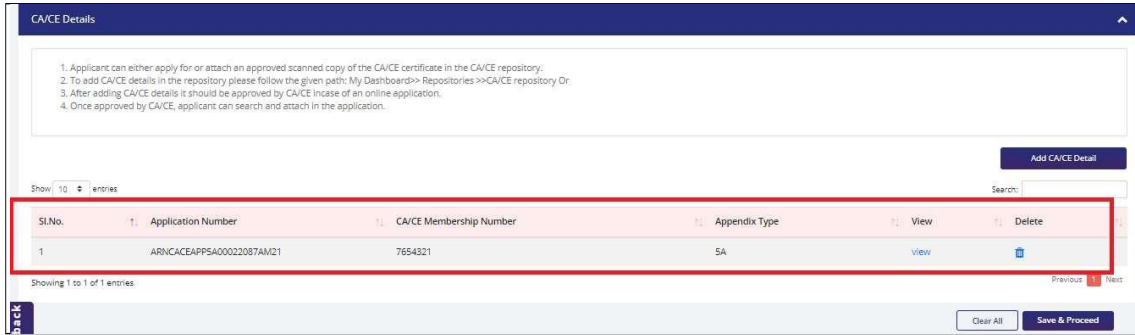
- Appendix List uploaded in the CA/CE repository by the user is displayed.



- User selects one/more appendixes from the list and clicks on attach Appendix.

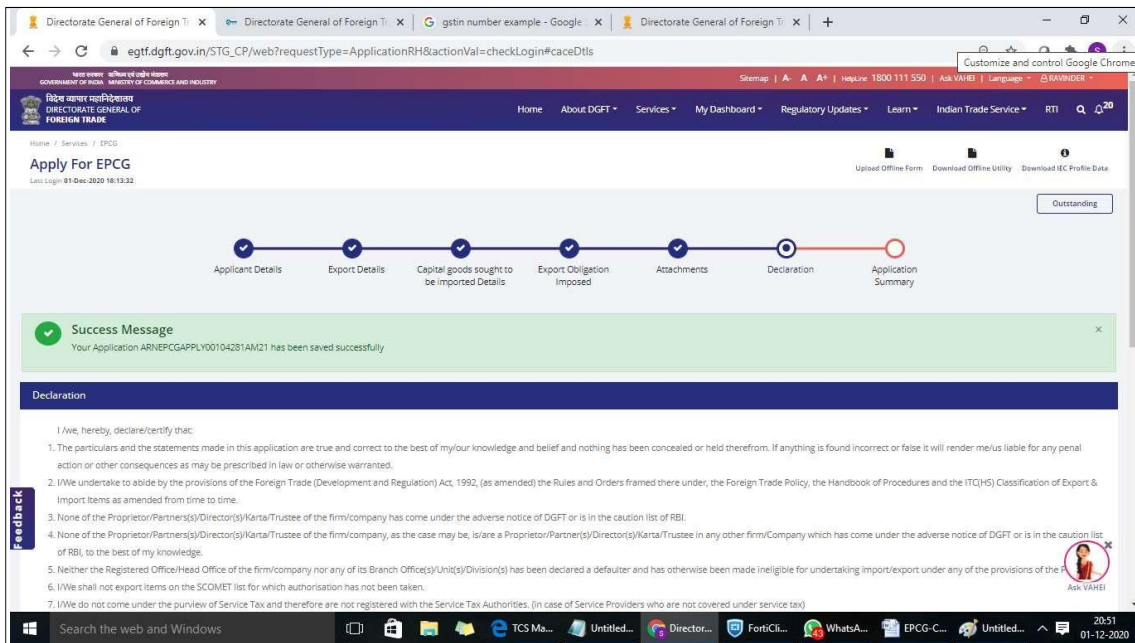


Appendix is added into the Grid.

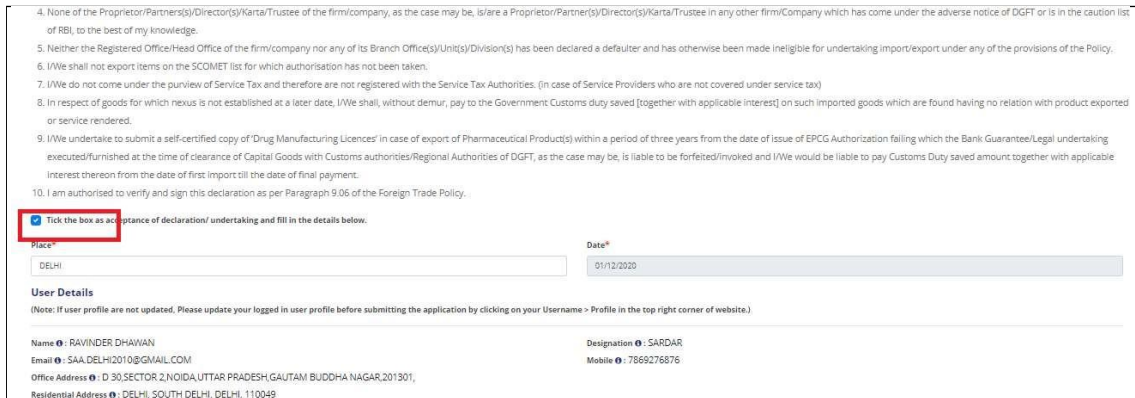


24. Declaration Page:

User will be displayed the list of Declaration points.

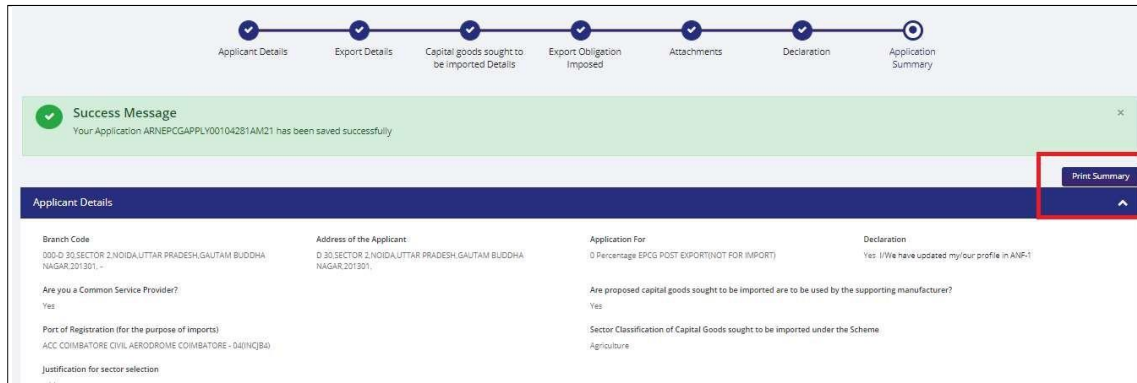


- User selects the check box; the User details of the Importer/Exporter are populated below the declaration.

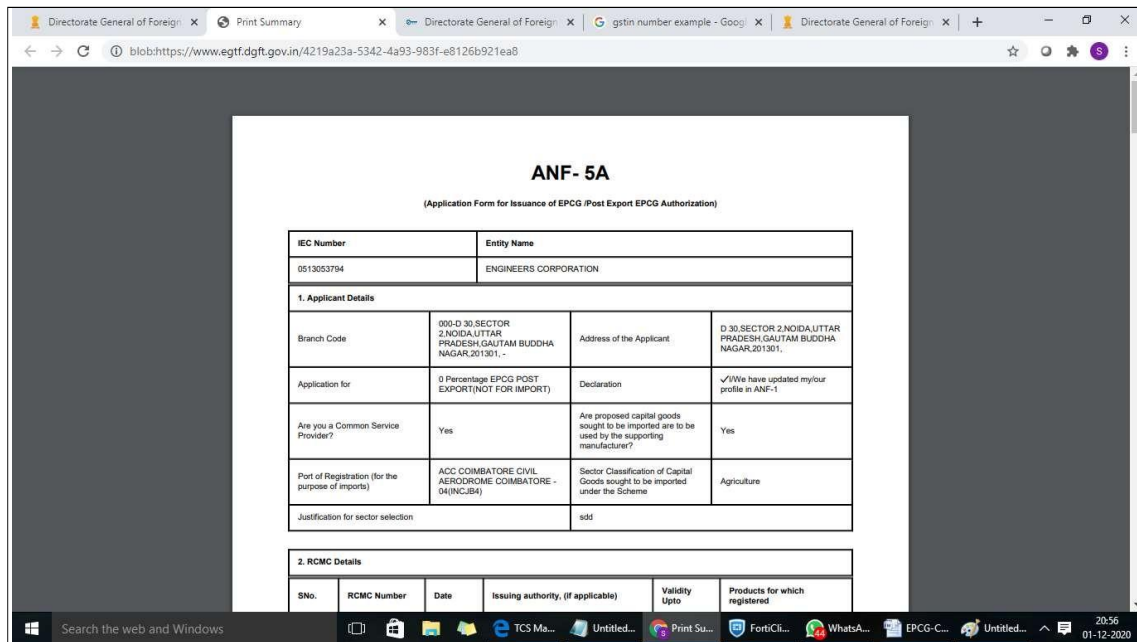


25. Application Summary page is displayed:

- User can print the summary in PDF format by clicking on the **Print Summary** button.



Sample- Print Summary PDF



- In the Application Summary user digitally Sign the application using DSC or Aadhar.

exported or service rendered.

I. I/We undertake to submit a self-certified copy of 'Drug Manufacturing Licences' in case of export of Pharmaceutical Product(s) within a period of three years from the date of issue of EPCG Authorization falling which the Bank Guarantee/Legal undertaking executed/furnished at the time of clearance of Capital Goods with Customs authorities/Regional Authorities of DGFT, as the case may be, is liable to be forfeited/invoked and I/We would be liable to pay Customs Duty saved amount together with applicable interest thereon from the date of first import till the date of final payment.

J. I am authorised to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

You have ticked the box as acceptance of declaration/ undertaking details.

Place : DELHI Date : 01/12/2020

Name : RAWINDER DHAWAN Designation : SARDAR Email : SAA.DELHI2010@GMAIL.COM Mobile : 7869276876

Office Address : D 30,SECTOR 2,NOIDA,UTTAR PRADESH,GAUTAM BUDDHA NAGAR,201301.

Residential Address : DELHI,SOUTH DELHI,DELHI,110049

Amount to be Paid : INR 500.00

Sign

- After, Sign. User clicks on the Payment for EPCG button.

F. I/We shall not export items on the SCOMET list for which authorization has not been taken.

G. I/We do not come under the purview of Service Tax and therefore are not registered with the Service Tax Authorities. (in case of Service Providers who are not covered under service tax)

H. In respect of goods for which nexus is not established at a later date, I/We shall, without demur, pay to the Government Customs duty saved [together with applicable interest] on such imported goods which are found having no relation with product exported or service rendered.

I. I/We undertake to submit a self-certified copy of 'Drug Manufacturing Licences' in case of export of Pharmaceutical Product(s) within a period of three years from the date of issue of EPCG Authorization falling which the Bank Guarantee/Legal undertaking executed/furnished at the time of clearance of Capital Goods with Customs authorities/Regional Authorities of DGFT, as the case may be, is liable to be forfeited/invoked and I/We would be liable to pay Customs Duty saved amount together with applicable interest thereon from the date of first import till the date of final payment.

J. I am authorised to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

You have ticked the box as acceptance of declaration/ undertaking details.

Place : DELHI Date : 01/12/2020

Name : RAWINDER DHAWAN Designation : SARDAR Email : SAA.DELHI2010@GMAIL.COM Mobile : 7869276876

Office Address : D 30,SECTOR 2,NOIDA,UTTAR PRADESH,GAUTAM BUDDHA NAGAR,201301.

Residential Address : DELHI,SOUTH DELHI,DELHI,110049

Amount to be Paid : INR 500.00

Payment For EPCG

- Payment Details screen is displayed to user where the Applicant detail, Service Description and Fee Amount is displayed.

Directorate General of Foreign Trade

Home About DGFT Services My Dashboard Regulatory Updates Learn Indian Trade Service RTI Q 20

Payment Details

Payments made from corporate accounts require additional approval from Bank portal. It may take 1 - 7 days to reflect in the system based on when approval is given from the checker account.

Applicant Name: RAWINDER DHAWAN Applicant Email: SAA.DELHI2010@GMAIL.COM Applicant Address: D 30SECTOR 2NOIDA,201301

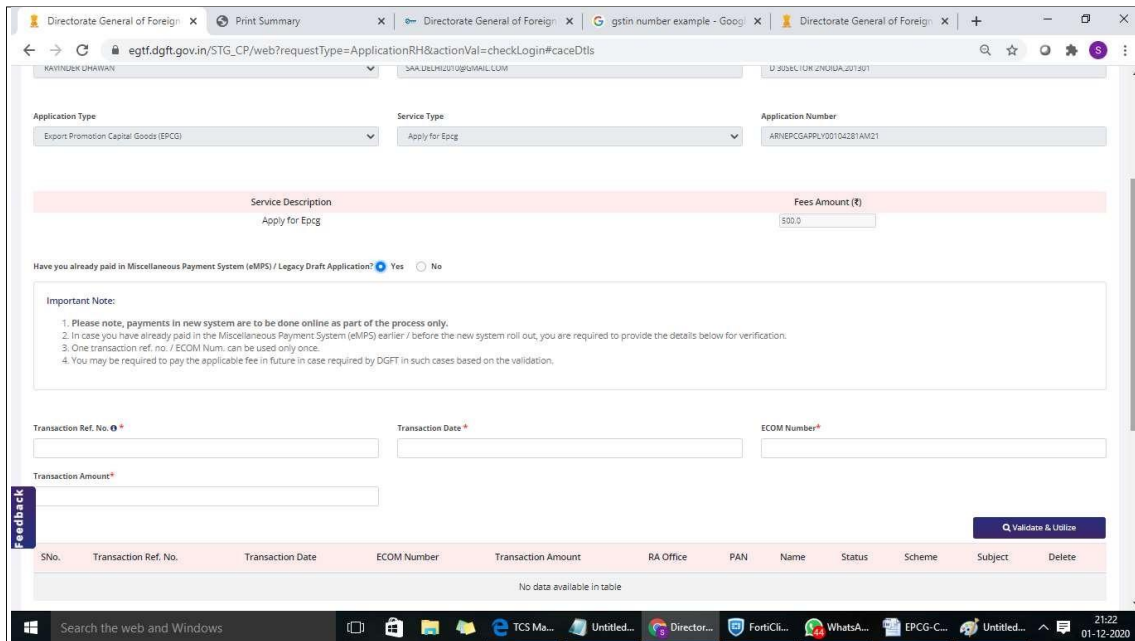
Application Type: Export Promotion Capital Goods (EPCG) Service Type: Apply for Epcg Application Number: ARNEPCGAPPL/001042281AM21

Service Description	Fees Amount (₹)
Apply for Epcg	500.0

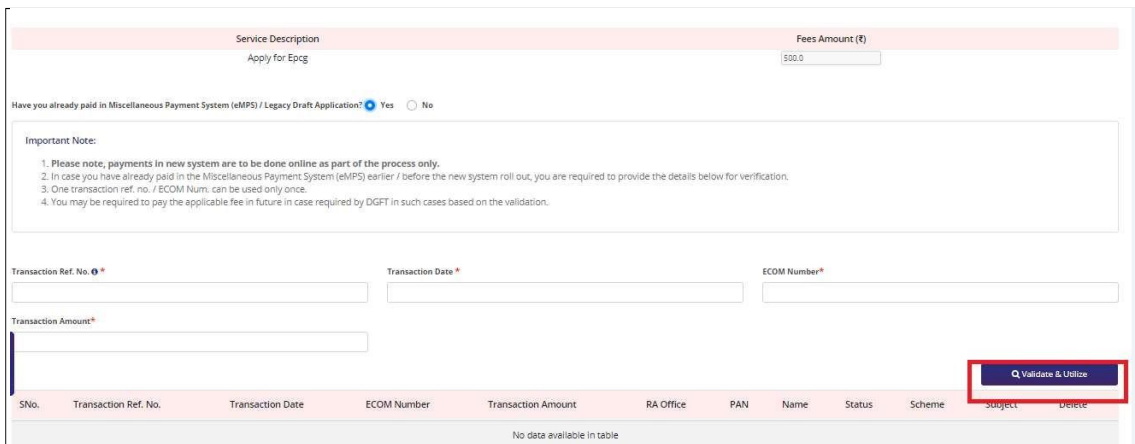
Have you already paid in Miscellaneous Payment System (EMPS) / Legacy Draft Application? Yes No

Submit

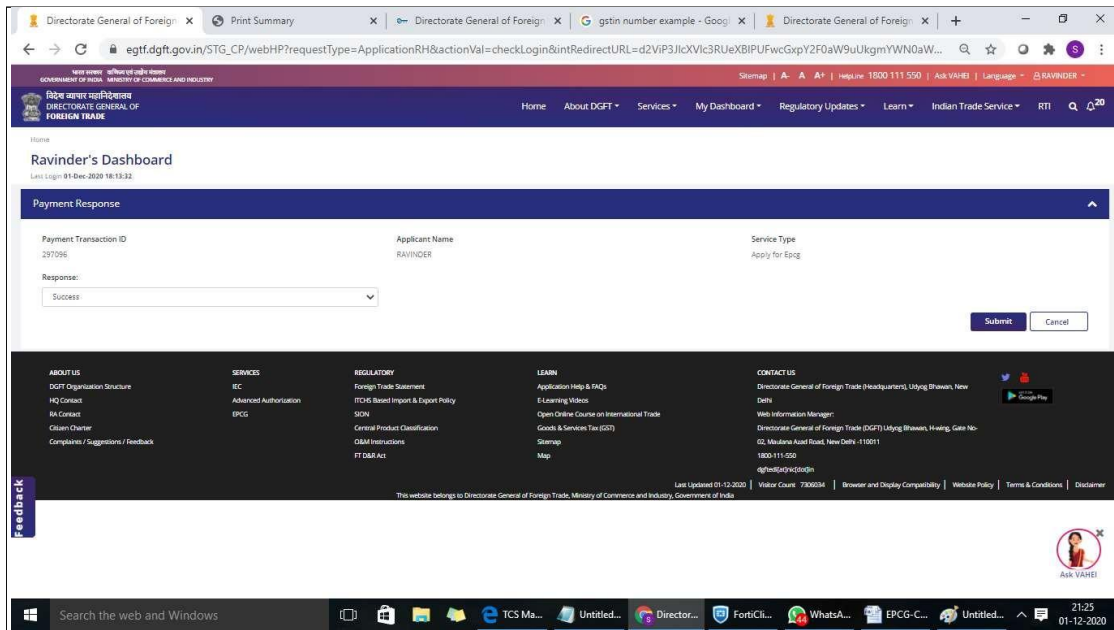
- In case user selects Yes for any Payment Made in Legacy System/EMPS then user has to provide the details of any such transaction like Transaction reference number, Transaction Date, Ecom reference number and Amount.



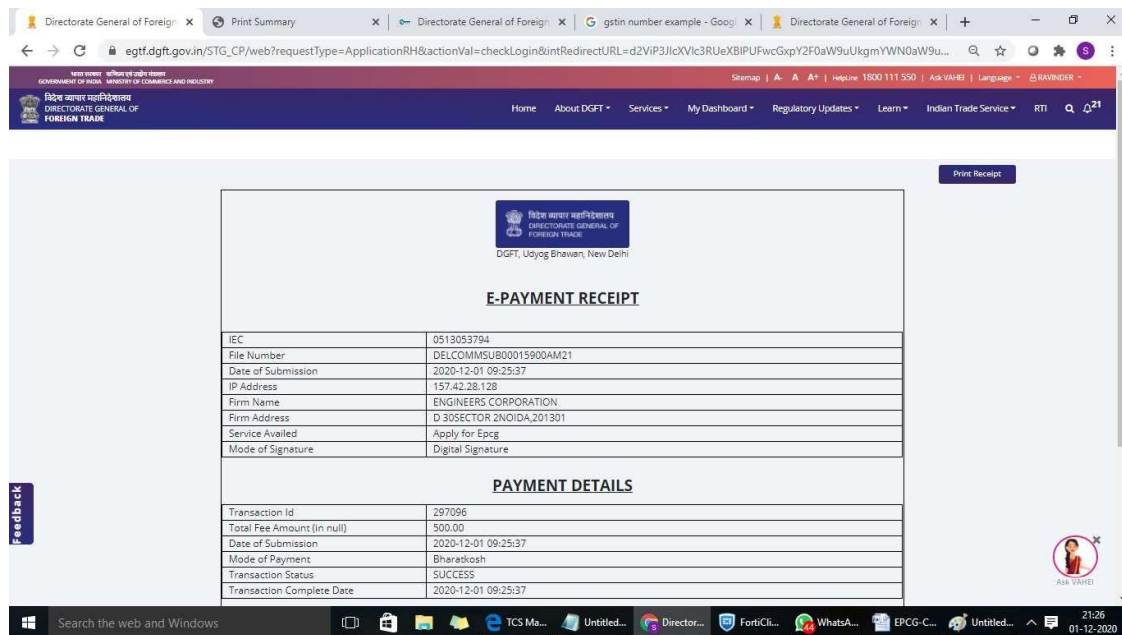
- User clicks on Validate and Utilize button.



- User clicks on **Submit** button.



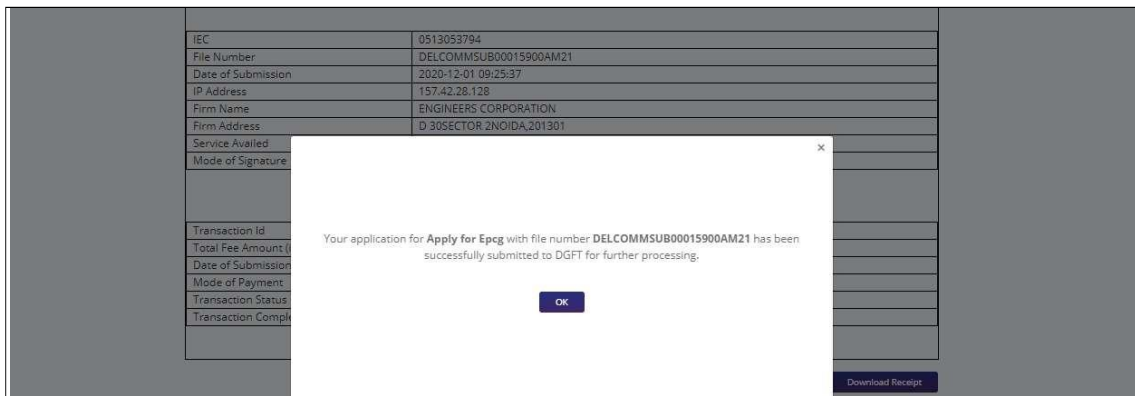
- On Successful Payment a payment receipt is generated.



- User can download the payment receipt in PDF format using the download receipt button.

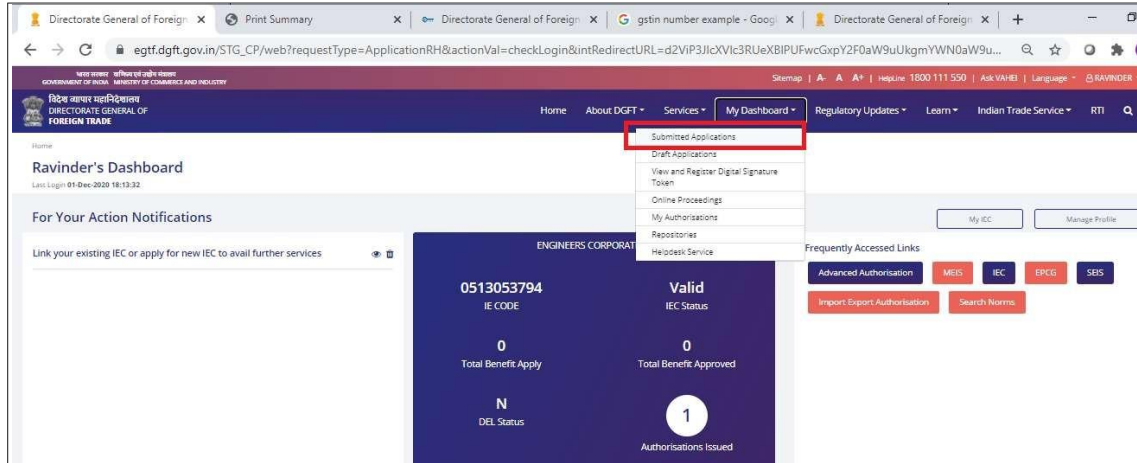


- On clicking OK, an acknowledgement message with File number is displayed.

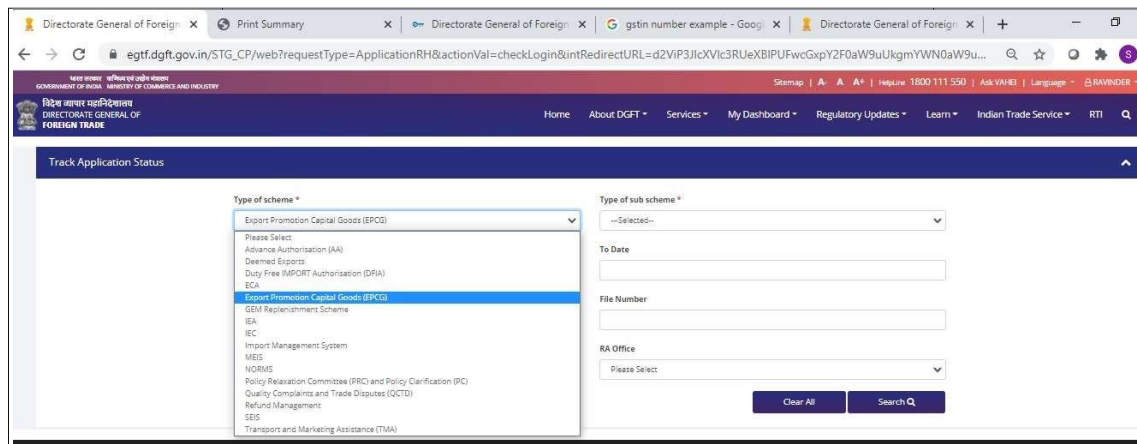


5. Track Submitted Applications

User can navigate to My Dashboard>>Submitted Applications in order to track the Submitted requests in Customer portal.



- User selects the Type of scheme as EPCG from the drop down and Type of scheme as Issuance of EPCG license.



- On clicking search button, search result is displayed with details such as Application Number, File Number, File Date, Entity Name, Branch, and RA Office

Type of scheme *
Please Select

Type of sub scheme *
Please Select

From Date
To Date

Application Number
File Number

Branch code
Please Select

RA Office
Please Select

Clear All Search Q

Showing result for : Application process -> Export Promotion Capital Goods (EPCG) Application Sub process -> Issuance of EPCG Authorisation/Post-Export EPCG Authorisation

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	Action
1	ARNEPCGAPPLY00104281AM21	DELCOMM/SUB00015900AM21	01/12/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
2	ARNEPCGAPPLY00107745AM21	05EAEP15896AM21	29/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action

- User can access some additional features in **Action** Button which is common for all submitted applications in the system.

Clear All Search Q

Showing result for : Application process -> Export Promotion Capital Goods (EPCG) Application Sub process -> Issuance of EPCG Authorisation/Post-Export EPCG Authorisation

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	Action
1	ARNEPCGAPPLY00104281AM21	DELCOMM/SUB00015900AM21	01/12/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
2	ARNEPCGAPPLY00107745AM21	05EAEP15896AM21	29/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
3	ARNEPCGAPPLY00107627AM21	05EAEP15806AM21	29/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
4	ARNEPCGAPPLY00106924AM21	05EAEP15756AM21	29/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
5	ARNEPCGAPPLY00106759AM21	05EAEP15750AM21	28/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action

- Print
- Withdraw
- Attach Documents
- Payment Details
- View Life Cycle
- DSC/eSign Details
- Transmission Details
- Make a Copy
- View Submitted Attachments

- Print Button-** User can take a printout of the submitted application in PDF format.

branch code
Please Select

RA Office
Please Select

Clear All Search Q


Showing result for : Application process -> Export Promotion Capital Goods (EPCG) Application Sub process -> Issuance of EPCG Authorisation/Post-Export EPCG Authorisation

Search:

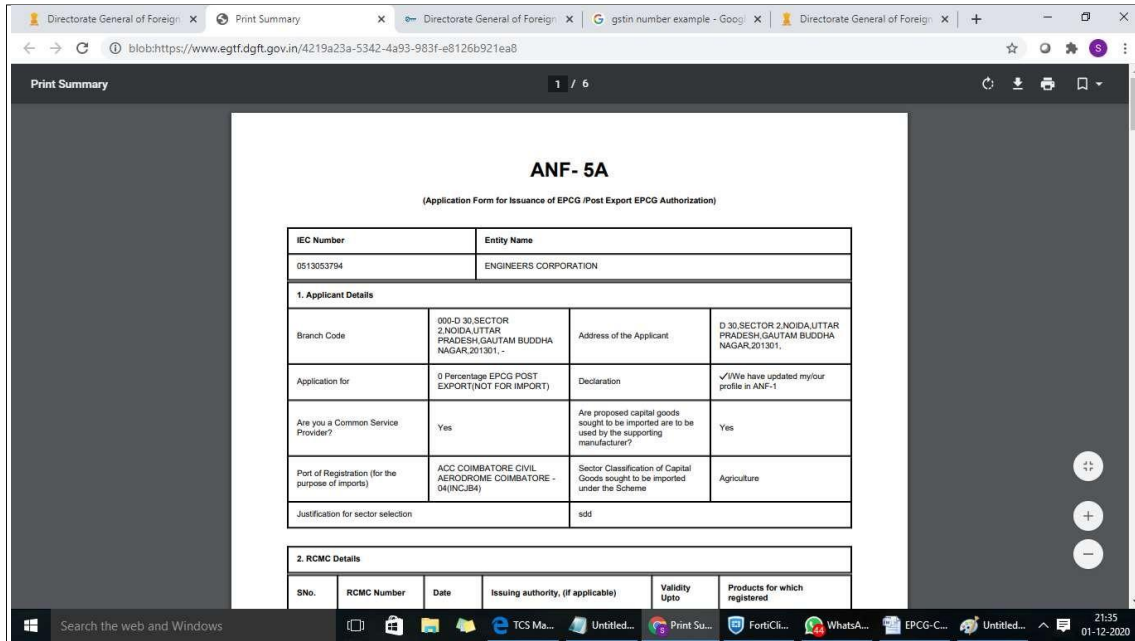
Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	Action
1	ARNEPCGAPPLY00104281AM21	DELCOMM/SUB00015900AM21	01/12/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
2	ARNEPCGAPPLY00107745AM21	05EAEP15896AM21	29/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
3	ARNEPCGAPPLY00107627AM21	05EAEP15806AM21	29/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
4	ARNEPCGAPPLY00106924AM21	05EAEP15756AM21	29/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
5	ARNEPCGAPPLY00106759AM21	05EAEP15750AM21	28/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action

- Print
- Withdraw
- Attach Documents
- Payment Details
- View Life Cycle
- DSC/eSign Details
- Transmission Details
- Make a Copy
- View Submitted Attachments

void(0);

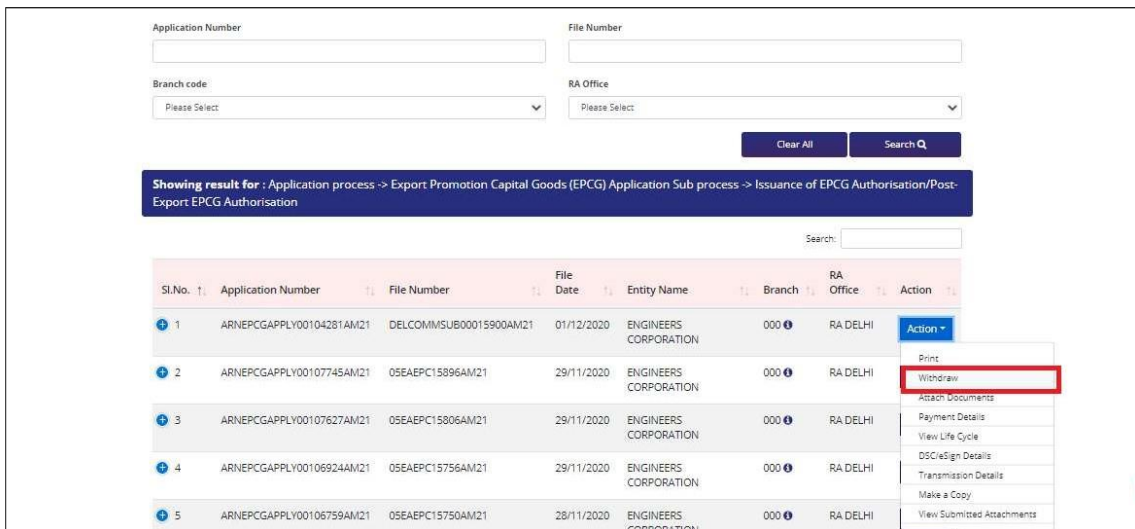


PDF View of the Application

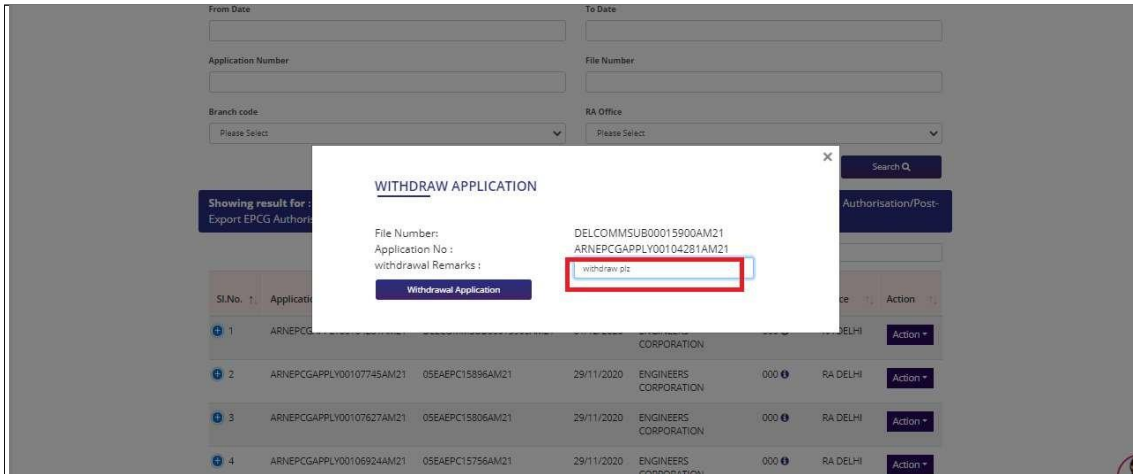


- **Withdraw functionality:**

User clicks on Withdraw button in Actions button to withdraw a submitted application.

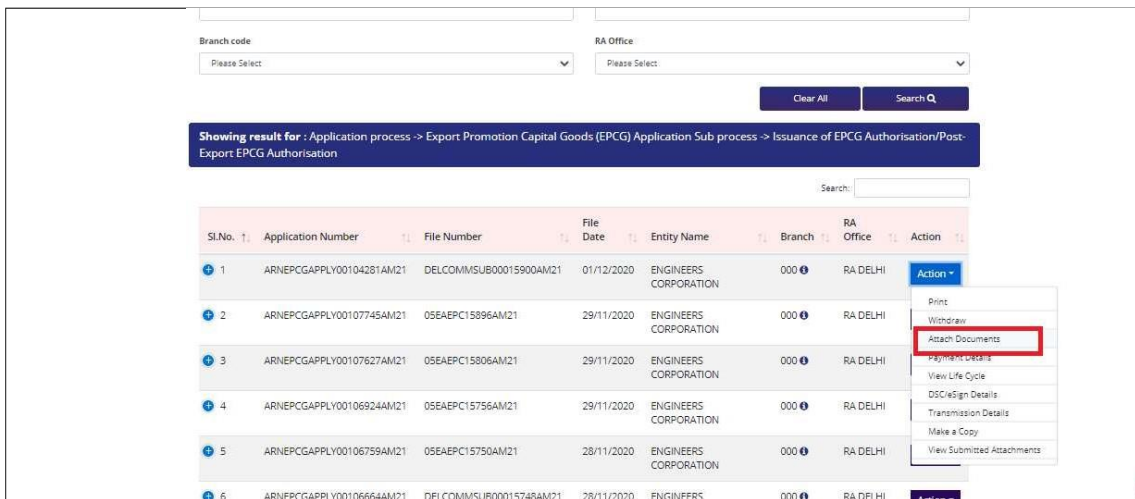


- User provides the remarks of withdrawal and clicks on Withdraw Application button.

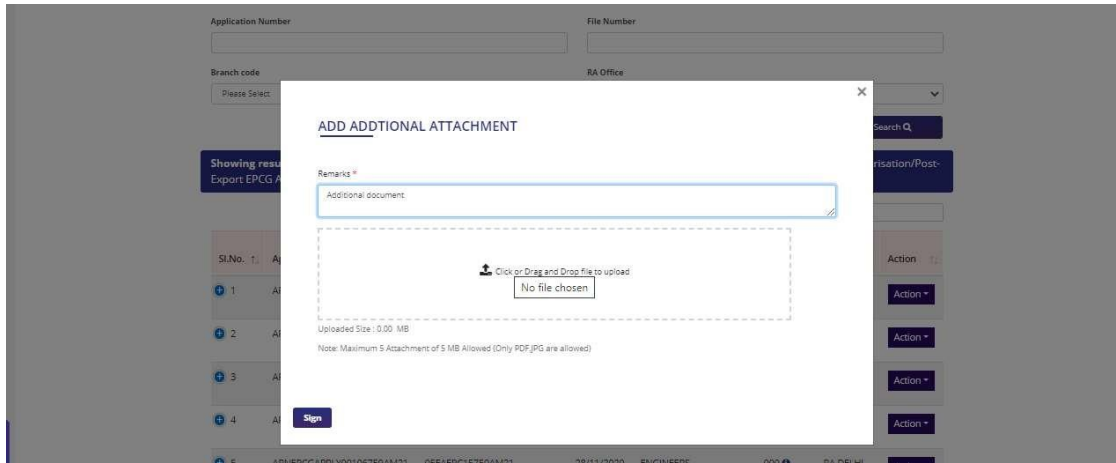


- **Attach Documents:**

In Actions user selects attach document in order to give any additional document for the submitted application.

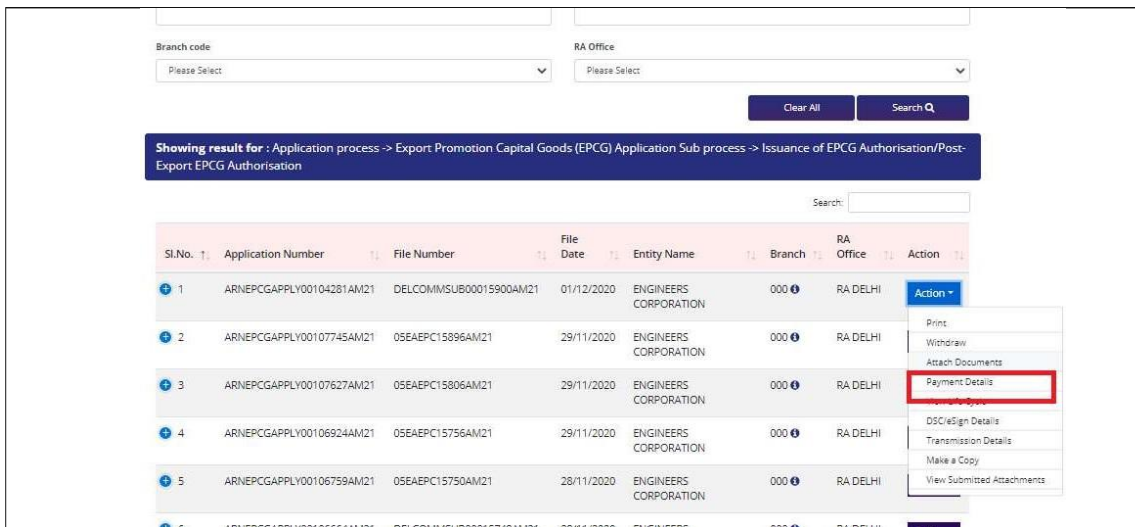


On click, add additional Attachment screen is displayed where user provides his remarks and browses the document to be attached.

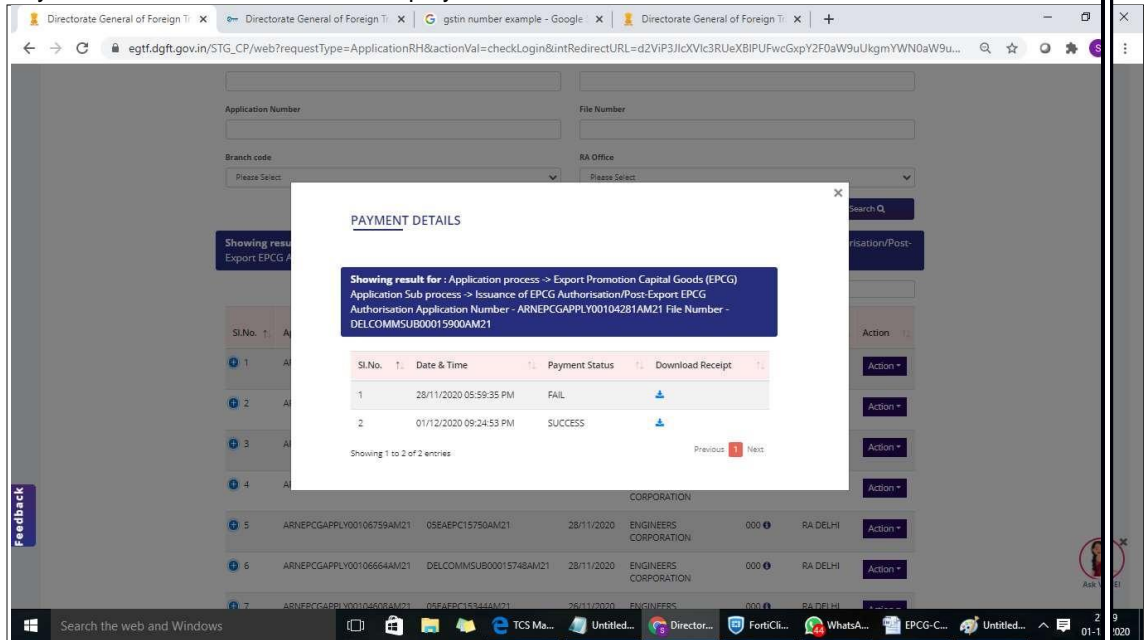


- **Payment details:**

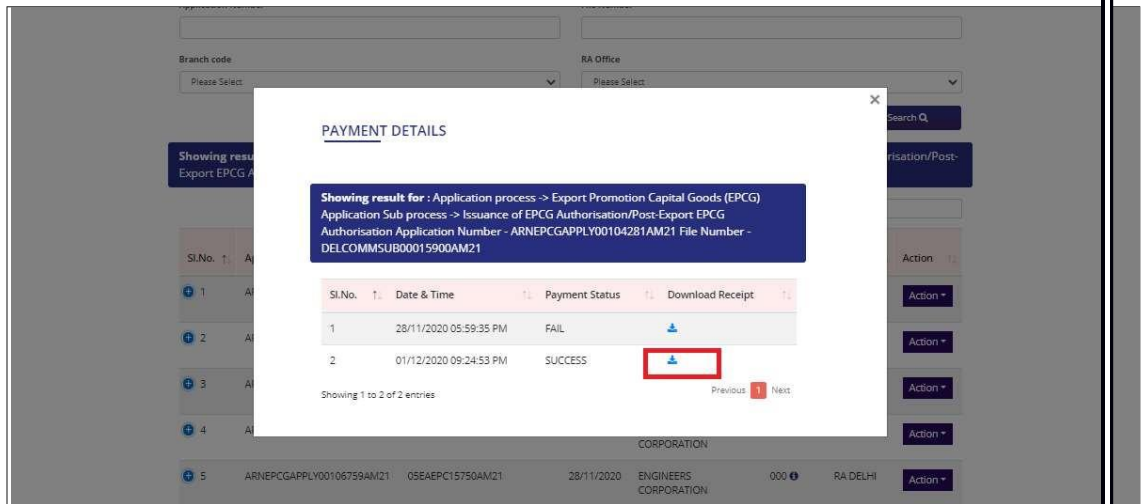
User can view the payment details of the submitted application.



- **Payment Date Time and status is displayed.**



- **Download receipt:** User can also download the payment receipt from here.



- **View Life cycle:**

It shows the various stages of the File.

Branch code: Please Select RA Office: Please Select

Clear All Search Q

Showing result for : Application process -> Export Promotion Capital Goods (EPCG) Application Sub process -> Issuance of EPCG Authorisation/Post-Export EPCG Authorisation

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	Action
1	ARNEPCGAPPLY00104281AM21	DELCOMMSUB00015900AM21	01/12/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
2	ARNEPCGAPPLY00107745AM21	05EAEP15896AM21	29/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
3	ARNEPCGAPPLY00107627AM21	05EAEP15806AM21	29/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
4	ARNEPCGAPPLY00106924AM21	05EAEP15756AM21	29/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
5	ARNEPCGAPPLY00106759AM21	05EAEP15750AM21	28/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
6	ARNEPCGAPPLY00106664AM21	DELCOMMSUB00015748AM21	28/11/2020	ENGINEERS	000	RA DELHI	Action

Context menu for row 1:

- Print
- Withdraw
- Attach Documents
- Payment Details
- View Life Cycle
- Discharge Details
- Transmission Details
- Make a Copy
- View Submitted Attachments

Showing result for : Application process -> Export Promotion Capital Goods (EPCG) Application Sub process -> Issuance of EPCG Authorisation/Post-Export EPCG Authorisation

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	Action
1	ARNEPCGAPPLY00104281AM21	DELCOMMSUB00015900AM21	01/12/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
2	ARNEPCGAPPLY00107745AM21	05EAEP15896AM21	29/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
3	ARNEPCGAPPLY00107627AM21	05EAEP15806AM21	29/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
4	ARNEPCGAPPLY00106924AM21	05EAEP15756AM21	29/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
5	ARNEPCGAPPLY00106759AM21	05EAEP15750AM21	28/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
6	ARNEPCGAPPLY00106664AM21	DELCOMMSUB00015748AM21	28/11/2020	ENGINEERS	000	RA DELHI	Action
7	ARNEPCGAPPLY00104576AM21	05EAEP15332AM21	26/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
8	ARNEPCGAPPLY00104500AM21	05EAEP15325AM21	26/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
9	ARNEPCGAPPLY00104487AM21	05EAEP15319AM21	26/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
10	ARNEPCGAPPLY00104487AM21	05EAEP15319AM21	26/11/2020	ENGINEERS CORPORATION	000	RA DELHI	Action

VIEW LIFE CYCLE

Showing result for : Application process -> Export Promotion Capital Goods (EPCG) Application Sub process -> Issuance of EPCG Authorisation/Post-Export EPCG Authorisation Application Number - ARNEPCGAPPLY00104281AM21 File Number - DELCOMMSUB00015900AM21

Sl.No.	Action	Action Date	Action By
1	Submitted	01/12/2020 09:25:50 PM	Importer/Exporter

Previous Next

Feedback

Search the web and Windows

21:44 01-12-2020

- **Make a Copy:**

This feature enables the user to make a similar copy of the submitted application.

The screenshot shows a web interface for EPCG applications. At the top, there are dropdown menus for 'Branch code' and 'RA Office', both set to 'Please Select'. Below these are 'Clear All' and 'Search Q' buttons. A blue banner displays the search results: 'Showing result for : Application process -> Export Promotion Capital Goods (EPCG) Application Sub process -> Issuance of EPCG Authorisation/Post-Export EPCG Authorisation'. A search bar is present. The main content is a table with columns: Sl.No., Application Number, File Number, File Date, Entity Name, Branch, RA Office, and Action. The table lists six applications for 'ENGINEERS CORPORATION' from 'RA DELHI'. The 'Action' dropdown for the first row is open, showing options: Print, Withdraw, Attach Documents, Payment Details, View Life Cycle, DSC/eSign Details, Transmission Details, Make a Copy (highlighted with a red box), and View Submitted Attachments.

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	Action
1	ARNEPCGAPPLY00104281AM21	DELCOMMSUB00015900AM21	01/12/2020	ENGINEERS CORPORATION	000	RA DELHI	Action
2	ARNEPCGAPPLY00107745AM21	05EAEP15896AM21	29/11/2020	ENGINEERS CORPORATION	000	RA DELHI	
3	ARNEPCGAPPLY00107627AM21	05EAEP15806AM21	29/11/2020	ENGINEERS CORPORATION	000	RA DELHI	
4	ARNEPCGAPPLY00106924AM21	05EAEP15756AM21	29/11/2020	ENGINEERS CORPORATION	000	RA DELHI	
5	ARNEPCGAPPLY00106759AM21	05EAEP15750AM21	28/11/2020	ENGINEERS CORPORATION	000	RA DELHI	
6	ARNEPCGAPPLY00106664AM21	DELCOMMSUB00015748AM21	28/11/2020	ENGINEERS CORPORATION	000	RA DELHI	

- **View Submitted Attachments:**

User can view the attachments added in the submitted application while filing the application.

This screenshot is identical to the one above, showing the same table of applications. The 'Action' dropdown menu for the first row is open, and the 'View Submitted Attachments' option is highlighted with a red box.

- **Documents are displayed in Sl. No**

VIEW SUBMITTED ATTACHMENTS

Showing result for : Application process -> Export Promotion Capital Goods (EPCG)
 Application Sub process -> Issuance of EPCG Authorisation/Post-Export EPCG
 Authorisation Application Number - ARNEPCGAPPLY00107745AM21 File Number - 05EAEP15896AM21

Sl.No.	Type	Remarks	Submitted Date	View
1	EPCG APPENDIX5A		29/11/2020	View
2	EPCG APPENDIX5B		29/11/2020	View

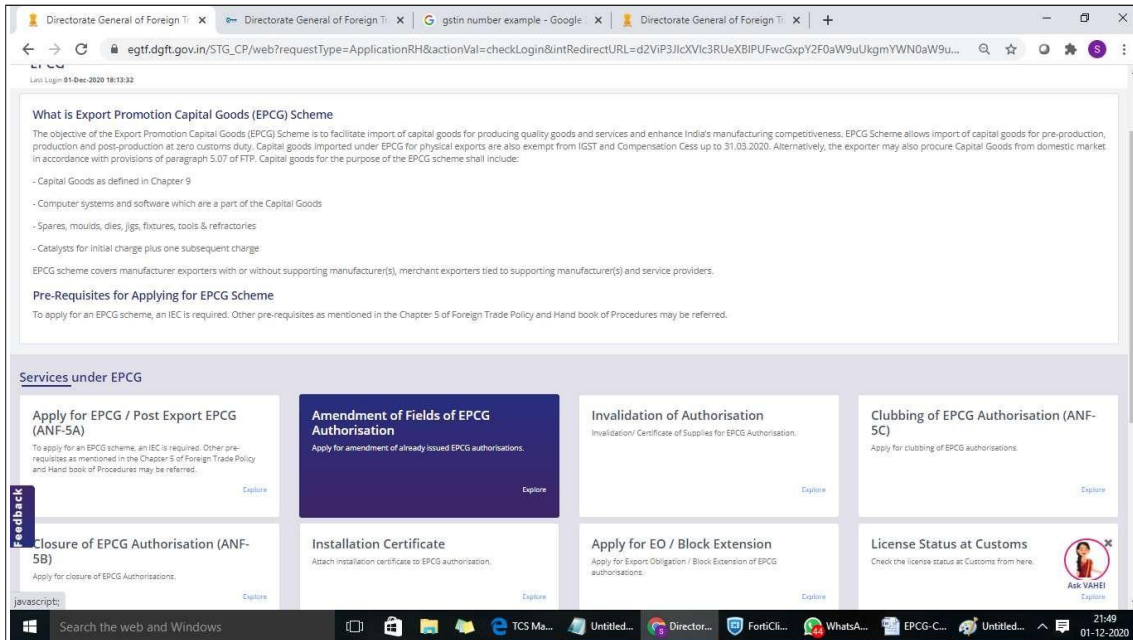
Previous 1 Next

The background shows a table with columns: Sl.No., Application Number, File Number, Date, Entity Name, Branch, RA Office, and Action. Visible rows include:

- Sl.No. 8: ARNEPCGAPPLY00104376AM21, 05EAEP15352AM21, 28/11/2020, ENGINEERS CORPORATION, 000, RA DELHI
- Sl.No. 9: ARNEPCGAPPLY00104500AM21, 05EAEP15325AM21, 26/11/2020, ENGINEERS, 000, RA DELHI

6. Amendment of EPCG License

1. User Navigates to Services>>EPCG>>Amendment of fields of EPCG Authorization.



2. User can request for Amendment in two ways:

i) Draft Application- User can select any existing Draft Application and **Proceed with the Draft Application.**

Draft Application Amendments to an Issued EPCG Authorisation										
Select	S. No.	Application Number	Created On	Created By	Last Updated On	Last Updated By	Action			
<input type="radio"/>	1	ARNEPCGAMEND00104282AM21	24/11/2020 21:33		26/11/2020 16:56		Action			
<input type="radio"/>	2	ARNEPCGAMEND00104285AM21	24/11/2020 21:58		24/11/2020 21:58		Action			
<input type="radio"/>	3	ARNEPCGAMEND00104315AM21	25/11/2020 00:04		25/11/2020 00:04		Action			
<input type="radio"/>	4	ARNEPCGAMEND00104481AM21	25/11/2020 23:50		25/11/2020 23:50		Action			
<input type="radio"/>	5	ARNEPCGAMEND00104488AM21	26/11/2020 00:41		26/11/2020 16:44		Action			
<input type="radio"/>	6	ARNEPCGAMEND00105212AM21	26/11/2020 16:52		26/11/2020 16:52		Action			
<input type="radio"/>	7	ARNEPCGAMEND00105377AM21	27/11/2020 00:31		27/11/2020 00:44		Action			
<input type="radio"/>	8	ARNEPCGAMEND00105379AM21	27/11/2020 00:41		27/11/2020 00:41		Action			

Showing 1 to 8 of 8 entries

Start Fresh Application **→ Proceed With Existing Application**

ii) Fresh Application:

User clicks on start Fresh Application.

Draft Application | Amendments to an Issued EPCG Authorisation

Show 10 entries

Select	S. No.	Application Number	Created On	Created By	Last Updated On	Last Updated By	Action
<input type="radio"/>	1	ARNEPCGAMEND00104282AM21	24/11/2020 21:33		26/11/2020 16:56		Action
<input type="radio"/>	2	ARNEPCGAMEND00104285AM21	24/11/2020 21:58		24/11/2020 21:58		Action
<input type="radio"/>	3	ARNEPCGAMEND00104315AM21	25/11/2020 00:04		25/11/2020 00:04		Action
<input type="radio"/>	4	ARNEPCGAMEND00104481AM21	25/11/2020 23:50		25/11/2020 23:50		Action
<input type="radio"/>	5	ARNEPCGAMEND00104488AM21	26/11/2020 00:41		26/11/2020 16:44		Action
<input type="radio"/>	6	ARNEPCGAMEND00105212AM21	26/11/2020 16:52		26/11/2020 16:52		Action
<input type="radio"/>	7	ARNEPCGAMEND00105377AM21	27/11/2020 00:31		27/11/2020 00:44		Action
<input type="radio"/>	8	ARNEPCGAMEND00105379AM21	27/11/2020 00:41		27/11/2020 00:41		Action

Start Fresh Application | Proceed With Existing Application

EPCG Authorizations valid for Amendment Screen:

- System will show only those EPCG Authorization Numbers for Amendment which are within the Validity period i.e., 2 yrs. from the date of issuance of Authorization.
- User selects the required Authorization and clicks on Save and Proceed.

Amendment EPCG

Progress: EPCG Authorisations for Amendment (selected) | Authorisation Details | Import And Export Details | Revised Export Obligation Imposed | Attachment | Declaration | Application Summary

Select	File Number from which Authorization is issued	Authorization Type	EPCG Authorization Number	EPCG Authorization Date
<input type="radio"/>	05EAEPIC15756AM21	Zero duty EPCG Scheme	0531000027	29/11/2020

Showing 1 to 1 of 1 entries

Clear All | Save & Proceed

3. Authorization details screen is displayed:

Authorization Validity Dates is shown in tabular structure basically the initial and the revised ones (if any).

Success Message: Your Application ARNEPCGAMEND00105507AM21 has been saved successfully

Authorization Details

EPCG Authorization Number: 0531000027 | Date of Issuance of Authorization: 29/11/2020

Authorisation Validity dates		Initial	Revised
Import Validity		29/11/2022	29/11/2022
Export Obligation Period	First Block	29/11/2024	29/11/2024
	Second Block	29/11/2026	29/11/2026

- Initial and Revised Values of Export Obligation is also displayed.

The screenshot displays a web browser window with the URL egtf.dgft.gov.in/STG_CP/web?requestType=ApplicationRH&actionVal=checkLogin&intRedirectURL=d2Vip3JlcXVlc3RUeXBIPUfWcGxpY2F0aW9uUkgmYWNOaW9u.... The page shows a table with 'Initial' and 'Revised' columns for 'Import Validity' and 'Export Obligation Period'. Below this is a section titled 'Authorisation Export Obligation values' with a table showing values in USD and INR for 'Duty Saved Value' and 'Export Obligation to be fulfilled' across 'First Block', 'Second Block', and 'Overall' categories. A 'Feedback' button is visible on the left side of the page.

	Initial	Revised
Import Validity	29/11/2022	29/11/2022
Export Obligation Period	First Block	29/11/2024
	Second Block	29/11/2026
	Overall	29/11/2026

	Initial		Revised		
	USD	INR	USD	INR	
Duty Saved Value	1,675.14	1,23,123.00	1,691.93	1,24,357.00	
Export Obligation to be fulfilled	First Block	5,025.42	3,69,369.00	5,075.79	3,73,071.00
	Second Block	5,025.42	3,69,369.00	5,075.79	3,73,071.00
	Overall	10,050.85	7,38,738.00	10,151.59	7,46,142.00
Average Export Obligation imposed (Incase of fulfillment of EO by alternate product, average EO of alternate product should also be given)	0.00	0.00	0.00	0.00	

4. Import and Export Details:

The screenshot displays the 'Amendment EPCG' page in the Directorate General of Foreign Trade portal. At the top, there is a progress bar with steps: 'EPCG Authorisations for Amendment', 'Authorisation Details', 'Import And Export Details', 'Revised Export Obligation Imposed', 'Attachment', 'Declaration', and 'Application Summary'. A green 'Success Message' box states: 'Your Application ARNEPCGAN/END00108507AM21 has been saved successfully'. Below this is the 'Amendment Import Item' form with various input fields for ITC(HS) Code, Description of Capital goods, Quantity of Import, Unit of measure, etc. A 'Feedback' button is visible on the left side of the page.

- User can edit the details of existing Import Items by clicking on the edit icon.

Production activity Yes No

CIF value of imports/deemed imports (INR) Duty saved amount (INR)

Show 10 entries Add

SNo.	SNo. Of Item	ITC(HS) Code	Description of Capital goods to be Imported	Technical Specification of Capital goods to be Imported	Nature of Capital Goods sought to be imported	Quantity as per authorization	Quantity to be imported	Quantity invalidated	Quantity already imported	Unit of measure	Primary use of Capital Goods sought to be imported	Whether Capital goods is restricted for import	Details Of Duty			Edit
													Total effective Customs duty on items to be imported (in %)	CIF value of imports/deemed imports (INR)	Duty saved amount (INR)	
1	1	03078100	Cellulose ethers -- Carboxymethylcellulose and its salts	asdd	Capital Goods	122.00	122.00	0.00	0.00	DOZEN (DOZ)	Production activity	No	1.00	12,122.00	1,23,123.00	
2	2	92071000	Machines for assembling electric or electronic lamps, tubes or valves or flashbulbs.	xfgdf	Capital Goods	121.00	121.00	0.00	0.00	GRAMS (GMS)	Production activity	No	12.00	124.00	1,234.00	

- On Edit, the details of the Item will be populated in the Detail section above; user can modify the editable parameters and click on Update button.

Amendment Import Item

ITC(HS) Code: 03078100

Description of Capital goods to be Imported: Cellulose ethers -- Carboxymethylcellulose and its salts

Technical Specification of Capital goods to be Imported: asdd

Nature of Capital Goods sought to be imported: Capital Goods

Quantity of Import: 122

Unit of measure: DOZEN (DOZ)

Primary use of Capital Goods sought to be imported: Production activity

Whether Capital goods is restricted for import: Yes No

Total effective Customs duty on items to be imported (in %): 1

CIF value of imports/deemed imports (INR): 12122

Duty saved amount (INR): 123123

Show 10 entries Update

Details Of Duty

- User can also add new item.

Amendment Import Item

ITC(HS) Code: 68041000

Description of Capital goods to be Imported: Millstones and grindstones for milling, grinding or pulping

Technical Specification of Capital goods to be Imported: 88

Nature of Capital Goods sought to be imported: Capital Goods

Quantity of Import: 500

Unit of measure: NUMBERS (NOS)

Primary use of Capital Goods sought to be imported: Production activity

Whether Capital goods is restricted for import: Yes No

Total effective Customs duty on items to be imported (in %): 11

CIF value of imports/deemed imports (INR): 54200

Duty saved amount (INR): 65200

Show 10 entries Add

- New Item will be added in the table:

The screenshot shows a web application interface for the Directorate General of Foreign Trade. It displays a table of import items with columns for SNo., SNo. Of Item, ITC(HS) Code, Description of Capital goods to be Imported, Technical Specification of Capital goods to be Imported, Nature of Capital Goods sought to be imported, Quantity as per authorization, Quantity to be imported, Quantity invalidated, Quantity already imported, Unit of measure, Primary use of Capital Goods sought to be imported, Whether Capital goods is restricted for import, Total effective Customs duty on items to be imported (in %), CIF value of imports/deemed imports (INR), and Duty saved amount (INR). Below the table, there are summary statistics for Total CIF value of Imports applied for (INR), Total CIF value of Imports applied for (In US \$), Total CIF value of Imports applied for (In currency of imports), Total CIF value of Imports applied for (In FCC), Total Duty Saved Amount (INR), and Total Notional Value(INR). A feedback icon is visible on the left side.

- The revised Total CIF values and Duty Saved values will be updated in the section below.

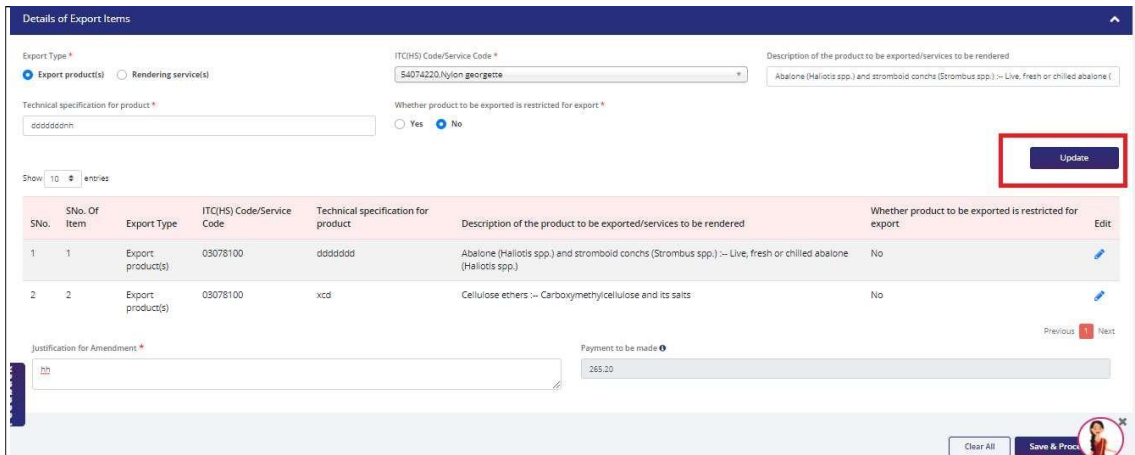
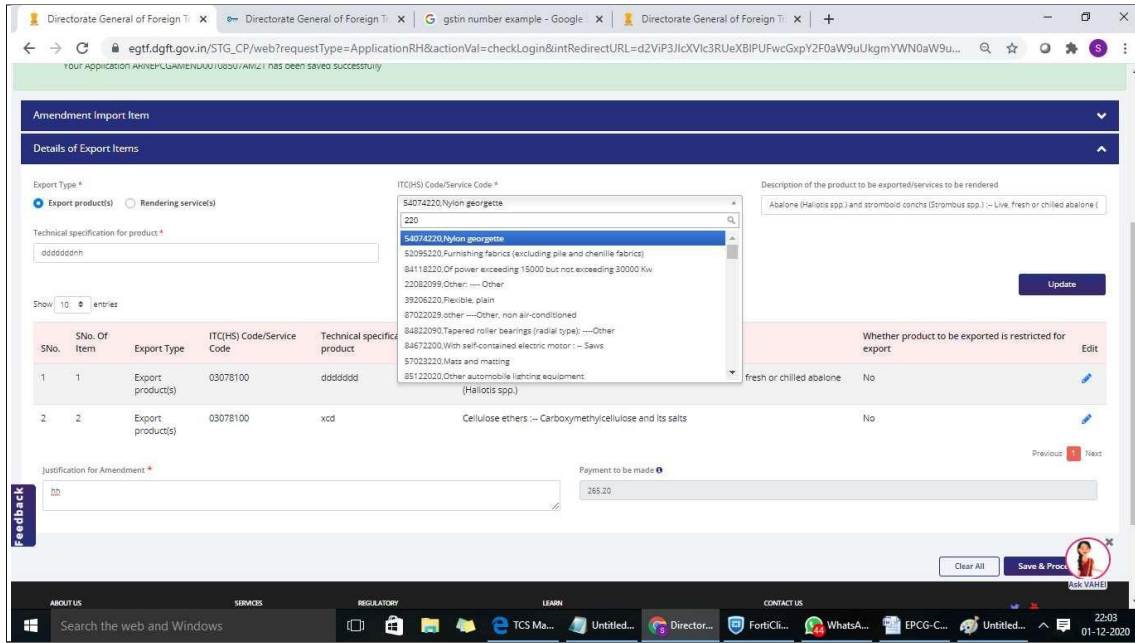
This screenshot is identical to the one above, but with a red rectangular box highlighting the summary statistics section at the bottom of the page. The summary statistics include: Total CIF value of Imports applied for (INR) 66,446.00; Total CIF value of Imports applied for (In US \$) 883.59; Total CIF value of Imports applied for (In currency of imports) 7,957.60; Total CIF value of Imports applied for (In FCC) 91,021.91; Total Duty Saved Amount (INR) 1,89,557.00; and Total Notional Value(INR) 0.00.

5. Details of Export Items:

User can Add new export item.

The screenshot shows the 'Details of Export Items' form. It includes fields for 'Export Type' (with radio buttons for 'Export product(s)' and 'Rendering service(s)'), 'ITC(HS) Code/Service Code' (with a search dropdown), and 'Description of the product to be exported/services to be rendered'. There is also a field for 'Technical specification for product' and a radio button for 'Whether product to be exported is restricted for export' (with 'Yes' and 'No' options). A blue 'Add' button is highlighted with a red box. Below the form is a table with columns for SNo., SNo. Of Item, Export Type, ITC(HS) Code/Service Code, Technical specification for product, Description of the product to be exported/services to be rendered, and Whether product to be exported is restricted for export.

- User can Edit and Update an Existing export item.



- User provides the Justification for Amendment

Details of Export Items

Export Type * Export product(s) Rendering service(s)

ITC(HS) Code/Service Code * 54074220 Nylon georgette

Description of the product to be exported/services to be rendered Abalone (Haliotis spp.) and stromboid conchs (Strombus spp.) -- Live, fresh or chilled abalone (

Technical specification for product* oooooohh

Whether product to be exported is restricted for export * Yes No

Show 10 entries

SNo.	SNo. Of Item	Export Type	ITC(HS) Code/Service Code	Technical specification for product	Description of the product to be exported/services to be rendered	Whether product to be exported is restricted for export	Edit
1	1	Export product(s)	03078100	ooooohh	Abalone (Haliotis spp.) and stromboid conchs (Strombus spp.) -- Live, fresh or chilled abalone (Haliotis spp.)	No	
2	2	Export product(s)	03078100	xcd	Cellulose ethers -- Carboxymethylcellulose and its salts	No	

Justification for Amendment *

Payment to be made 265.20

Clear All Save & Proceed

6. Revised Export Obligation Imposed screen.

Based on the amendment done the updated Export Obligation values will be displayed.

EPCG Authorisations for Amendment Authorisation Details Import And Export Details Revised Export Obligation Imposed Attachment Declaration Application Summary

Success Message
Your Application ARNEPCGAMEND00108507AM21 has been saved successfully

Revised Export Obligation Imposed

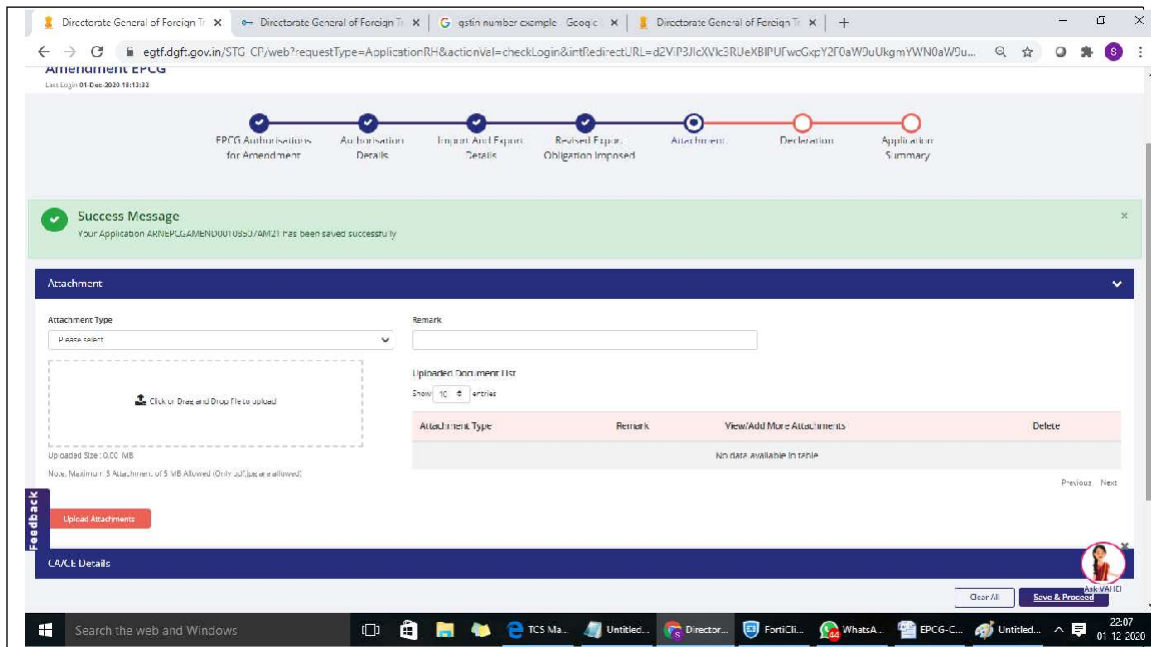
Show 10 entries

Total duty saved/duty paid (INR)	Specific Export Obligation to be imposed (First Block)		Specific Export Obligation to be imposed (second Block)		Specific Export Obligation to be imposed (over all)		Specific Export Obligation to be imposed Without exemption (if disallowed)	
	INR	USD	INR	USD	INR	USD	INR	USD
1,89,557.00	5,68,671.00	7,737.02	5,68,671.00	7,737.02	11,37,342.00	15,474.04	11,37,342.00	15,474.04

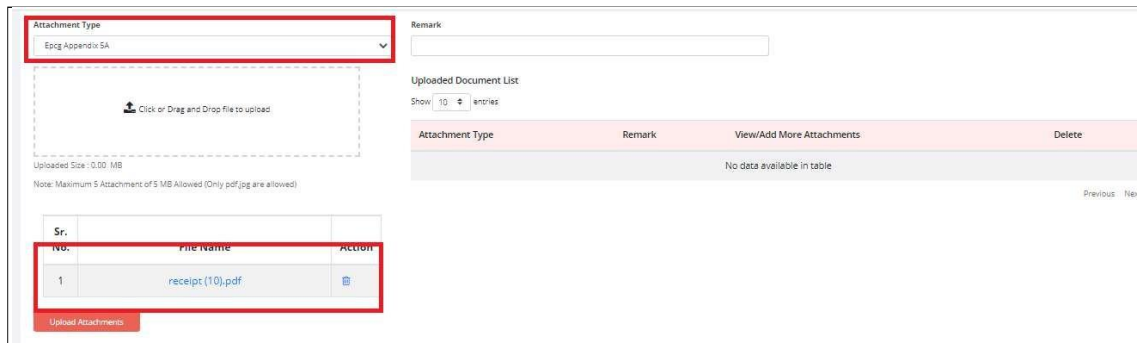
Clear All Save & Proceed

7. Attachment Screen:

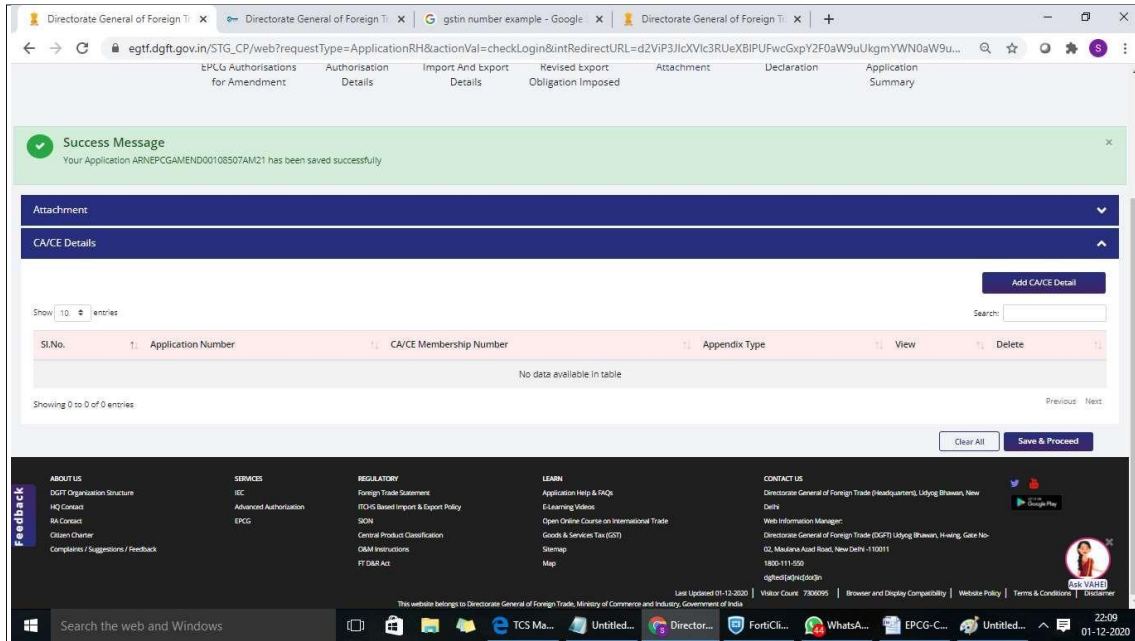
User can add any new attachment; can also delete any existing attachment if that is not needed.



First user selects the type of Attachment and then browses the document to be attached.

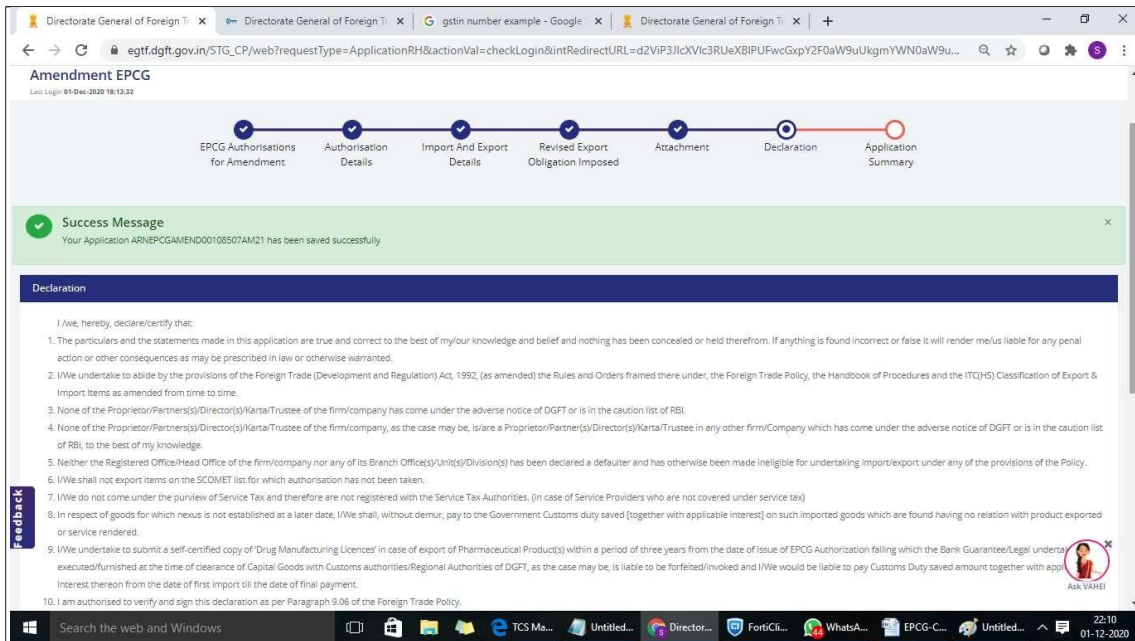


- Similarly, user can add CA/CE appendices also if needed.



8. Declaration Screen:

A set of declaration has to be confirmed by the Importer/Exporter.



- User has to check the checkbox for acceptance of the declaration points above.

5. Neither the Registered Office/Head Office of the firm/company nor any of its Branch Office(s)/Unit(s)/Division(s) has been declared a defaulter and has otherwise been made ineligible for undertaking import/export under any of the provisions of the Policy.

6. I/We shall not export items on the SCOMET list for which authorisation has not been taken.

7. I/We do not come under the purview of Service Tax and therefore are not registered with the Service Tax Authorities. (in case of Service Providers who are not covered under service tax)

8. In respect of goods for which nexus is not established at a later date, I/We shall, without demur, pay to the Government Customs duty saved [together with applicable interest] on such imported goods which are found having no relation with product exported or service rendered.

9. I/We undertake to submit a self-certified copy of 'Drug Manufacturing Licences' in case of export of Pharmaceutical Product(s) within a period of three years from the date of Issue of EPCG Authorization falling which the Bank Guarantee/Legal undertaking executed/furnished at the time of clearance of Capital Goods with Customs authorities/Regional Authorities of DGFT, as the case may be, is liable to be forfeited/invoked and I/We would be liable to pay Customs Duty saved amount together with applicable interest thereon from the date of first import till the date of final payment.

10. I am authorised to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

Tick the box as acceptance of declaration/ undertaking and fill in the details below.

Place* Date*

User Details
(Note: If user profile is not updated. Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

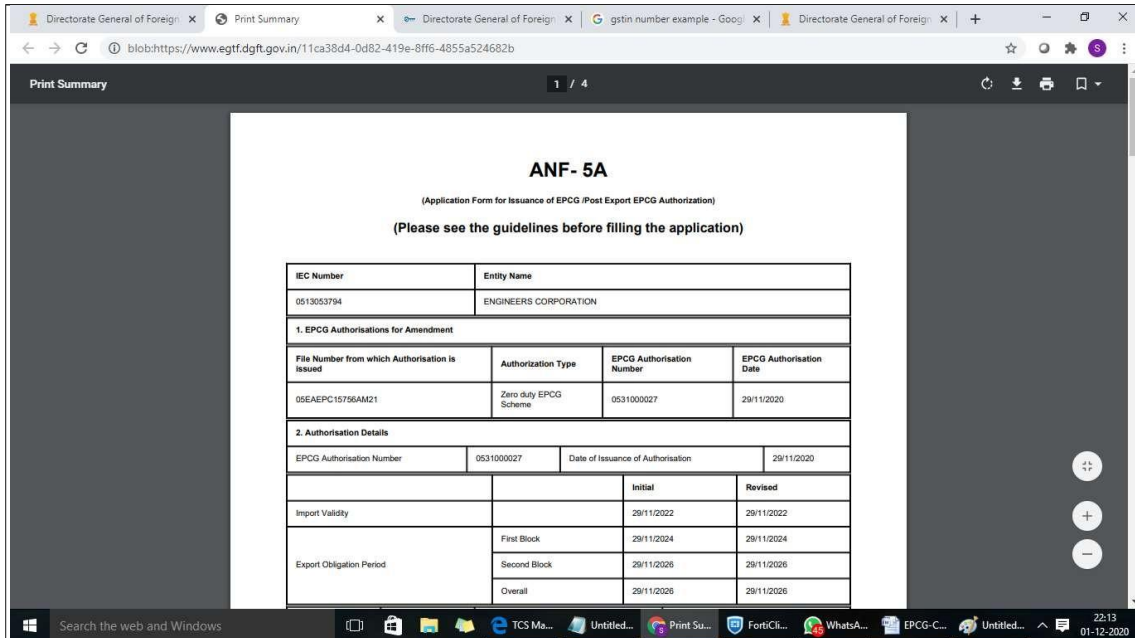
Name **0** : RAVINDER DHAWAN
 Email **0** : SAA.DELHI2010@GMAIL.COM
 Office Address **0** : D 30, SECTOR 2, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH, 201301
 Residential Address **0** : DELHI, SOUTH DELHI, DELHI, 110049

Designation **0** : SARDAR
 Mobile **0** : 7869276876

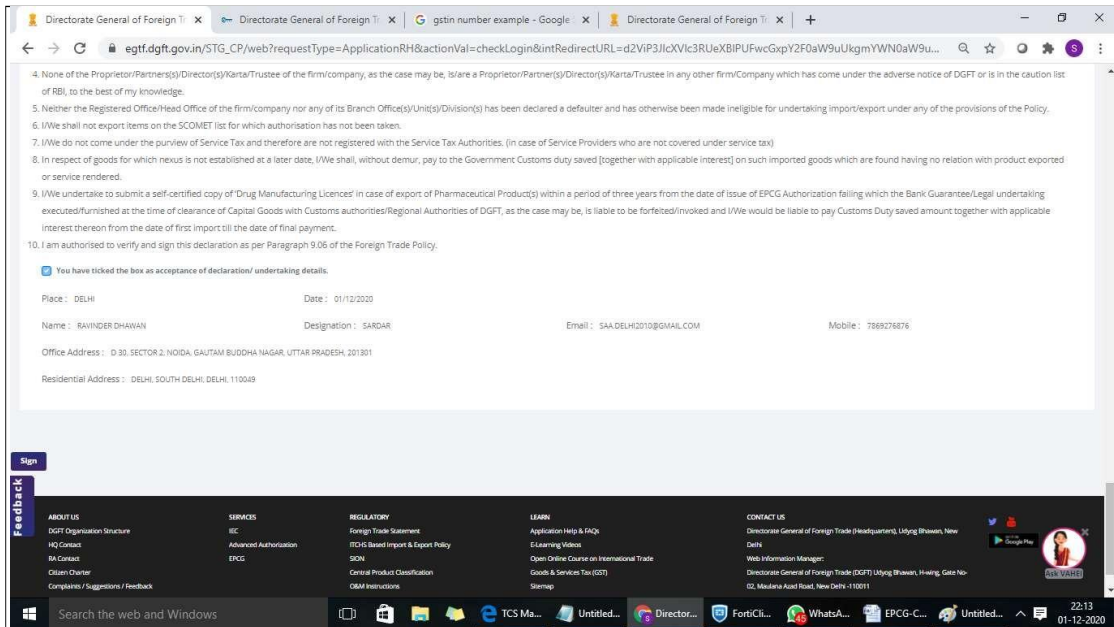
9. Application Summary:

The summary of Amendment Application will be displayed. User can take a printout of the Application in PDF format by clicking on the Print Summary button.

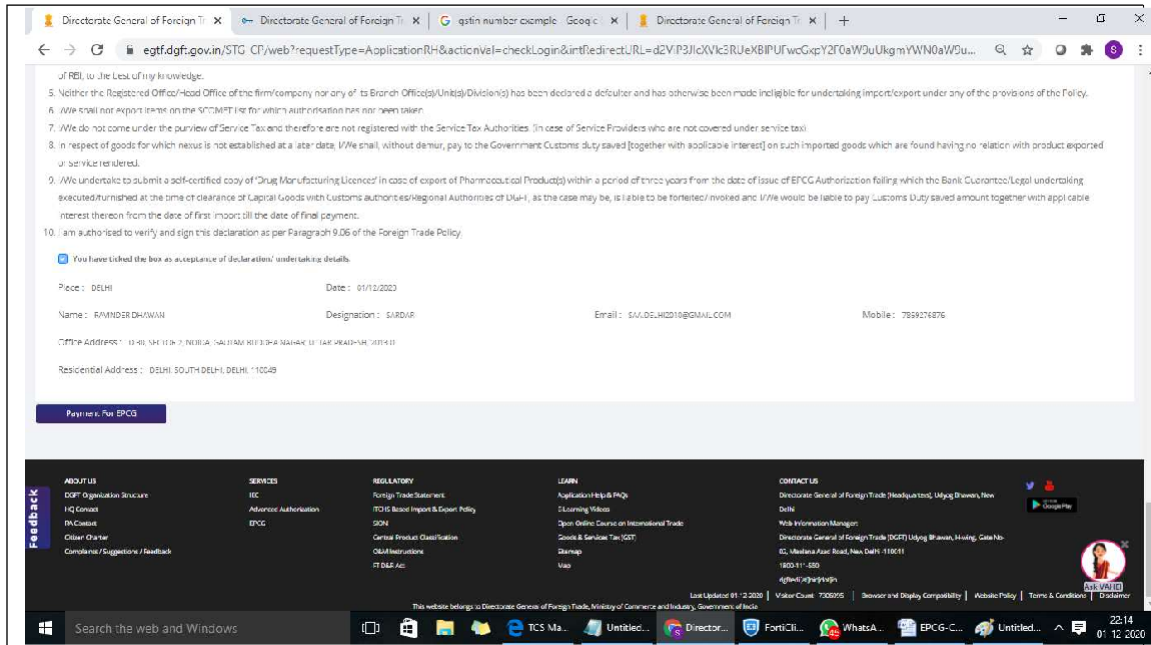
- PDF view of the Print Summary Application.



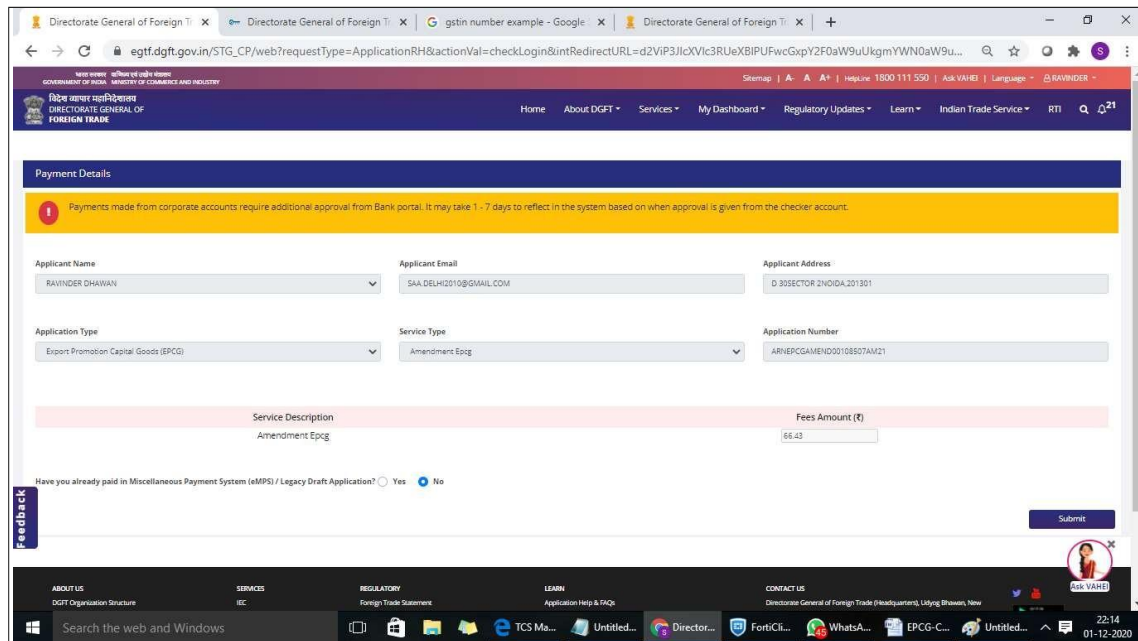
- User needs to digitally Sign the Application using the Sign Button.



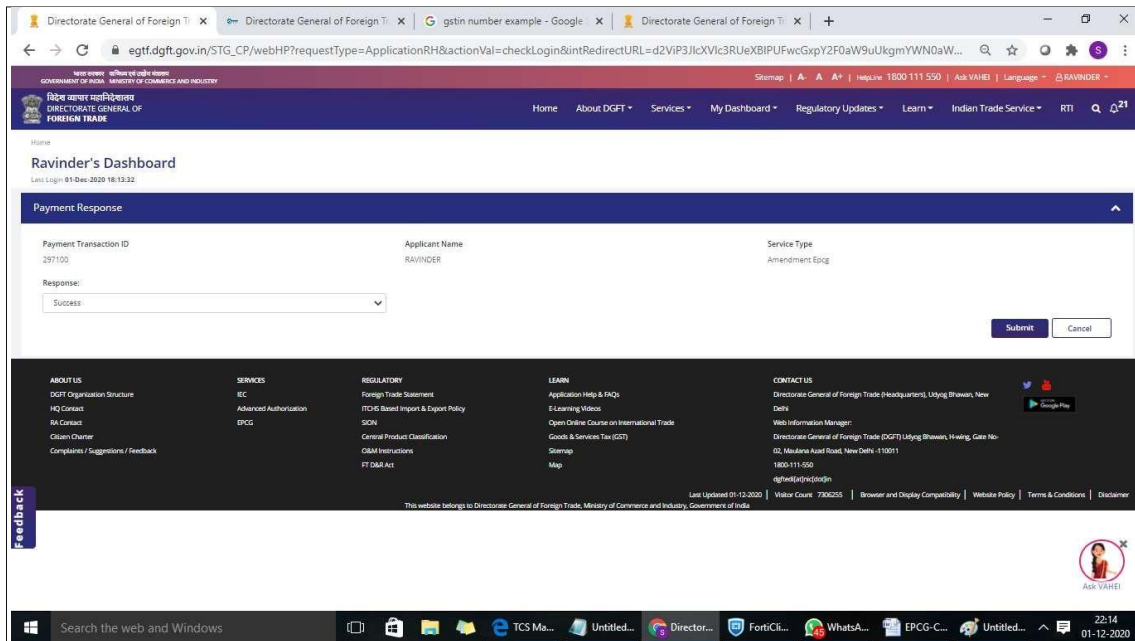
Once signed, User has to click on Payment for EPCG button.



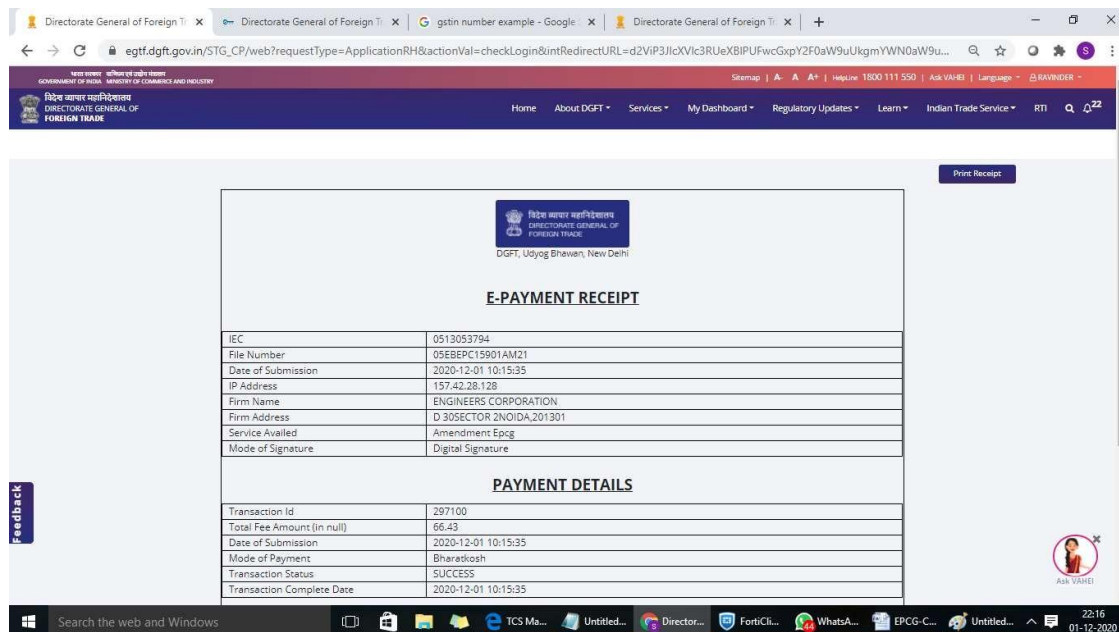
10. Applicant Details along with the Payment Details are displayed to the user. User clicks on submit button and Payment is processed.



- Once the payment is processed payment response is shown.



- On submit the Payment receipt is generated. File number for the Application is present in the receipt.

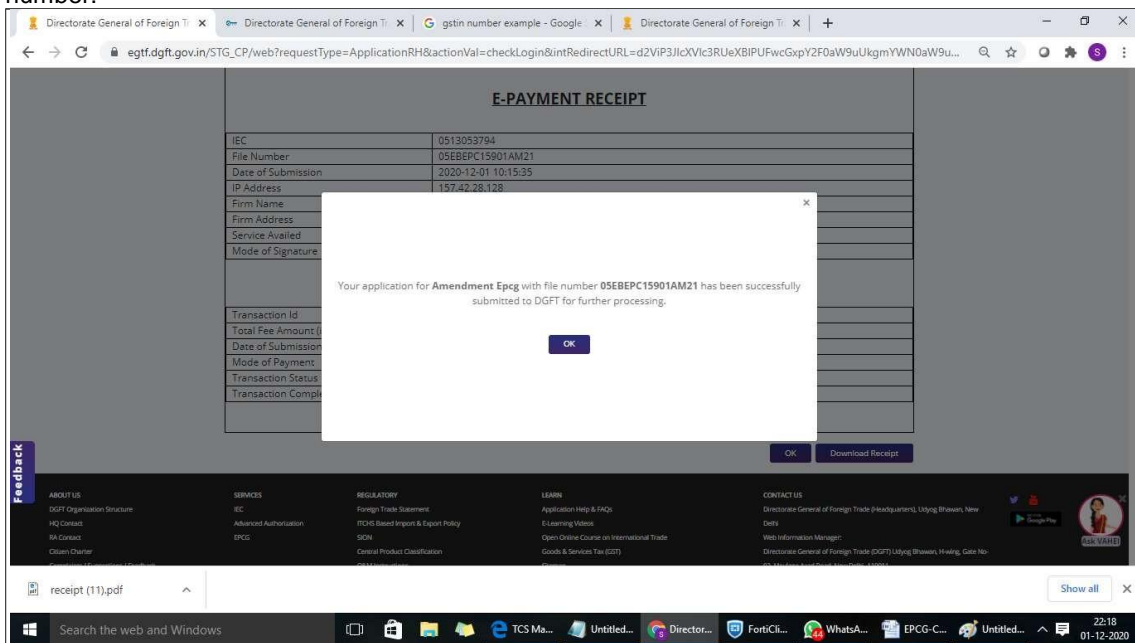


11. User can download the receipt in PDF format.

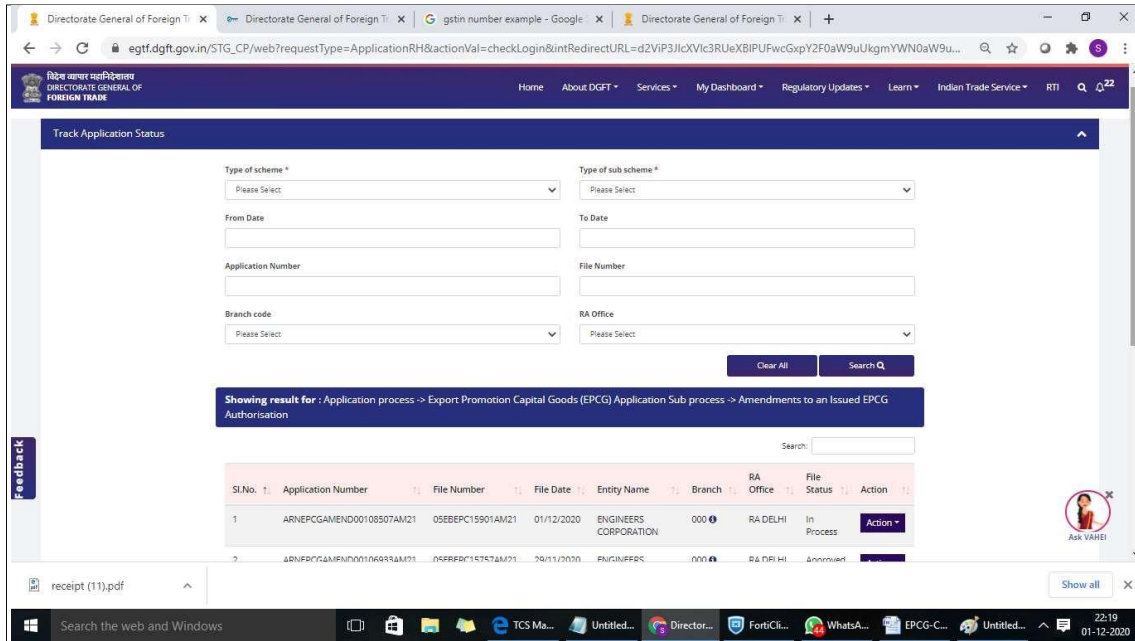
IEC	0513053794
File Number	05EBEPC15901AM21
Date of Submission	2020-12-01 10:15:35
IP Address	157.42.28.128
Firm Name	ENGINEERS CORPORATION
Firm Address	D 30SECTOR 2NOIDA,201301
Service Availled	Amendment Epcg
Mode of Signature	Digital Signature

PAYMENT DETAILS	
Transaction Id	297100
Total Fee Amount (in null)	66.43
Date of Submission	2020-12-01 10:15:35
Mode of Payment	Bharatkosh
Transaction Status	SUCCESS
Transaction Complete Date	2020-12-01 10:15:35

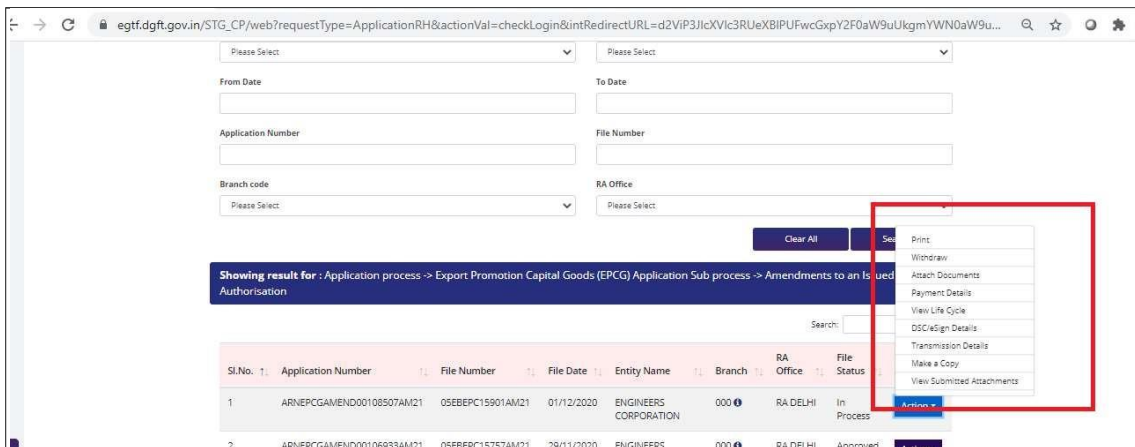
12. On clicking OK, an acknowledgement will be displayed to User with File number.



13. User can Track the Submitted Amendment Application via My dashboard>>Submitted Applications and provide Type of scheme as EPCG and Type of sub scheme as Amendment of an Issued EPCG Authorization.

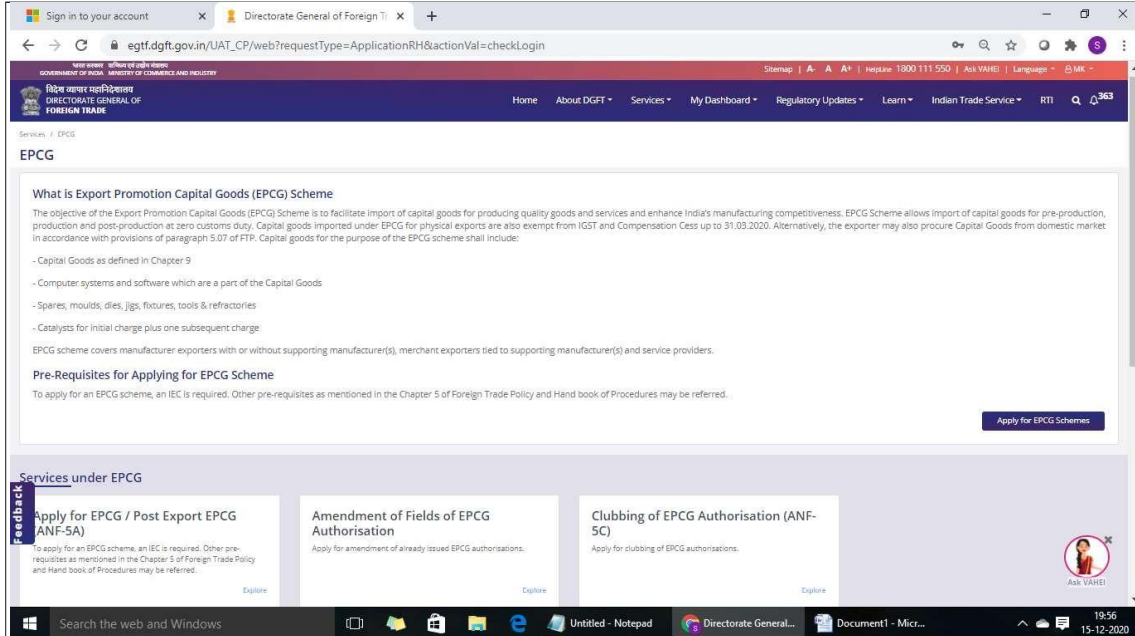


14. User can access some common features from the Actions button similar to the ones mentioned in the Apply EPCG section above. (z)

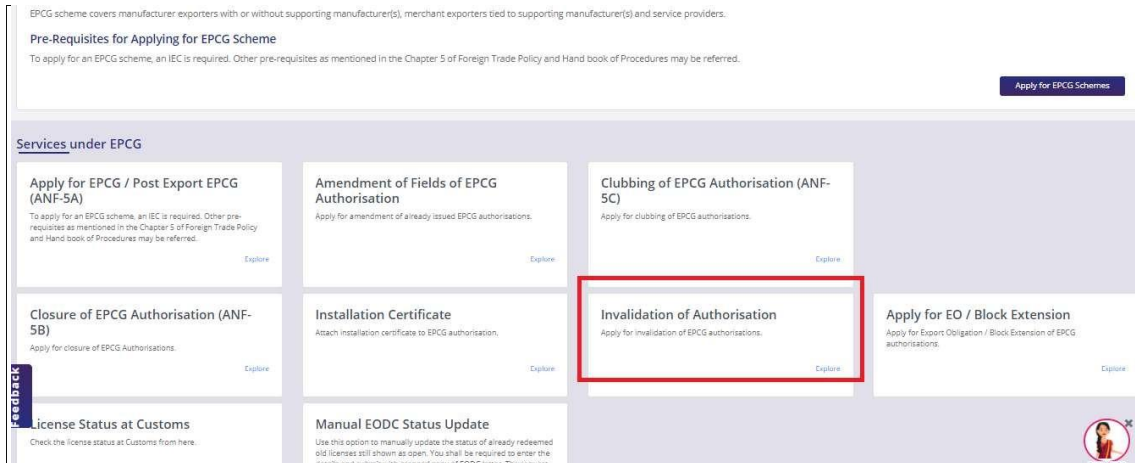


7. Invalidation of EPCG License

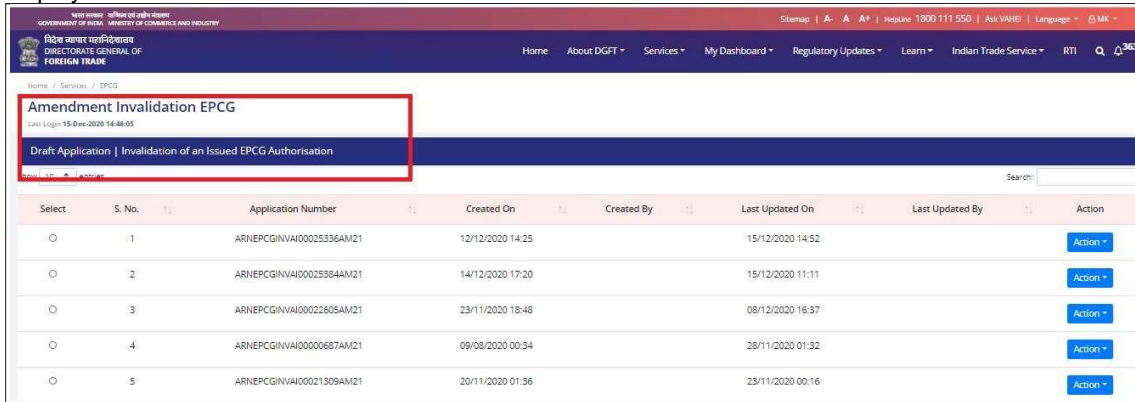
1. User Navigates to Services>> EPCG, below screen is displayed.



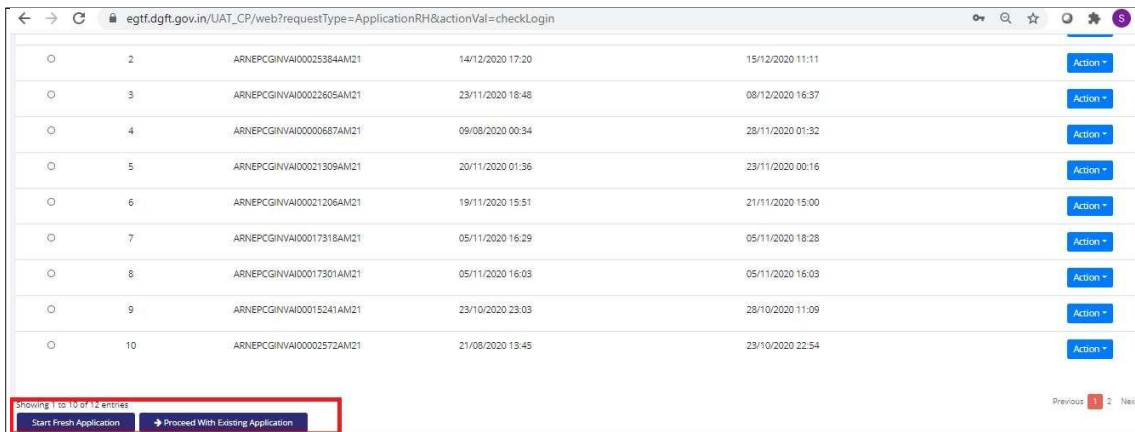
2. User selects Invalidation of Authorization.



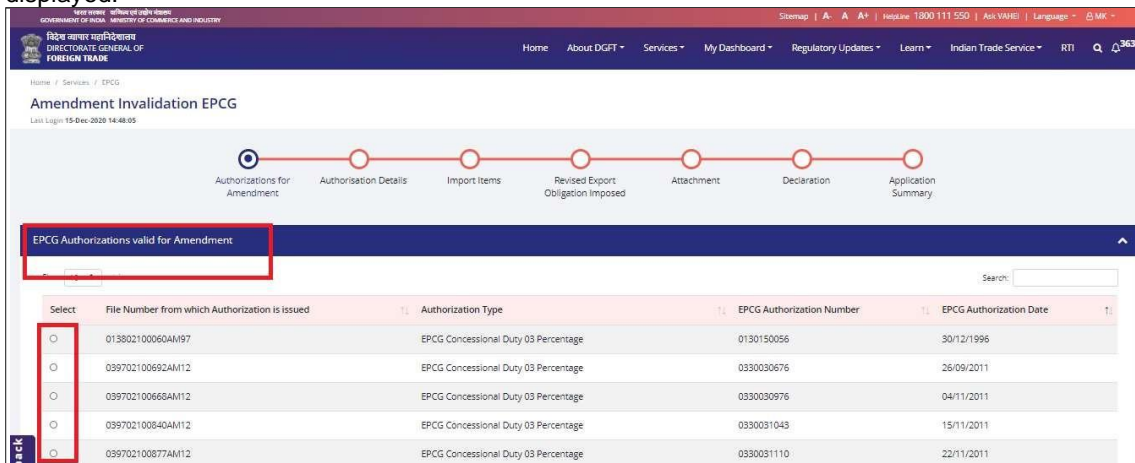
List of Draft Application (if any) will be displayed.



3. User can select any of the ways to proceed for Invalidation i.e., Proceed with existing application or Fresh Application.



4. Authorization for Amendment screen is displayed, list of authorizations valid for Invalidation is displayed.



5. User selects the Authorization which needs to be invalidated and clicks on **Save and Proceed** button.

EPCG Authorizations valid for Amendment

Show 10 entries

Select	File Number from which Authorization is issued	Authorization Type	EPCG Authorization Number	EPCG Authorization Date
<input type="radio"/>	01380210060AM97	EPCG Concessional Duty 03 Percentage	0130150056	30/12/1996
<input type="radio"/>	039702100692AM12	EPCG Concessional Duty 03 Percentage	0330030676	26/09/2011
<input type="radio"/>	039702100668AM12	EPCG Concessional Duty 03 Percentage	0330030976	04/11/2011
<input type="radio"/>	039702100840AM12	EPCG Concessional Duty 03 Percentage	0330031043	15/11/2011
<input type="radio"/>	039702100877AM12	EPCG Concessional Duty 03 Percentage	0330031110	22/11/2011
<input type="radio"/>	039702101306AM12	EPCG Concessional Duty 03 Percentage	0330032039	07/03/2012
<input type="radio"/>	039702100076AM13	EPCG Concessional Duty 03 Percentage	0330032527	27/04/2012
<input type="radio"/>	039702100250AM13	EPCG Concessional Duty 03 Percentage	0330032903	19/06/2012
<input type="radio"/>	039702100313AM13	EPCG Concessional Duty 03 Percentage	0330032985	22/06/2012
<input checked="" type="radio"/>	039702100360AM13	EPCG Concessional Duty 03 Percentage	0330033102	05/07/2012

Showing 1 to 10 of 625 entries

Previous 1 2 3 4 5 ... 63 Next

Clear All Save & Proceed

6. **Authorization details** screen is displayed, which shows the basic information about the selected authorization.

Home / Services / EPCG

Amendment Invalidation EPCG

Like Login 15-Dec-2020 14:48:05

Authorizations for Amendment
 Authorisation Details
 Import Items
 Revised Export Obligation Imposed
 Attachment
 Declaration
 Application Summary

Success Message
Your Application ARNEPCGINVA00025461AM21 has been saved successfully

Authorization Details

EPCG Authorization Number *	Initial Duty Saved Value allowed (INR)	EO Endorsed (INR)
0330033102	19,96,99,632.00	1,09,39,51,740.00
Date of Issuance of Authorization	Import Validity	EO Period End Date
05/07/2012	31/07/2015	05/07/2020

Clear All Save & Proceed

On save and proceed, the **Import Items** screen is displayed with details of Import items and utilization of Authorization.

The screenshot shows the 'Amendment Invalidation EPCG' page. At the top, there is a navigation bar with links like Home, About DGF, Services, My Dashboard, Regulatory Updates, Learn, Indian Trade Service, and RTI. Below the navigation bar, a progress bar indicates the current step: 'Import Items'. A success message states: 'Your Application ARNEPCGINVAI00025461AM21 has been saved successfully'. Below this, there is a section titled 'Details of Import Items and utilization of Authorization' with a table showing import details.

S.No.	S.No. Of Item	ITC(HS) Code	Description of Capital goods to be Imported	Technical Specification of Capital goods to be Imported	Nature of Capital Goods sought to be imported	Quantity as endorsed on the Authorization	Unit of measure	Quantity of item imported	Maximum quantity of item allowed for local procurement	Primary use of Capital Goods sought to be imported	Whether Capital goods is restricted for import	Total effective Customs duty on items to be imported (in %)	CIF value of Imports/deemed imports (INR)
1	1	84459000	Machinery for Synthetic Filament yarn		Capital Goods	4.00	Set	0	4.0			0.00	4,78,22,129.00

7. List of Import Items is displayed and the Total Duty Saved Value in INR is also shown.

This screenshot shows a detailed table of import items. The table has columns for S.No., S.No. Of Item, ITC(HS) Code, Description, Technical Specification, Nature of Capital Goods, Quantity as endorsed, Unit of measure, Quantity of item imported, Maximum quantity of item allowed, Primary use of Capital Goods, Whether Capital goods is restricted, Total effective Customs duty on items to be imported (in %), and CIF value of Imports/deemed imports (INR). At the bottom of the table, a red box highlights the 'Total Duty Saved Value (INR)' field, which shows the value '19,96,99,635.02'.

8. In Indigenous Details section, user selects the S.No Of Items from the drop down .

The screenshot shows the 'Indigenous Details' form. A dropdown menu for 'S.No. Of Item' is open, showing a list of numbers from 1 to 19. The dropdown is highlighted with a red box. Other fields in the form include 'ITC (HS) Code', 'Description of Capital goods to be Imported', 'Quantity to be Invalidated', 'Unit of measure', and 'Notional duty saved value(INR)'. There is an 'Add' button and a table at the bottom with columns for 'Imported', 'Quantity to be Invalidated', 'Unit of measure', 'CIF value of Imports invalidated (INR)', 'Notional duty saved value(INR)', and 'Edit / Delete'.

9. Based on the S.no, the ITC(HS) code, Description of Capital Goods, Quantity applied for, Unit of measurement, Total CIF value are auto populated.

User provides the quantity to be invalidated and corresponding Notional duty value is auto calculated.

10. On clicking Add button the Indigenous details are added into the table.

SNo.	SNo. Of Item	ITC (HS) Code	Description of Capital goods to be Imported	Quantity to be Invalidated	Unit of measure	CIF value of Imports invalidated (INR)	Notional duty saved value(INR)	Edit / Delete
1	2	84459000	Machinery for synthetic filament yarn plant- Automatic Bobbin Storage & Handling system- Shelving Tower with accessories	1	Set	2634975	1211541.48	

11. Next, User captures the details of the Indigenous supplier, based on the IEC of the supplier the other details like Name of Supplier, Address of Supplier are auto populated.

***User has to select the **Supplier letter type** from the dropdown. Either of Invalidation letter or Certificate of Supplies can be chosen

12. On click of Add button the supplier details are populated into the table below and Total notional duty amount is also displayed.

Add Indigenous Supplier Details

IEC of Indigenous Producer/Supplier from where items are to be procured*
 Name of Indigenous Producer/supplier*
 Address of Indigenous Producer/Supplier*

Regional Authority of Indigenous Producer/Supplier*
 Supplier Letter Type*

Clear Add

SNo.	IEC of Indigenous Producer/Supplier from where items are to be procured	Name of Indigenous Producer/supplier	Address of Indigenous Producer/Supplier	Regional Authority of Indigenous Producer/Supplier	Supplier Letter Type	VIEW	Edit / Delete
1	BPVPG4542N	SSKTEST	DILSHAD GARDEN	Directorate General of Foreign Trade, Delhi	Certificate of Supplies	VIEW	

Total Notional Duty saved value (INR)
 12,11,541.48

Clear All Save & Proceed

13. Based on the Invalidation details the Export Obligation Imposed is revised and details are shown in the next screen which is Revised Export Obligation Imposed.

Amendment Invalidation EPCG

Last Login: 15-Dec-2020 14:48:05

Authorizations for Amendment Authorisation Details Import Items Revised Export Obligation imposed Attachment Declaration Application Summary

Success Message
 Your Application ARNEPCGINVAI00025461AM21 has been saved successfully

Revised Export Obligation Imposed

Show: 10 entries

Total duty saved/duty paid (INR) 0	Specific Export Obligation to be imposed (First Block)		Specific Export Obligation to be imposed (second Block)		Specific Export Obligation to be imposed (over all)		Specific Export Obligation to be imposed Without exemption (if disallowed)	
	INR	USD	INR	USD	INR	USD	INR	USD
20,03,05,405.76	60,00,07,561.17	82,19,281.65	60,00,07,561.17	82,19,281.65	1,20,00,15,122.34	1,64,38,563.31	1,19,81,97,810.12	1,64,13,668.63

Clear All Save & Proceed

14. On Save and Proceed user is navigated to the **Attachments** screen where user selects the Attachment type from dropdown, browse the document and uploads the same.

Amendment Invalidation EPCG

Last Login: 15-Dec-2020 14:48:05

Authorizations for Amendment Authorisation Details Import Items Revised Export Obligation imposed Attachment Declaration Application Summary

Success Message
 Your Application ARNEPCGINVAI00025461AM21 has been saved successfully

Attachment

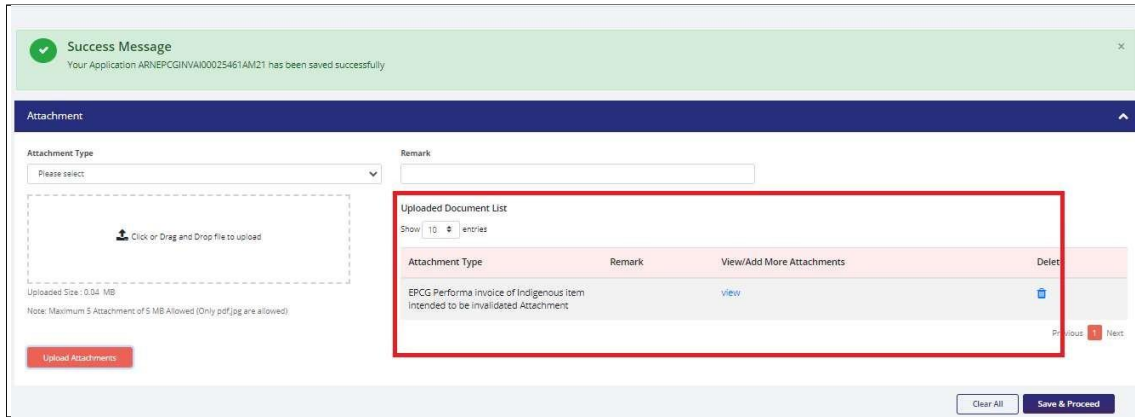
Attachment Type
 EPCG Performa Invoice of Indigenous Item Intended to be Invalidated Attachment
 EPCG Performa Invoice of Indigenous Item Intended to be Invalidated Attachment
 OTHER

Remark

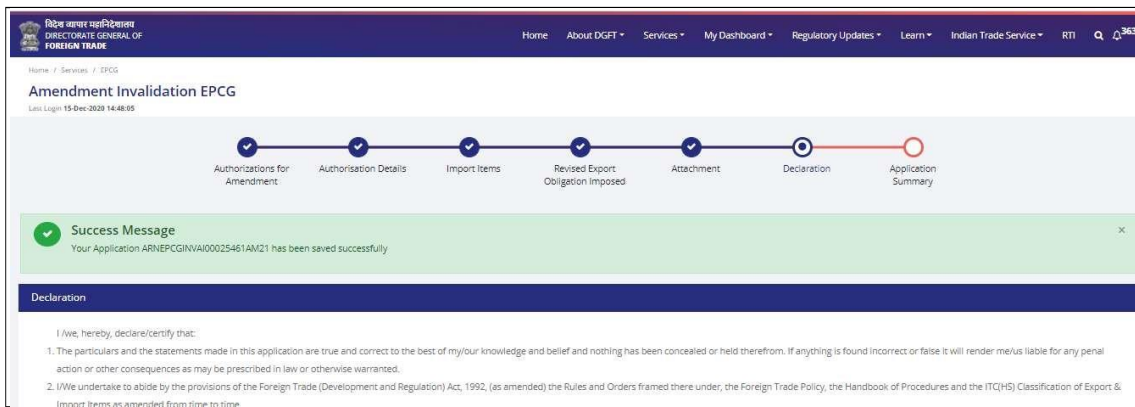
Uploaded Document List

Attachment Type	Remark	View/Add More Attachments	Delete
-----------------	--------	---------------------------	--------

15. On clicking Upload attachments the document with type of attachment is populated in the table.

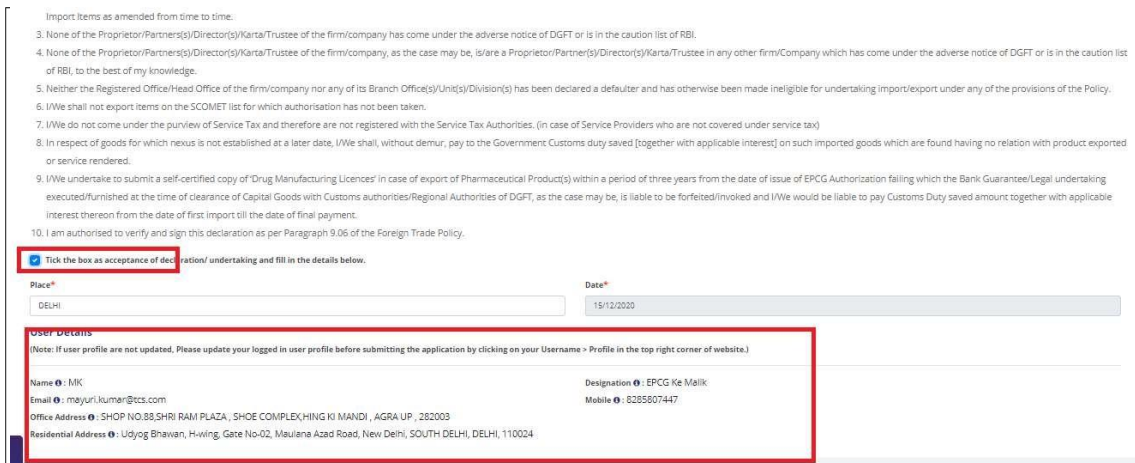


16. On clicking **Save and Proceed**, User is navigated to the **Declaration** screen.

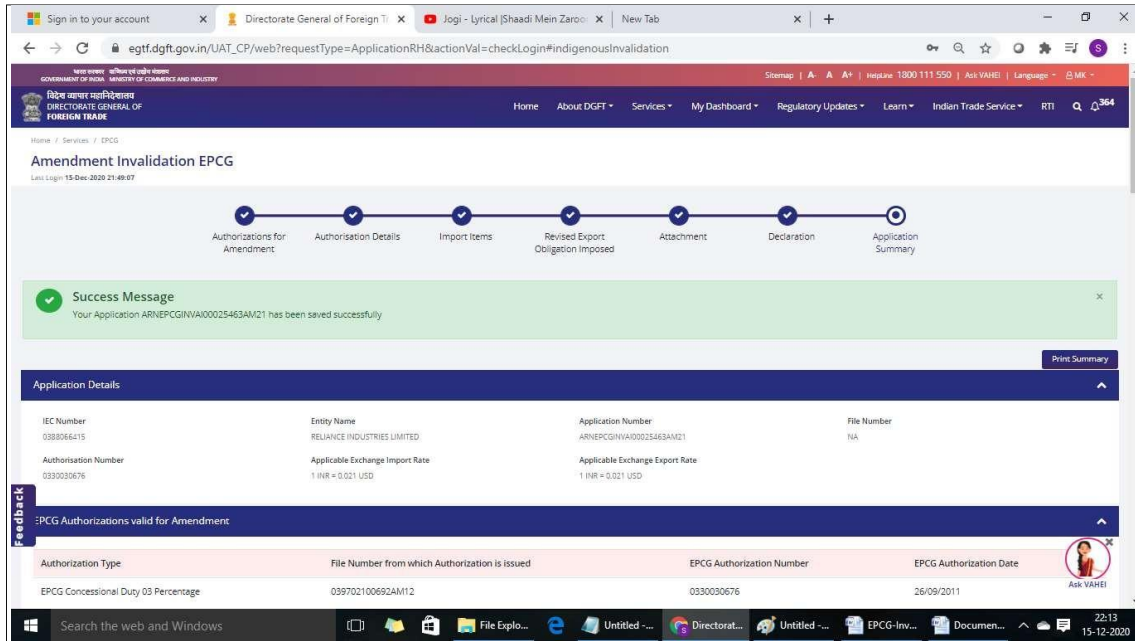


17. User has to tick the checkbox for confirmation.

User details are also populated on the declaration page



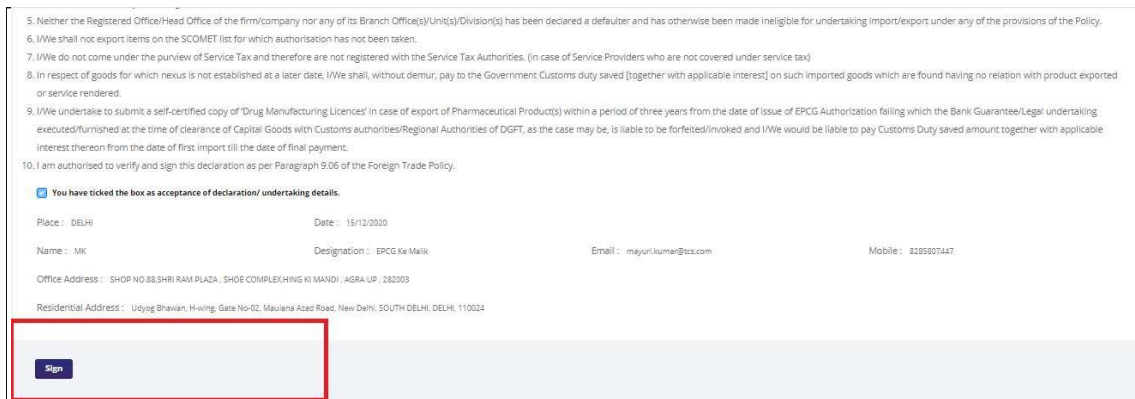
18. On save and Proceed user is navigated to the **Application Summary** screen.



19. On clicking Print Summary the PDF view of the Application is displayed.



20. User signs the application by clicking on the Sign button.



21. After sign user submits the application by clicking on the Submit button.

of RBI, to the best of my knowledge.

- Neither the Registered Office/Head Office of the firm/company nor any of its Branch Office(s)/Unit(s)/Division(s) has been declared a defaulter and has otherwise been made ineligible for undertaking import/export under any of the provisions of the Policy.
- I/We shall not export items on the SCOMET list for which authorisation has not been taken.
- I/We do not come under the purview of Service Tax and therefore are not registered with the Service Tax Authorities. (In case of Service Providers who are not covered under service tax)
- In respect of goods for which nexus is not established at a later date, I/We shall, without demur, pay to the Government Customs duty saved (together with applicable interest) on such imported goods which are found having no relation with product exported or service rendered.
- I/We undertake to submit a self-certified copy of 'Drug Manufacturing Licences' in case of export of Pharmaceutical Products within a period of three years from the date of issue of EPCG Authorization falling which the Bank Guarantee/Legal undertaking executed/furnished at the time of clearance of Capital Goods with Customs authorities/Regional Authorities of DGFT, as the case may be, is liable to be forfeited/invoked and I/We would be liable to pay Customs Duty saved amount together with applicable interest thereon from the date of first import till the date of final payment.
- I am authorized to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

You have ticked the box as acceptance of declaration/ undertaking details.

Place : DELHI Date : 15/12/2020

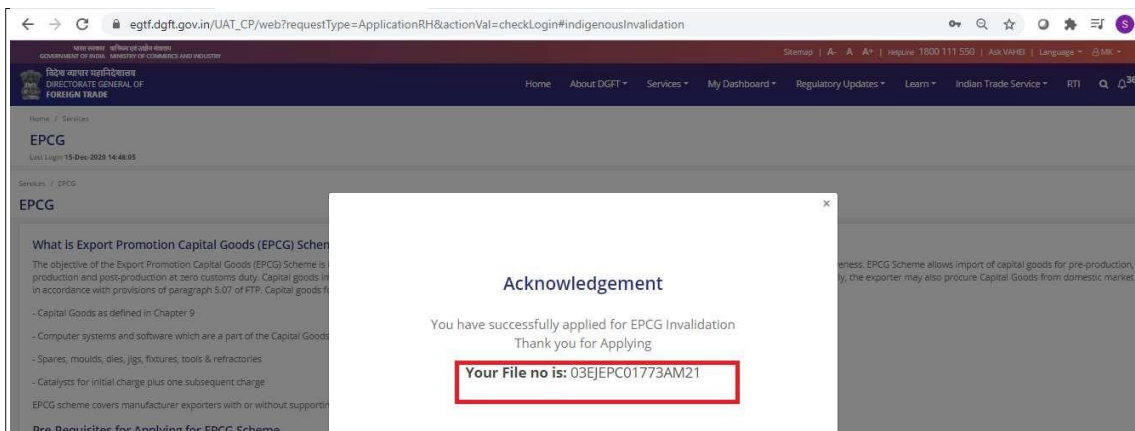
Name : MK Designation : EPCG Ka Malik Email : mayurkumar@ecs.com Mobile : 8285807447

Office Address : SHOP NO.88,SHRI RAM PLAZA, SHOE COMPLEX,HING KI MANDI, AGRA UP, 282003

Residential Address : Udyog Bhawan, H-wing, Gate No-02, Maulana Azad Road, New Delhi, SOUTH DELHI, DELHI, 110024

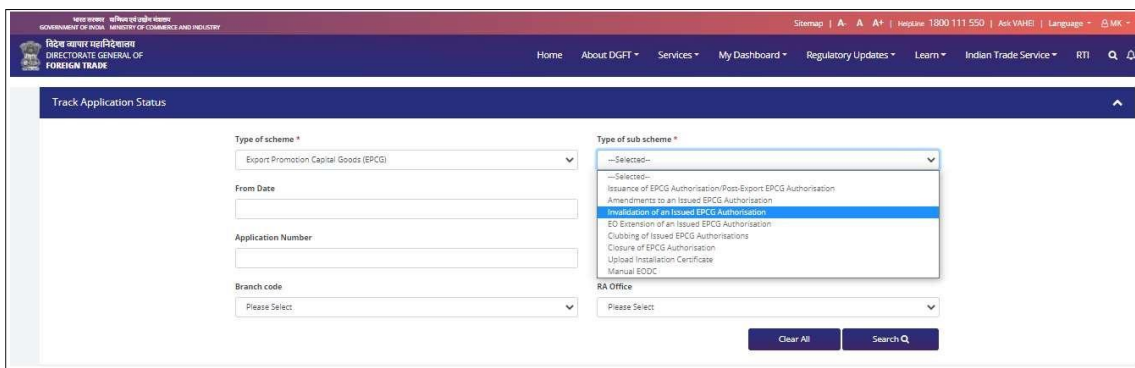
Submit

22. On submit, File number is generated.

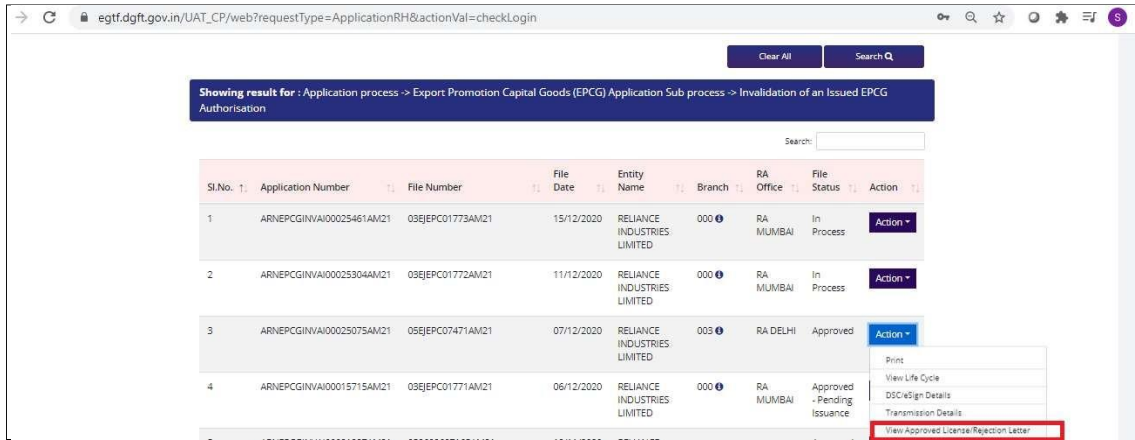


23. User can track the submitted Applications by navigation to My Dashboard>>Submitted Applications.

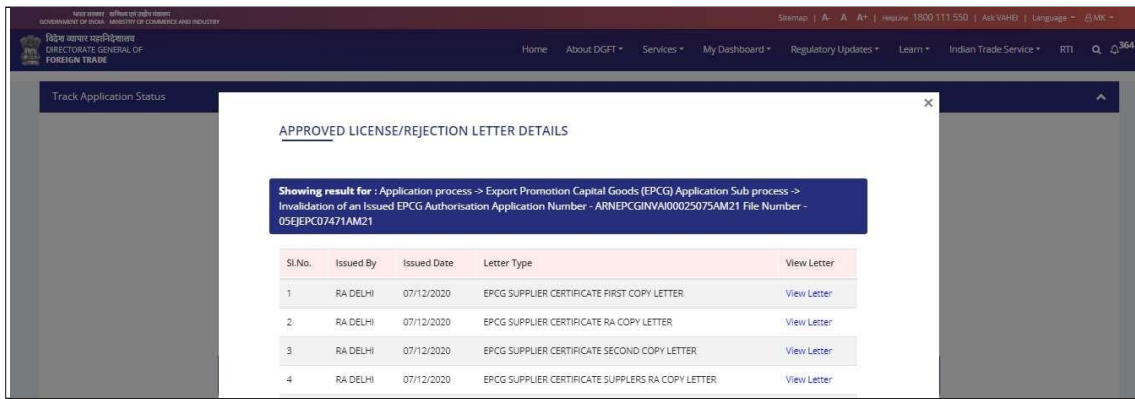
User selects the type of Scheme as EPCG and type of sub scheme as Invalidation of an EPCG Authorization.



24. Search result shows the list of all submitted Application.



25. In Action user can View Approved License /Rejection Letter.

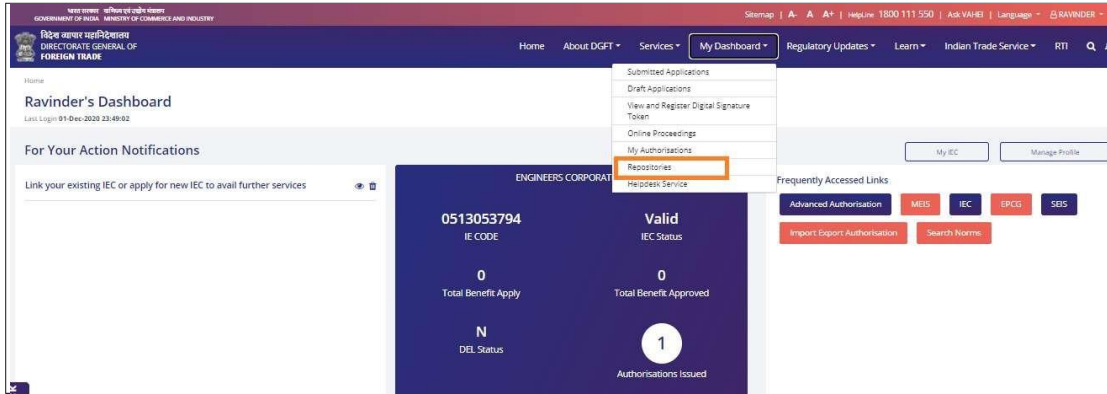


8. Repositories

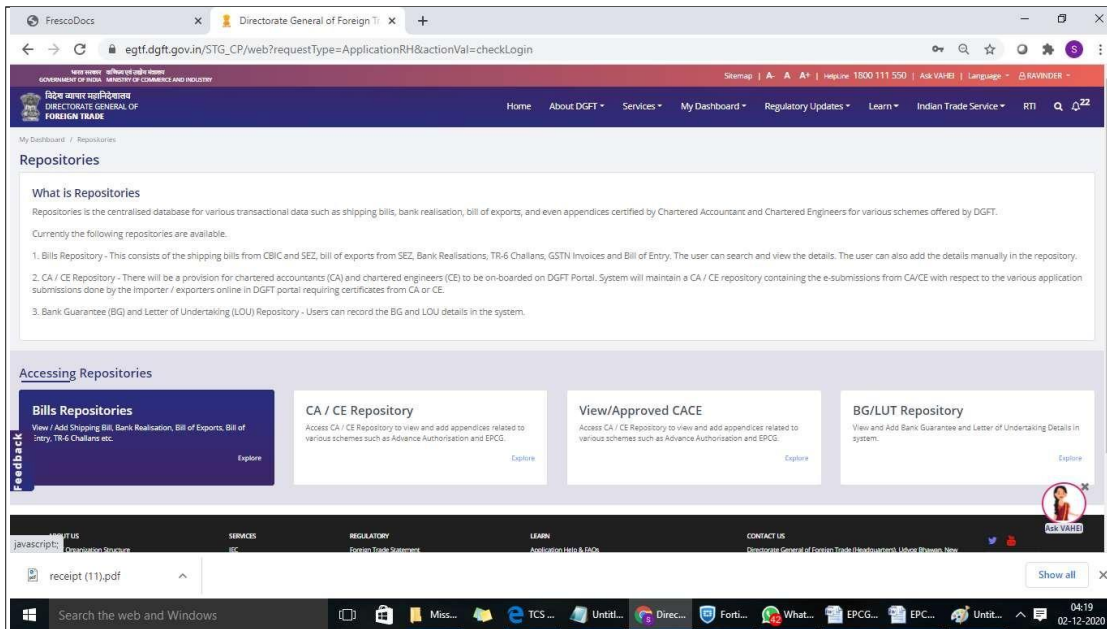
1. Bill of Entry

User can navigate to My Dashboard>>Repositories

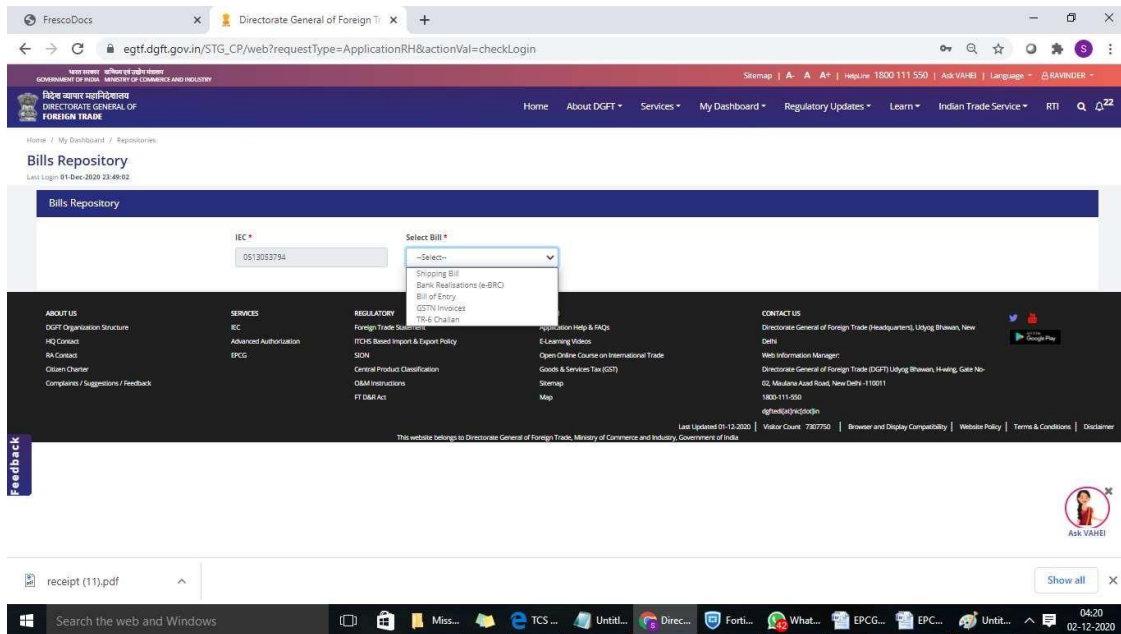
Manually add Bill of Entries for Non –EDI Ports



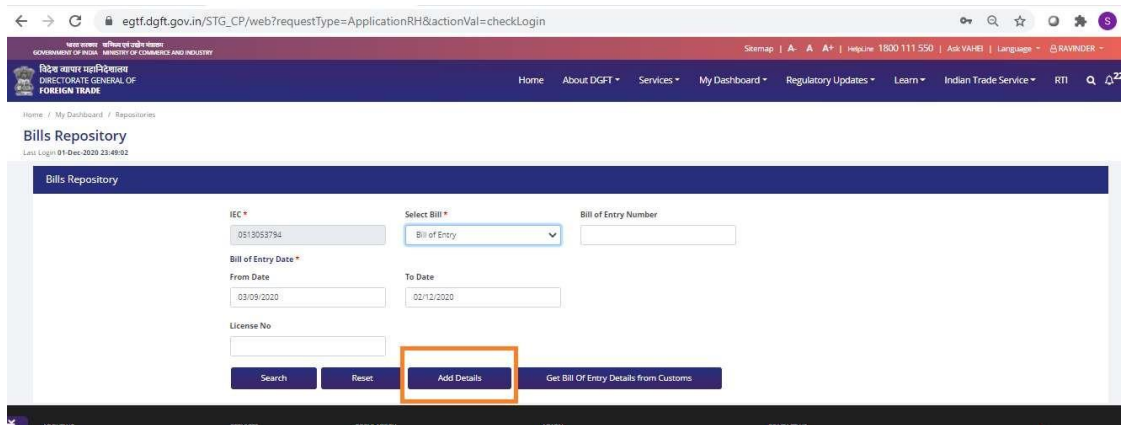
Select Bill Repositories Tile



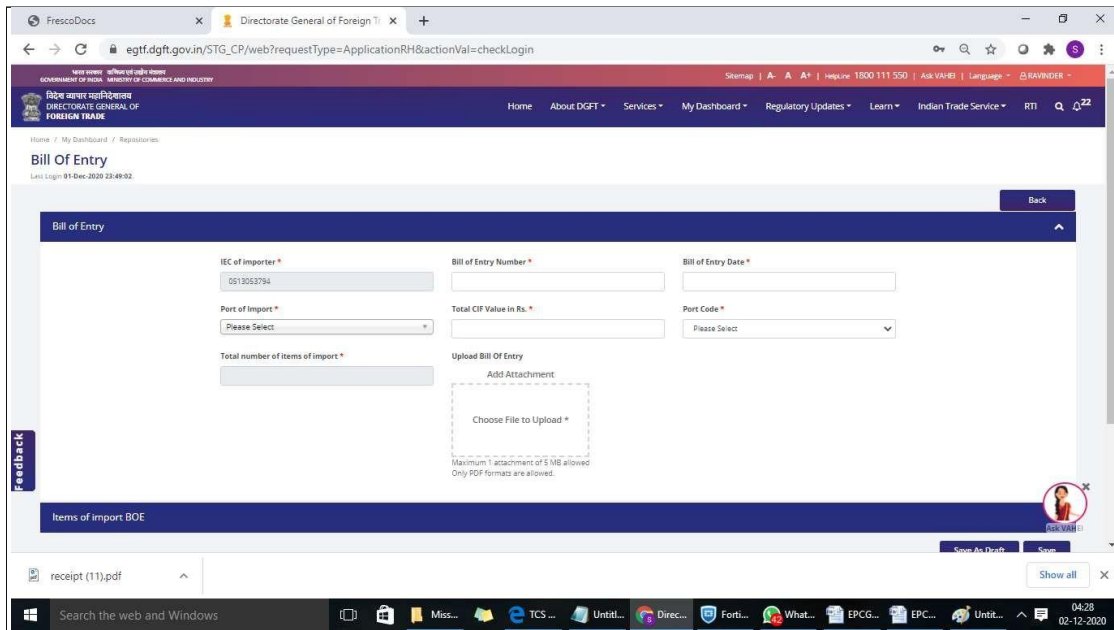
Select the type of Bill from dropdown list.



Select Bill of Entry and click on Add Details Button.

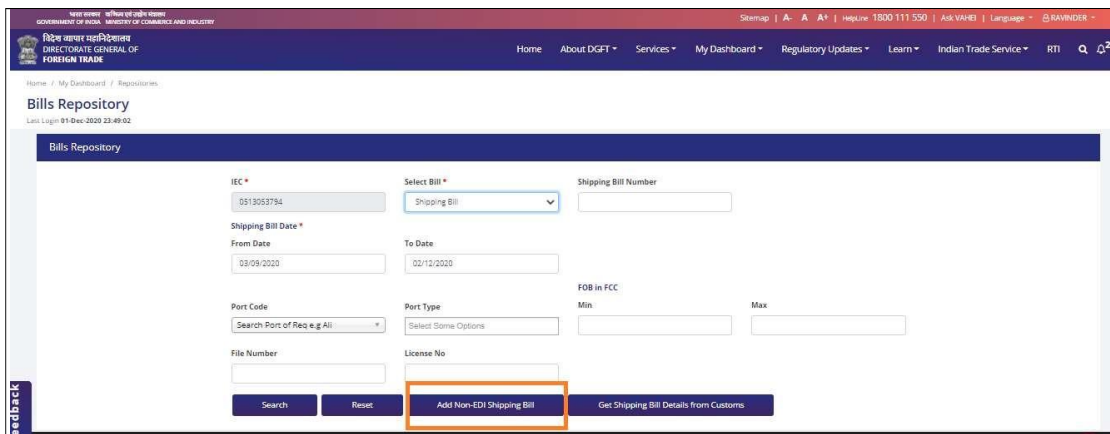


Capture details for Bill of Entry

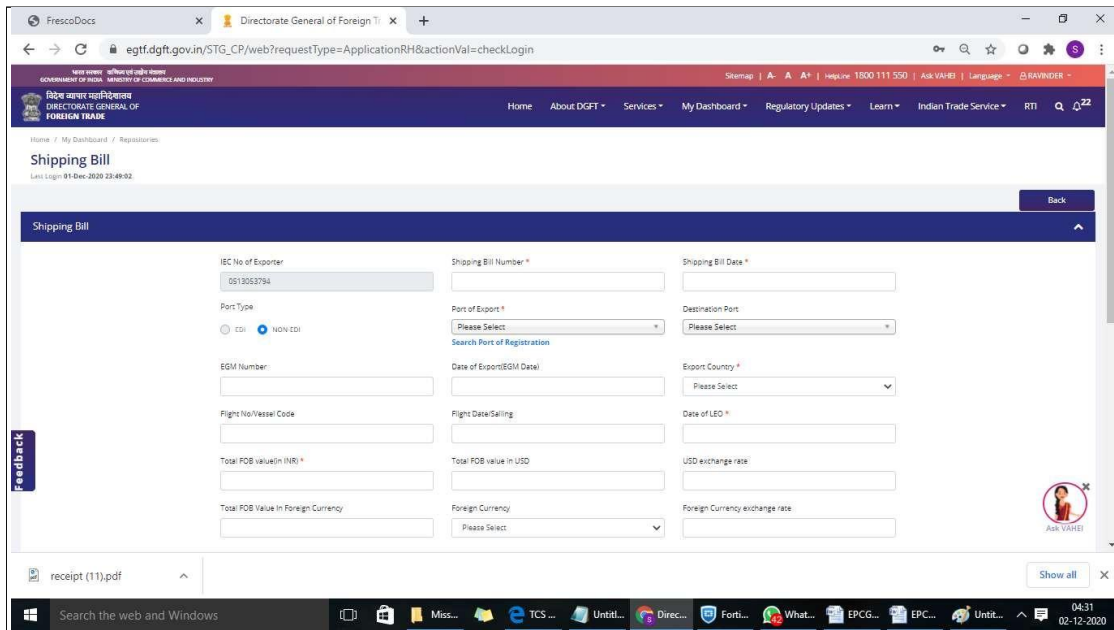


2.Shipping Bill

- Select Bill Type as Shipping Bill and click on Add Non –EDI Shipping Bill.

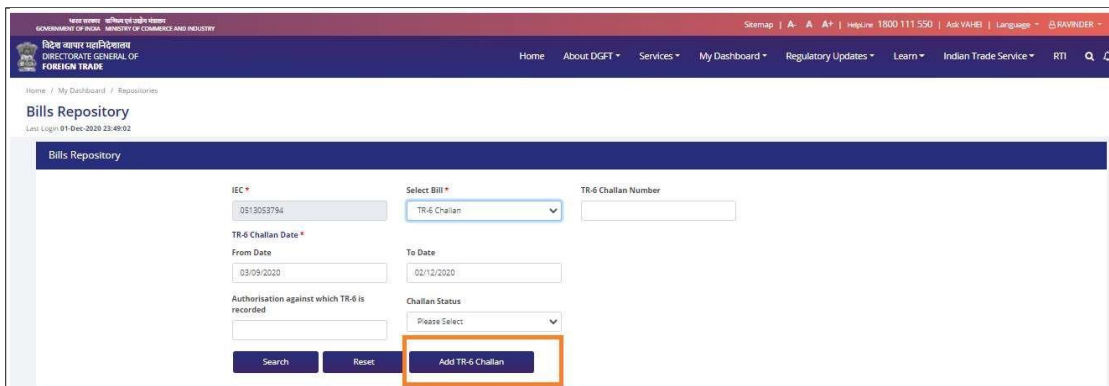


- Capture the shipping bill details

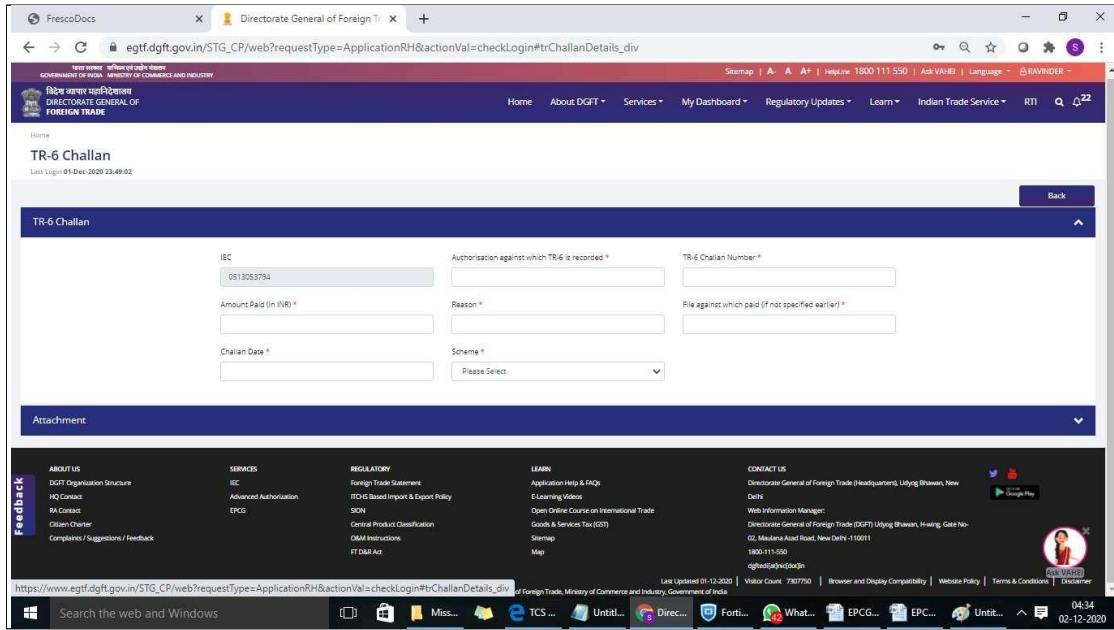


3. TR-6 Challan

- Select Bill type as TR-6 Challan and click on Add TR-6 Challan detail.

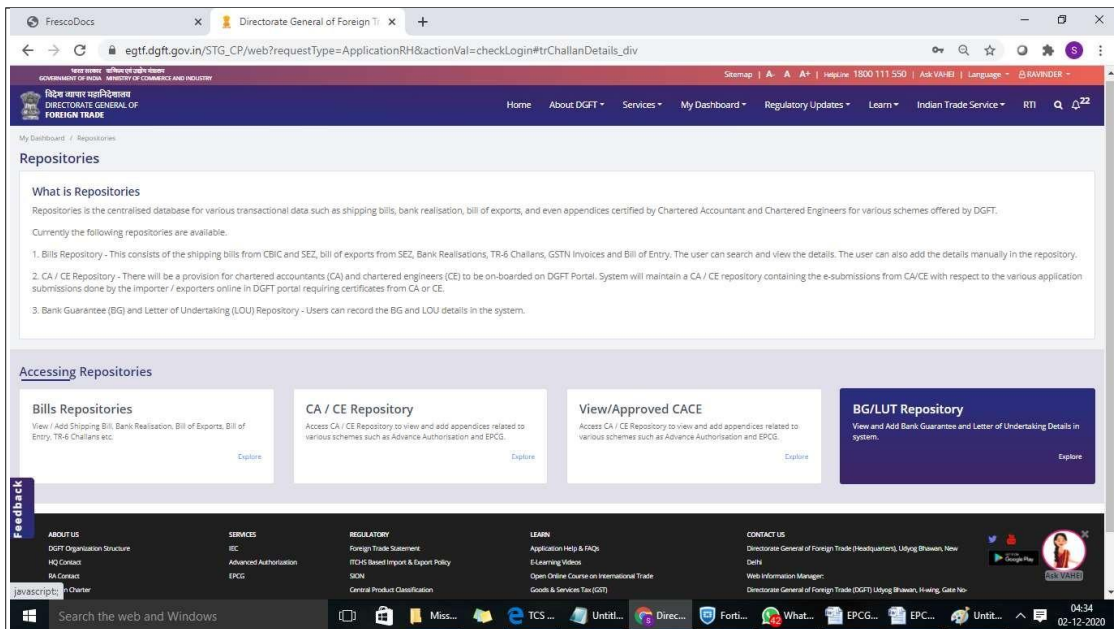


- Capture the details of TR-6 Challan.

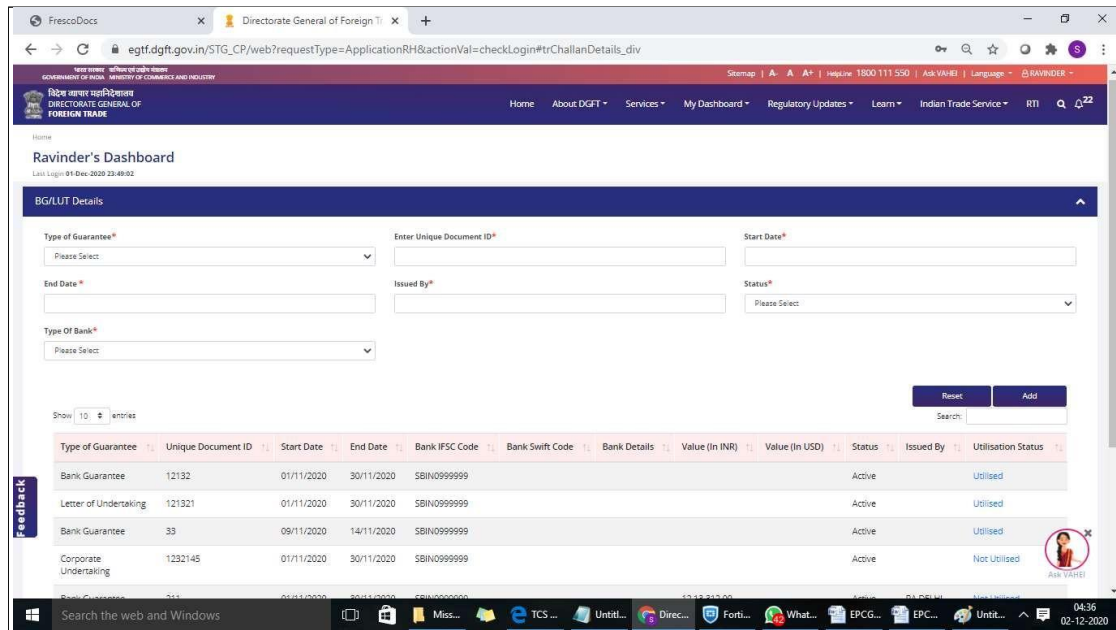


4. Add Bank Guarantee Details in Repository

- Navigate My dashboard>>Repositories>>select BG/LUT Repository tile.

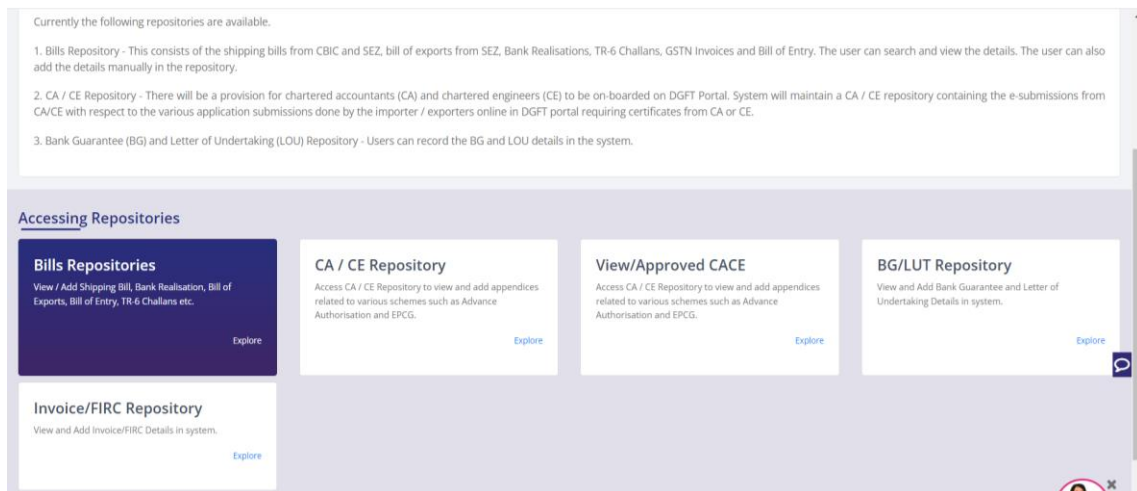


- Add bank guarantee details

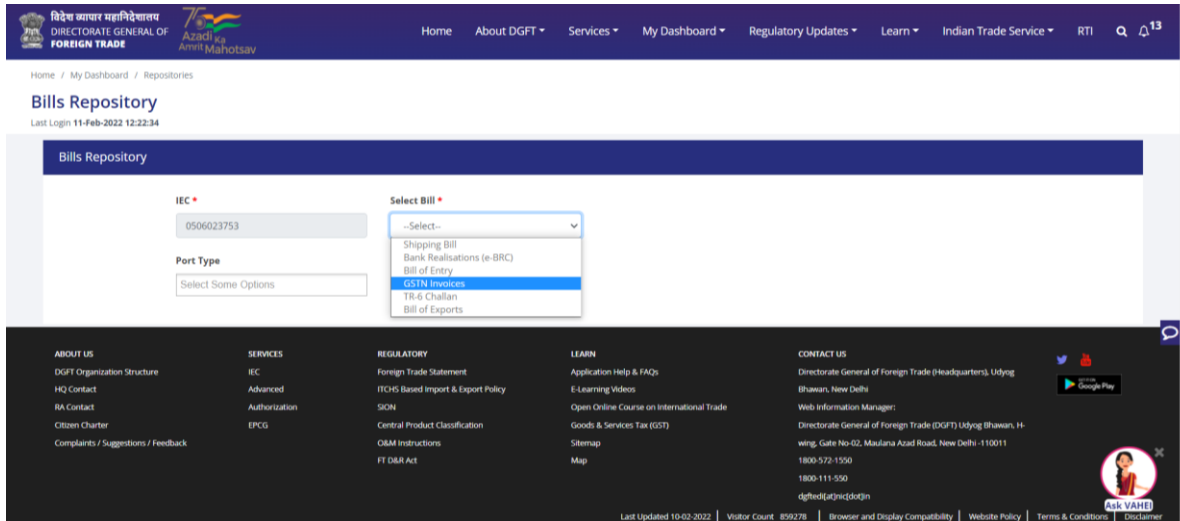


5. Add GSTN Details in Repository

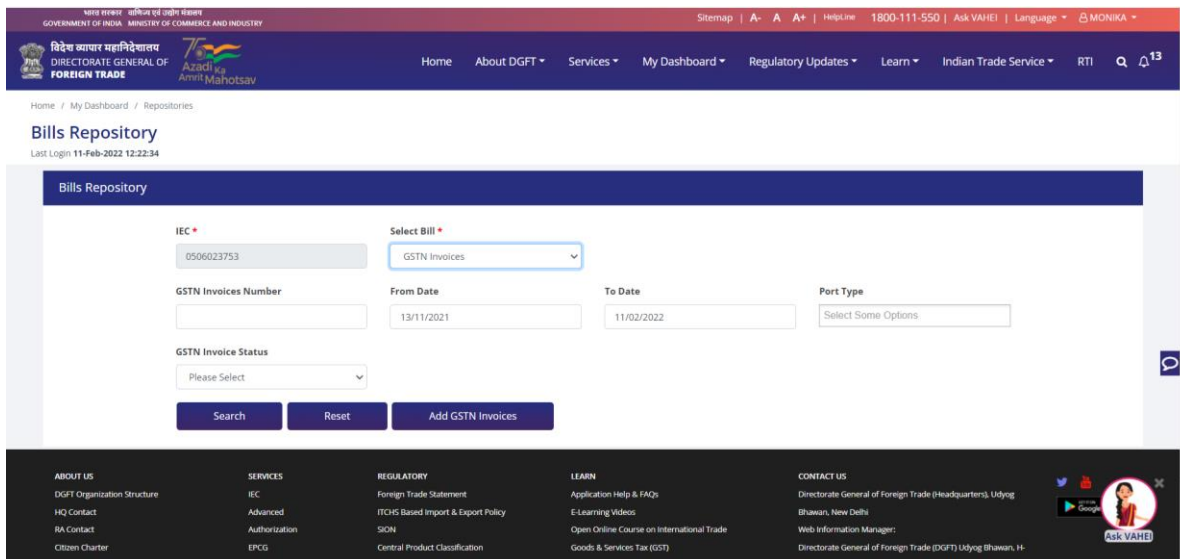
- Navigate to My dashboard > Repositories > select “Bill Repositories”



- Select Bill as “GSTN Invoices”



- Click on “Add GSTN Invoices” to add GSTN invoice in repository



- Capture details for GSTN invoices and click on “Add” button

GSTN Invoices

Supply Details

Authorization Number *

Export Serial Number *
Please Select

Import Serial number *
Please Select

Serial number in the invoice Number *

Serial No. of item as on License (Part E) *

ITC (HS) Code 0 *
Search ITC Code e.g 741
[Check the ITC\(HS\) Codes here](#)

Description of Items of Supply *

Total Quantity *

Unit of measure code *
Please Select

Value in Rs *

Central Goods & Services Tax (CGST) *

Integrated Goods & Services Tax (IGST) *

State Goods & Services Tax (SGST) *

Total Tax Paid *

0

Add

Sl.No.	Authorization Number	Export Serial Number	Import Serial Number	Serial number in the invoice	Serial No. of Item as on License (Part E)	ITC(HS) Code	Description of Items of Supply	Total Quantity	Unit of measure code	Edit
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9.EO Extension of issued EPCG License

- 1) Navigate to **Services > EPCG > Apply for EO/Block Extension**

Services under EPCG

Apply for EPCG / Post Export EPCG (ANF-5A)
To apply for an EPCG scheme, an IEC is required. Other pre-requisites as mentioned in the Chapter 5 of Foreign Trade Policy and Hand book of Procedures may be referred.
[Explore](#)

Amendment of Fields of EPCG Authorisation
Apply for amendment of already issued EPCG authorisations.
[Explore](#)

Invalidation/Certificate of Supplies of EPCG Authorisation
Invalidation/ Certificate of Supplies of EPCG Authorisation.
[Explore](#)

Clubbing of EPCG Authorisation (ANF-5C)
Apply for clubbing of EPCG authorisations.
[Explore](#)

Closure of EPCG/Issuance of Post Export Scrip
Apply for closure of EPCG Authorisations.
[Explore](#)

Installation Certificate
Attach installation certificate to EPCG authorisation.
[Explore](#)

Apply for EO / Block Extension
Apply for Export Obligation / Block Extension of EPCG authorisations.
[Explore](#)

License Status at Customs
Check the license status at Customs from here.
[Explore](#)

Authorisation Transmission Details from DGFT
Check the authorisation transmission status from DGFT to CBC. This is also available post login under submitted applications.
[Explore](#)

Manual EODC Status Update
Use this option to manually update the status of already redeemed old licenses still shown as open. You shall be required to enter the details and submit with scanned copy of EODC letter. The request shall be sent to respective RA for processing.
[Explore](#)

Apply for EPCG Committee
Request for relaxation of Policy / Procedures for EPCG authorisations.
[Explore](#)

Apply for Review Application of EPCG (ANF-2D)
Request for review of EPCG Committee relaxations granted earlier. (ANF-2D)
[Explore](#)

Transfer of Authorisation
[Explore](#)

Help and FAQs
Refer to User Manual and FAQs for the Module.
[Explore](#)

- 2) User can select any of the options i.e., **Proceed with existing application** (draft application if any) or **Fresh Application** to further proceed.
- 3) **Application Type:** User may select the type of Extension for the application to proceed. i.e- Blockwise Extension, EO Period extension. Click on "Save & Proceed" button.

NOTE :

- In case 2 extensions have already been made for an authorization, applicant shall not be allowed to make any more extensions.
- Blockwise Extension is only allowed for 1st Block. It would not be available for 2nd block.
- **Only for EOP Extension-** Relief to Exporters whose EO expires between 1 Aug'20 to 31 Jul'21 in the form of free EO extension till 31 Dec'21 (irrespective of scheme- 0% & 3%) owing to Covid-19 pandemic. And the unfulfilled EO to be increased by 5%

Amendment EO Extension EPCG
Last Login: 11-Feb-2022 12:22:34

Application Type

Application For *

Please Select
Blockwise Extension
EO Period Extension

Clear All Save & Proceed

ABOUT US
DGFT Organisation Structure
HQ Contact
RA Contact
Citizen Charter
Complaints / Suggestions / Feedback

SERVICES
EC
Advanced Authorization
EPCG

REGULATORY
Foreign Trade Statement
ITDS Based Import & Export Policy
SIEM
Central Product Classification
OIM Instructions

LEARN
Application Help & FAQs
E-Learning Videos
Open Online Course on International Trade
Goods & Services Tax (GST)
Stamp

CONTACT US
Directorate General of Foreign Trade (Headquarters), Udyog Bhawan, New Delhi
Web Information Manager
Directorate General of Foreign Trade (DGFT) Udyog Bhawan, H-wing, Gate No-02, Maxima Axis Road, New Delhi - 110011

Tick the button if user is applying for extension under Para 5.17(f) of Handbook of Procedure i.e- Tick the button whose EO expires between 1 Aug'20 to 31Jul'21 to get the relief in the form of free EO extension till 31Dec'21(irrespective of scheme- 0% & 3%) owing to Covid-19 pandemic. Valid for only EOP Extensions, not for Blockwise Extension

Amendment EO Extension EPCG
Last Login: 11-Feb-2022 12:22:34

Application Type

Application For *

EO Period Extension

Are you applying for extension under Para 5.17(f) of Handbook of Procedure?

Clear All Save & Proceed

ABOUT US
DGFT Organisation Structure
HQ Contact
RA Contact
Citizen Charter
Complaints / Suggestions / Feedback

SERVICES
EC
Advanced Authorization
EPCG

REGULATORY
Foreign Trade Statement
ITDS Based Import & Export Policy
SIEM
Central Product Classification
OIM Instructions

LEARN
Application Help & FAQs
E-Learning Videos
Open Online Course on International Trade
Goods & Services Tax (GST)
Stamp

CONTACT US
Directorate General of Foreign Trade (Headquarters), Udyog Bhawan, New Delhi
Web Information Manager
Directorate General of Foreign Trade (DGFT) Udyog Bhawan, H-wing, Gate No-02, Maxima Axis Road, New Delhi - 110011

- 3. Authorizations for EO Extension:** Select the radio button if it is a PRC approved case and select the Authorization number for the Extension. Click on "Save and Proceed" button to continue

The screenshot shows a progress bar at the top with steps: Application Type, Authorisations for EO Extension, Authorisation Details, Export Obligation Period Details, Attachment, Declaration, and Application Summary. Below the progress bar is a green success message: "Your Application [Application Number] has been saved successfully". Underneath is a dark blue header "EPCG Authorizations valid for Amendment". A note states: "Please note there is no payment to be done while submitting the application. The composition fee will be assigned by the RA while issuing deficiency. Post which you are required to pay the fee and resubmit the application." There is a radio button selection for "Whether it is a PRC Approved Case or not?" with "No" selected. Below is a table with 5 columns: Select, File Number from which Authorization is issued, Authorization Type, EPCG Authorization Number, and EPCG Authorization Date. Two entries are shown, both for "Zero duty EPCG Scheme".

Select	File Number from which Authorization is issued	Authorization Type	EPCG Authorization Number	EPCG Authorization Date
<input type="radio"/>	08... (Arabic)	Zero duty EPCG Scheme	602100000	20/01/2021
<input checked="" type="radio"/>	05... (Arabic)	Zero duty EPCG Scheme	111000000	08/02/2022

4. **Authorization details:** will be pre-populated. If it is PRC approved case, user may attach PRC minutes of meeting in the attachments tab of the application. Click on “Save and Proceed” button.

The screenshot shows the progress bar with "Authorisation Details" selected. Below is a success message. The "Authorization Details" section contains several input fields: EPCG Authorization Number, Initial Duty Served Value allowed (INR) (60,624), EO Endorsed (INR) (27,390.00), Date of Issuance of Authorization (08/02/2022), Import Validity (08/02/2024), EO Period End Date (08/02/2028), and Custom Notification Number (16/2015). Below this is the "PRC Details, if any" section with a radio button selection for "Whether it is a PRC Approved Case or not?" with "No" selected. A note states: "In case it is a PRC Approved Case, you may attach PRC minutes of meeting on attachments tab of the application." Buttons for "Clear All" and "Save & Proceed" are at the bottom right.

5. **Export Obligation Period Details:** Details of items for EO Extension/ Blockwise will auto-populate. Reason for seeking EO Extension to be provided. Composition fee to be paid will be calculated by the respective RA Officers. Click on “Save and Proceed” button.

The screenshot shows a progress bar at the top with steps: Application Type, Authorisations for EO Extension, Authorisation Details, Export Obligation Period Details, Attachment, Declaration, and Application Summary. The 'Export Obligation Period Details' step is currently active.

Success Message: Your Application ARNEPCG00E0XN03916543AM22 has been saved successfully.

Details of item for EO Extension:

First Block						
Initial EO Period for first block	Extended EO Period (for first block), valid upto (as allowed by RA)	Extended EO Period (for first block), valid upto (as allowed by DGFT Hgrs.)	Extension in EO Period applied upto (for first block)	Specific EO endorsed on the Authorization (for first block)	Specific EO fulfilled (for first block)	Unfulfilled EO
08/02/2026			08/02/2028	13,695.00	0.00	13,695.00

Overall EO Period						
Initial EO Period overall	Extended EO Period (overall), valid upto (as allowed by RA)	Extended EO Period, valid upto (as allowed by DGFT Hgrs.)	Extension in EO Period applied upto (overall)	Specific EO endorsed on the Authorization (overall)	Specific EO fulfilled (overall)	Unfulfilled EO
08/02/2028			08/02/2028	27,390.00	0.00	27,390.00

Reason for seeking EO Extension: XYZ

Payment to be made (System Calculated): 45.65

Composition fee to pay (Calculated by RA):

Buttons: Clear All, Save & Proceed

6. **Attachment:** Select the Attachment type and upload with remarks. Click on “Save and Proceed” button to continue.

- Select PRC minutes of meeting if it is a PRC approved case

The screenshot shows the 'Attachment' step in the progress bar. A success message is displayed: "Your Application ARNEPCG00E0XN03916543AM22 has been saved successfully".

Attachment Type: A dropdown menu is open, showing options: "Please select", "Please select", "EPCG Druggery bills of Stock wise Fulfillment of Export Obligation Attachment", and "PRC Minutes of meeting".

Remark: A text input field is present.

Uploaded Document List: Shows 10 entries. A table below lists the attachments:

Attachment Type	Remark	View/Add More Attachments	Delete

Buttons: Clear All, Save & Proceed

7. **Declaration:** Tick the box as acceptance of declaration. Click on “Save and Proceed” button to continue

The screenshot shows the 'Declaration' step in the progress bar. A success message is displayed: "Your Application ARNEPCG00E0XN03916543AM22 has been saved successfully".

Declaration: A series of statements are listed, with the 10th statement checked: "I am authorised to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy."

Place: DELHI

Date: 11/02/2022

User Details: Name: M..., Email: B..., Office Address: ...IG, DELHI, WEST DELHI, DELHI, 110058, Residential Address: DELHI, C...

Designation: DIRECTOR

Buttons: Clear All, Save & Proceed

8. **Application Summary:**

- Click on the “Print Preview” button to view the details of filled application and download the application

Authorization List

Note:
 1. There is no upfront payment while uploading the Installation Certificate. The fee payment will only be applicable when assigned by the DGFT officer.

Show 10 entries

Select	File Number from which Authorization is issued	Authorization Type	EPCG Authorization Number	EPCG Authorization Date
<input type="radio"/>	GPXXXXXXXXXX	Zero duty EPCG Scheme	XXXXXXXXXX	20/01/2021
<input checked="" type="radio"/>	XXXXXXXXXXXX	Zero duty EPCG Scheme	XXXXXXXXXX	08/02/2022

Showing 1 to 2 of 2 entries

Clear All Save & Next

3. **EPCG Authorization Details:** Authorization details will be auto populated. Select the radio button whether it is a PRC approved case or not. Click on Save and next button to proceed.

Installation Certificate
 Last Login: 11-Feb-2022 16:48:49

Success Message
 Your Application #XXXXXXXXXXXX has been saved successfully

Authorization Details

REC No: [text field]
 REC Name: [text field]
 EPCG Authorization Number: [text field]
 Authorization Type: [text field]
 Duty Save Amount Allowed: [text field]
 EO Validity: [text field]
 File Number from which Authorization is issued: [text field]
 EPCG Authorization Date: [text field]

PRC Details, if any

Whether it is a PRC Approved Case or not? Yes No

Note:
 In case it is a PRC Approved Case, you may attach PRC minutes of meeting on attachments tab of the application.

Clear All Save & Next

4. **Details of Installation Certificate:**

- Click on the pencil icon of edit button to attach Bill of Entry/ GSTN invoice from repository and fill other related details.

- Click on the “Search Bill of Entry” button to attach Bill of entry/ GSTN invoice for the imported item. Select the invoice for a particular imported item and click on “Add” button to add the invoices from the repository. This must be done for all the imported items separately.

NOTE: Bill of entry/ GSTN invoice will be selected for one item at a time. Do not select the Bill of entries and GSTN invoice all at same time for all the imported items. Doing so will hamper the mapping of an imported items with the BOEs/GSTN invoice and user may stuck while moving forward. Although if an imported item has multiple BOEs / GSTN invoice , then multiple invoices could be selected.

The screenshot shows a modal window titled "Details of Bill of Entry/GST Invoice". It contains a table with the following data:

SNo. Of Item	ITC(HS) Code	Description of Capital goods to be Imported	Quantity Imported	Unit of measure	Quantity Invalidated	Unit of measure (Invalidated)	Whether Capital goods is restricted for import	Installation Certificate No.	Installation Certificate Date	Bill of Entry No./GST Invoice No./Invoice No.
1	84798999	GKG Fully Automatic Vision INLINE Screen Printer: Model No. G-Titan	1.0	SETS (SET)	0.0					2001598
2	84283900	Automatic PCB Loader: Model No.SB-XL5	1.0	SETS (SET)	0.0					2001598
3	84283900	Automatic PCB Unloader: Model No.XB-XL3	1.0	SETS (SET)	0.0					2001598
4	84283900	PCB Inspection Conveyor: Model No.BC-1000	2.0	SETS (SET)	0.0					2001598
5	84283900	PCB Inspection Conveyor (C.C.) Model No.BC-1000	2.0	SETS (SET)	0.0					2001598

- Fill the mapping details separately for all the imported items and click on “update” button .

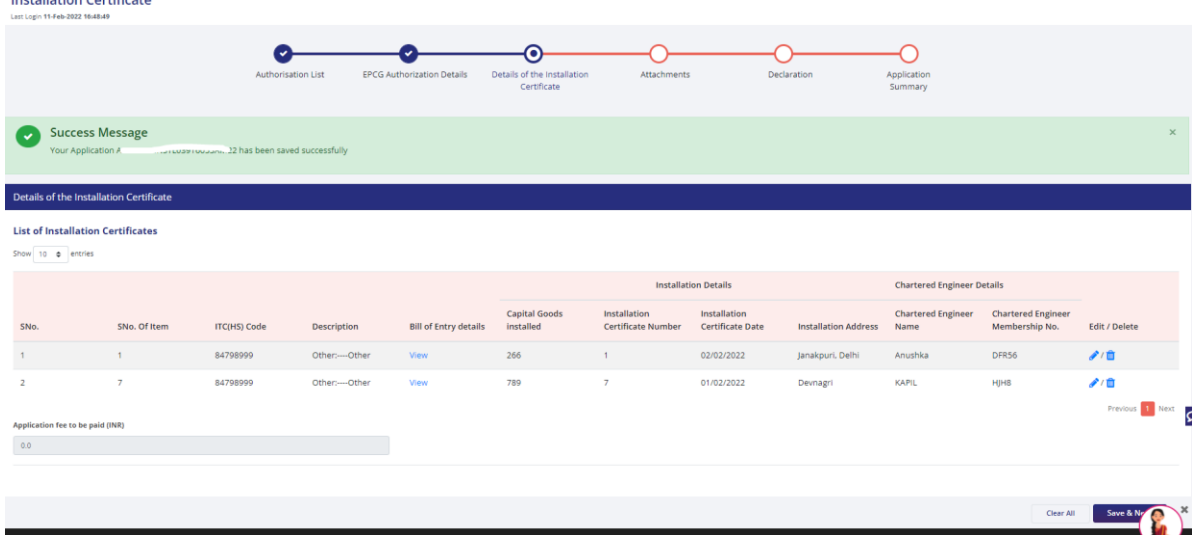
The screenshot shows the "Bill of Entries Mapping with Certificate" form. It includes a table of items and a detailed mapping form for item 1.

SLNO.	Item Serial No.	ITC Code	Bill of Entry No	Bill of Entry Date	Unit of measure	Quantity of Import	Delete
1	1	84798999	2001598	12/02/2021	SETS (SET)	1	

The mapping form for item 1 includes the following fields:

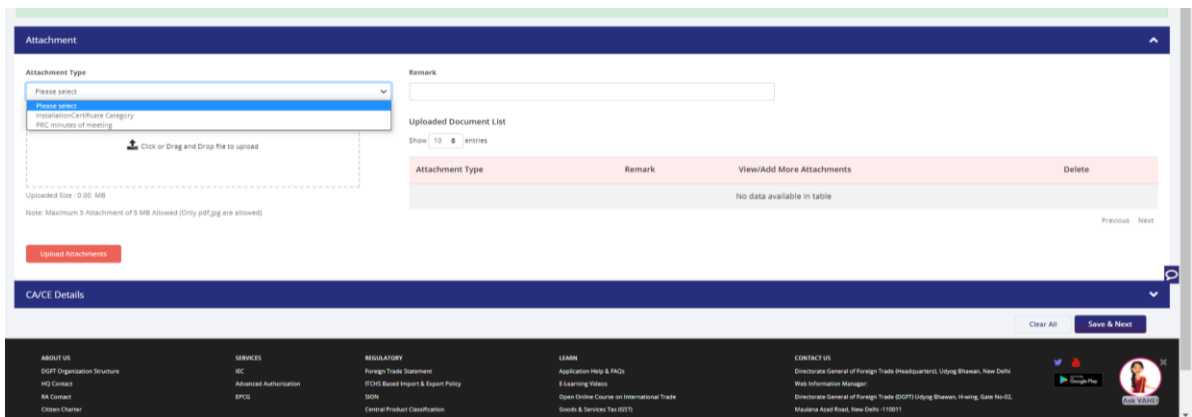
- Item Serial No.: 1
- ITC(HS) Code/Service Code: 84798999 Other—Other
- Description of the product to be exported/services to be rendered: Other—Other
- Installation Certificate Number: 1
- Installation Certificate Date: 02/02/2022
- Installation Address: Jaisalpur, Delhi
- Capital Goods Installed: 266
- Chartered Engineer Name: Anushka
- Chartered Engineer Membership No.: DFR56

- Once done for all the imported items, click on “Save and Next” Button

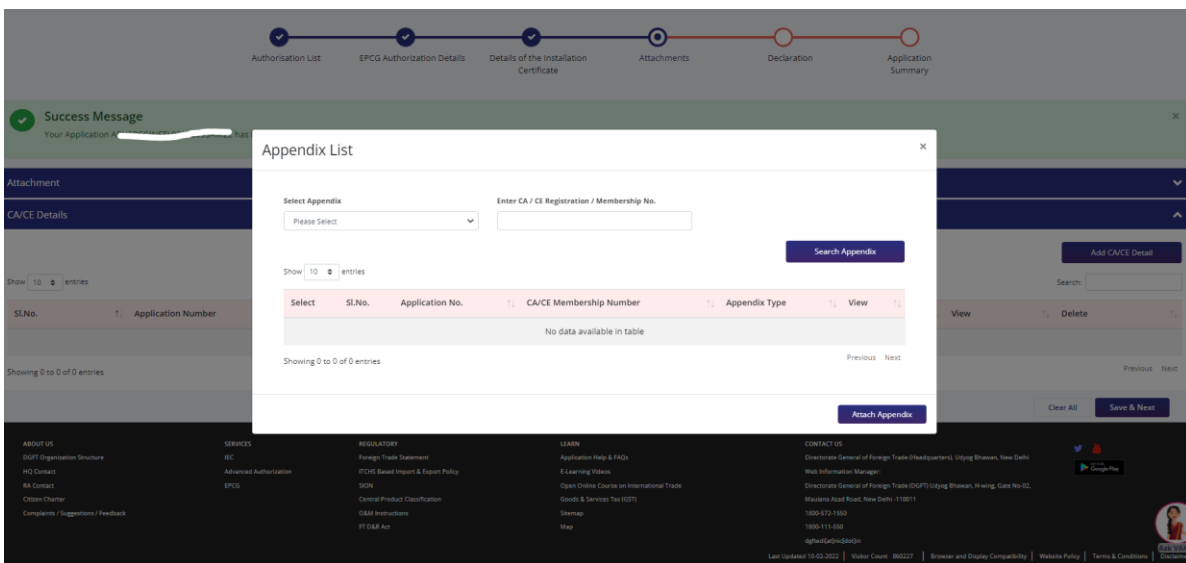


5. Attachments:

- Select the appropriate Attachment type and upload with remarks



- CA/CE Details:** User could also provide CA/CE details. “Search Appendix” will show the results added in the repository. Select the Appendix from the list and click on “Attach Appendix”. Finally, click on “Save and Next” button to continue



- Declaration** : Accept the declaration and verify the auto-populating user details. Click on “Save and Next” button to continue

Success Message
Your Application A[redacted] has been saved successfully

Declaration

I /we, hereby, declare/certify that:

A. The particulars and the statements made in this application are true and correct to the best of my/our knowledge and belief and nothing has been concealed or held there from. If anything is found incorrect or false it will render me/us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.

B. I/We undertake to abide by the provisions of the Foreign Trade (Development and Regulation) Act, 1992, (as amended) the Rules and Orders framed there under, the Foreign Trade Policy, the Handbook of Procedures and the ITC(HS) Classification of Export & Import Items as amended from time to time.

C. None of the Proprietor/Partners/Director(s)/Karta/Trustee of the firm/company has come under the adverse notice of DGFT or is in the caution list of RBI.

D. None of the Proprietor/Partners/Director(s)/Karta/Trustee of the firm/company, as the case may be, is/are a Proprietor/Partners/ Director(s)/ Karta/Trustee in any other firm/Company which has come under the adverse notice of DGFT or is in the caution list of RBI, to the best of my knowledge.

E. Neither the Registered Office/Head Office of the firm/company nor any of its Branch Office(s)/Unit(s)/Division(s) has been declared a defaulter and has otherwise been made ineligible for undertaking import/export under any of the provisions of the Policy.

F. I am authorised to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

Tick the box as acceptance of declaration/ undertaking and fill in the details below. *

Place* DELHI **Date*** 11/02/2022

User Details
(Note: If user profile are not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name: [redacted] Designation: DIRECTOR
 Email: [redacted] Mobile: [redacted]
 Office Address: [redacted] J, Gulshan, 382110
 Residential Address: [redacted]

Clear All Save & Next

7. Application Summary:

- Click on “Print Summary” button to view the filled application and download it.

Last Login 11-Feb-2022 17:22:27

Progress: Authorisation List, EPCG Authorisation Details, Details of the installation Certificate, Attachments, Declaration, Application Summary

Success Message
Your Application A[redacted] has been saved successfully

Installation Certificate for

Authorisation Type	File Number from which Authorisation is issued	EPCG Authorisation Number	EPCG Authorisation Date
Zero duty EPCG Scheme	[redacted]	[redacted]	20/01/2021

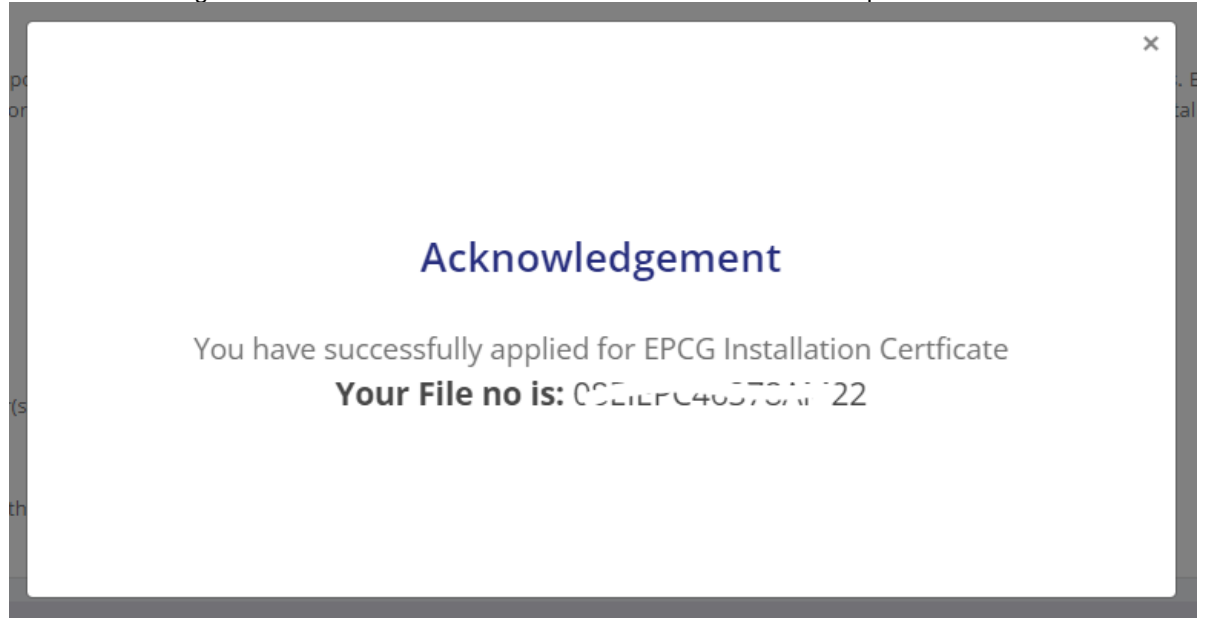
Authorisation Details

IEC No	IEC Name	EPCG Authorisation Number
[redacted]	[redacted] LIMITED	[redacted]
Authorisation Type	Duty Saved Value allowed (in INR)	EO Validity
Zero duty EPCG Scheme	1,85,02,814.70	20/01/2027
File Number from which Authorization is issued	EPCG Authorisation Date	
[redacted]	20/01/2021	

Details of the Installation Certificate

Print Summary

- Digitally sign the application via “sign” button and click on “submit” Button. After submitting the application , acknowledgement will be generated with the file number. Applicant may track the application via My Dashboard > Submitted Applications > choose scheme as “EPCG” > choose Type of sub-scheme as “Upload Installation Certificate”



11. Clubbing of EPCG Licenses

1. Navigate to Services > EPCG > Clubbing of EPCG Authorizations

User can select any of the options i.e., “Proceed with existing application” (draft application if any) or “Start Fresh Application” Button

Home / Services / EPCG

Clubbing of EPCG

Last Login: 11 Feb 2022 17:22:27

Draft Application | Clubbing of EPCG Authorisations

Show: 10 entries

Select	S. No.	Application Number	Created On	Created By	Last Updated On	Last Updated By	Action
No data available in table							

Showing 0 to 0 of 0 entries

[Start Fresh Application](#)

ABOUT US: DGFT Organisation Structure, HQ Contact, RA Contact, Client Charter, Complaints / Suggestions / Feedback

SERVICES: IEC, Advanced Authorisation, EPCG

REGULATORY: Foreign Trade Statements, FTDS Based Import & Export Policy, SION, Central Product Classification, OIM Instructions, FT OMR Axx

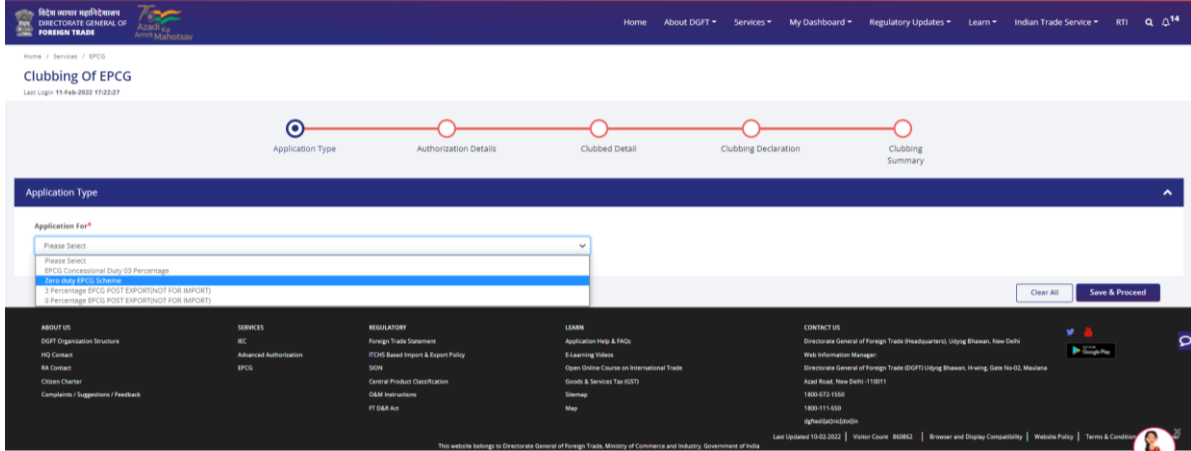
LEARN: Application Flow & FAQs, E-Learning Videos, Open Online Course on International Trade, Goods & Services Tax (GST), Stamp, Map

CONTACT US: Directorate General of Foreign Trade (Headquarters), Udyog Bhawan, New Delhi, Web Information Manager, Directorate General of Foreign Trade (DGFT) Udyog Bhawan, Housing, Gate No-02, Maulana Azad Road, New Delhi-110011, 1800-572-1550, 1800-111-530, @dgftindia

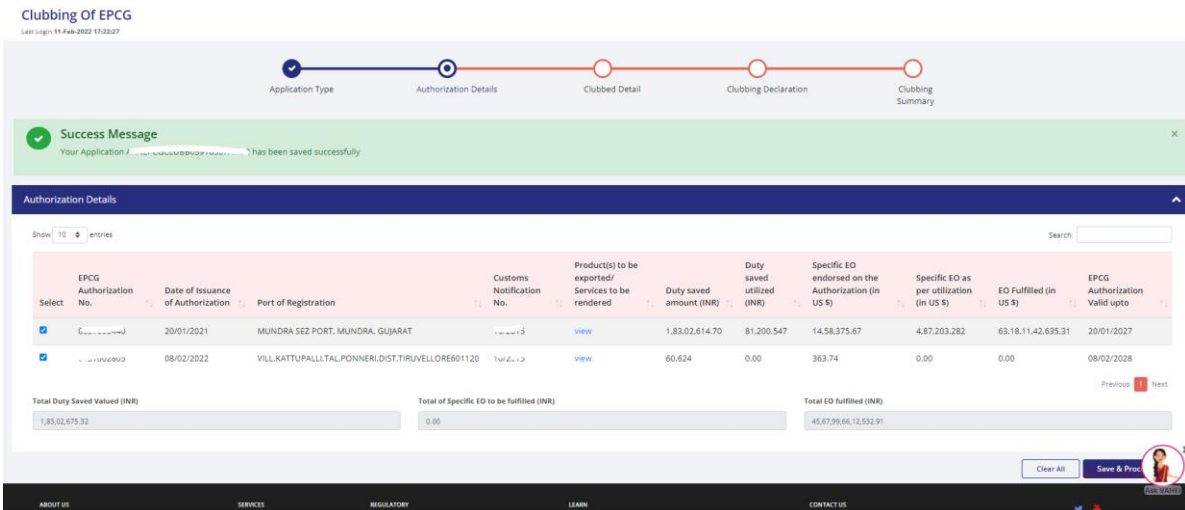
This website belongs to Directorate General of Foreign Trade, Ministry of Commerce and Industry, Government of India

Last Updated: 15-02-2022 | Visitor Count: 85382 | Browser and Display Compatibility | Website Policy | Terms & Conditions |

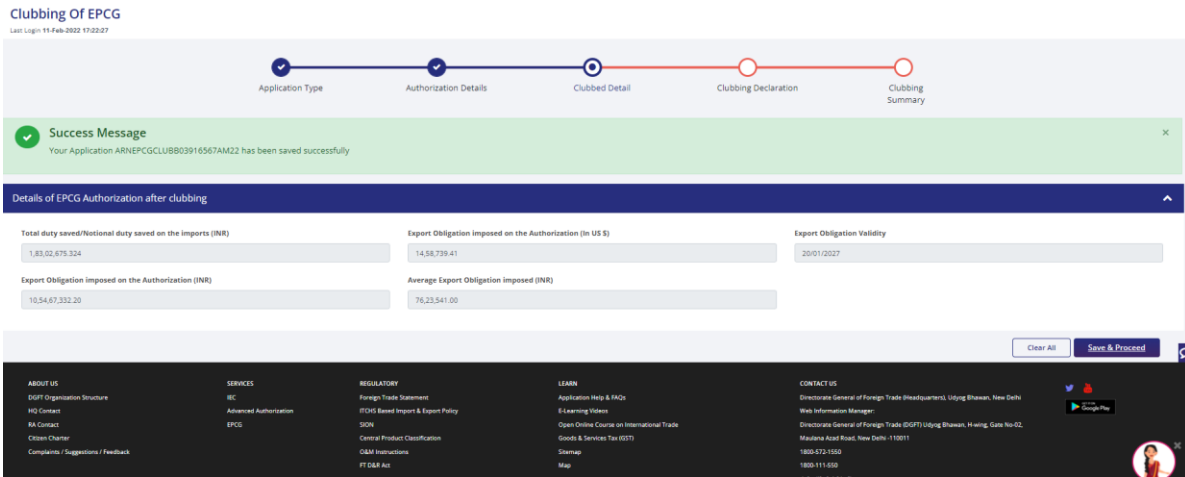
2. **Application Type** : Select the Application type out of the following options:
 - a. EPCG Concessional Duty 03 Percentage
 - b. Zero Duty EPCG Scheme
 - c. 0 Percentage EPCG POST EXPORT(NOT FOR IMPORT)
 - d. 0 Percentage EPCG POST EXPORT(NOT FOR IMPORT)
 in the dropdown to proceed further and click on “Save and Proceed” button



3. **Authorization Details:** Select the Authorizations which need to be clubbed together and click on “Save and Proceed” button



4. **Clubbed Detail:** Authorization clubbed details will auto-populate on the screen. Verify them and click on “Save and proceed” button to continue.



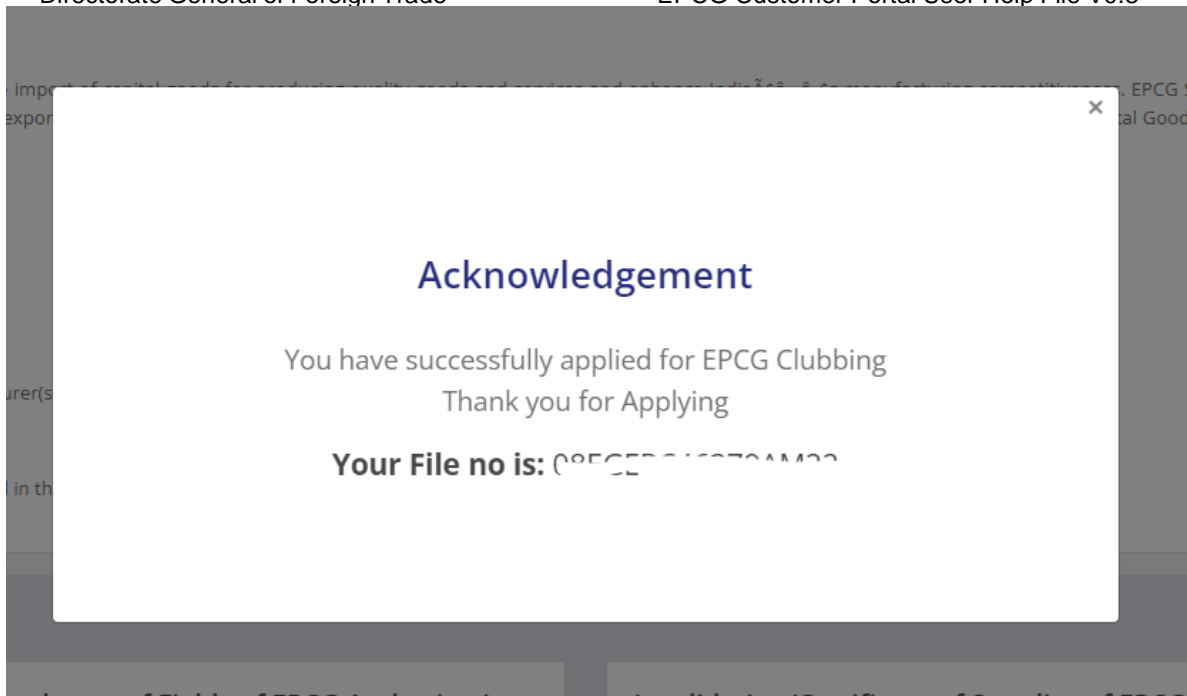
5. **Clubbing Declaration :** Tick the clubbing declaration and verify the User Details. Click on “save and proceed” button to continue

6. Clubbing Summary:

- Click on the “Print Summary” button to view the filled application and download it

EPCG Authorisation SNo.	EPCG Authorisation No.	EPCG Authorisation Date	Port of Registration	Customs Notification No.	Product(s) to be exported/ Services to be rendered	Duty saved amount (in Rs.)	Duty saved utilized (in Rs.)	Specific EO endorsed on the Authorisation (in US \$)	Specific EO as per utilization (in US \$)	EO Fulfilled (in US \$)	EPCG Authorisation Valid upto
1		20/01/2021	MUNDRA SEZ PORT, MUNDRA, GUJARAT	16/2015		1,83,02,614.70	81,200.547	14,58,375.67	4,87,203.282	63,18,11,42,635.31	20/01/2027
2		08/02/2022	VILL.KATTUPALLI,TAL.PONNERI,DIST.TIRUVELLORE601120	16/2015		60.624	0.00	363.74	0.00	0.00	08/02/2028
Total Duty Saved Valued (in Rs.)						Total of Specific EO to be fulfilled (in Rs.)					
1,83,02,675.324						0.00					
Total EO fulfilled (INR)											
45,67,99,66,12,532.91											

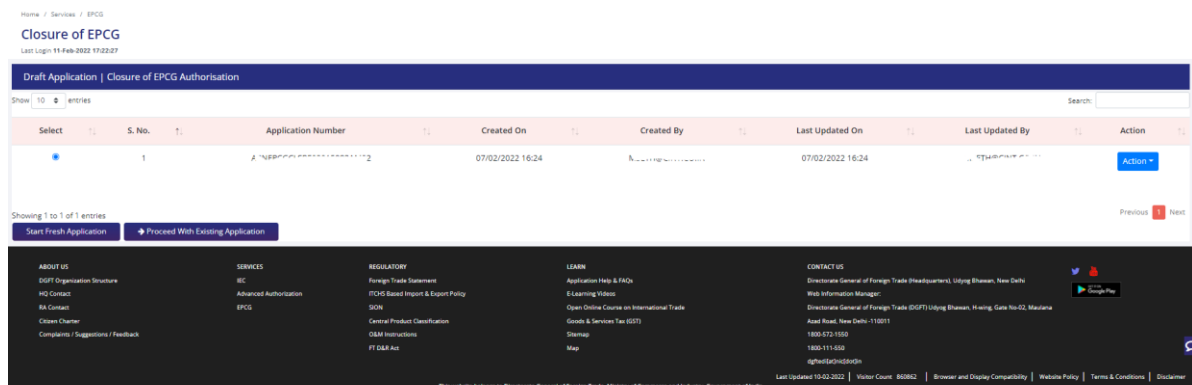
- Provide the digital signature via “sign” button and submit the application via “submit” button. After submission, acknowledgment with the file number will be generated. Applicant may track the application via My Dashboard > Submitted Applications > choose scheme as “EPCG” > choose Type of sub-scheme as “Clubbing of EPCG Authorizations”



11. Closure of EPCG/ Issuance of Post Export Scrip

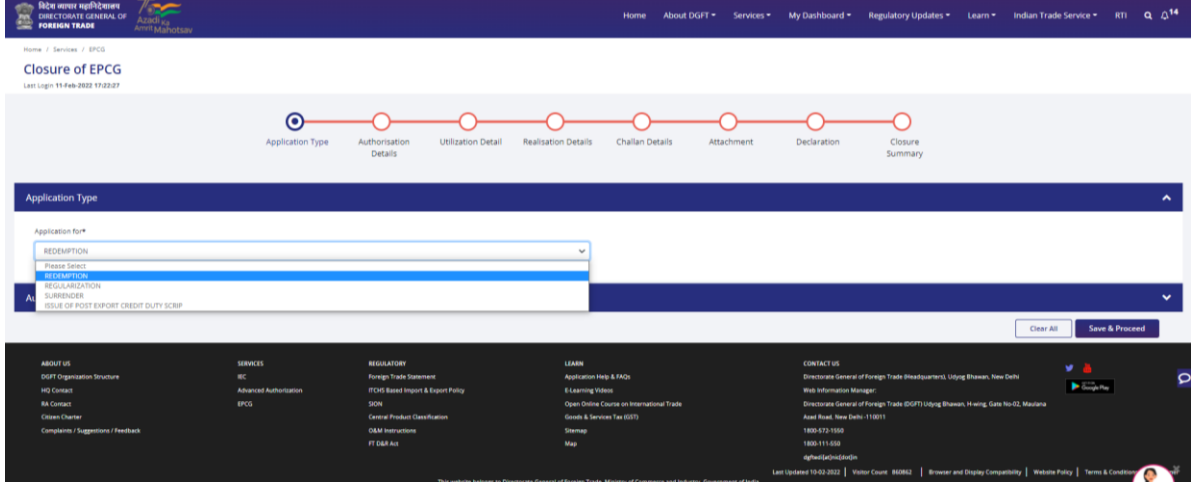
1. Navigate to Services > EPCG > Closure of EPCG/ Issuance of Post Export Scrip

User can select any of the following options i.e., "Proceed with existing application" (draft application if any) or "Start Fresh Application" button

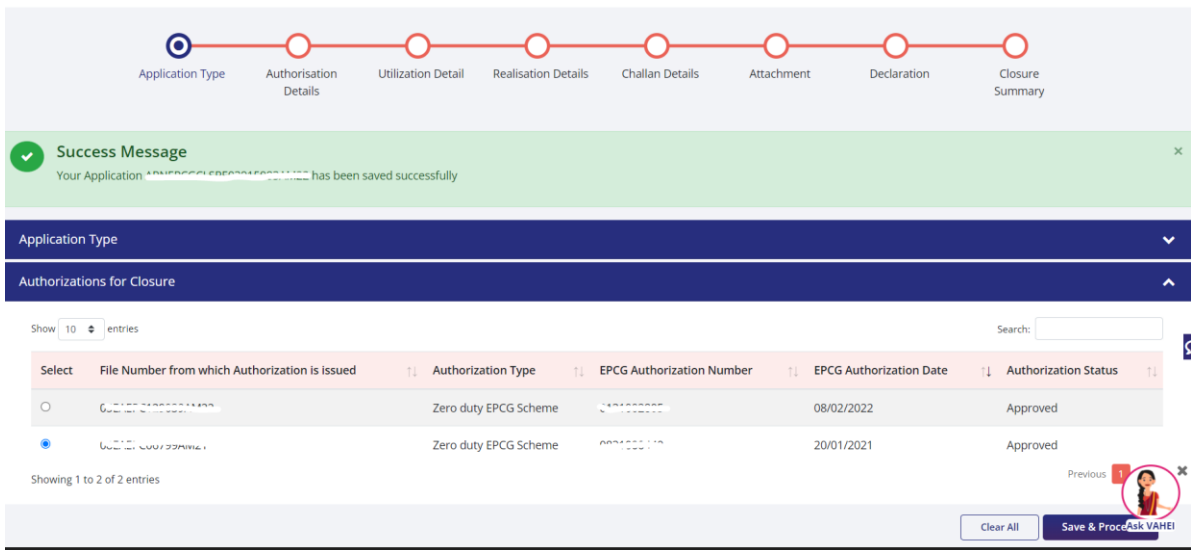


2. Application Type:

- User may select the type of Application in the dropdown to proceed for the closure :
 - Redemption**- When a user has done 100% imports and fulfilled all the Export Obligation
 - Regularization**- When a user has done 100% imports and Not fulfilled the Export Obligation (Regularization fee to customs for the unfulfilled Export Obligation- TR6 challan)
 - Surrender**- When a user has not done any import and export
 - Issue of Post Export Credit Duty Scrip**- Issued for Post export EPCG Authorization



- Select the Authorization for the closure and click on “Save and Proceed” button



3. Authorization Details:

- Authorization details: Verify it as auto-populated on the screen
- Items of Import: Verify it as auto-populated on the screen
- Items of Export: Verify it as auto-populated on the screen
- Jurisdictional Address: Enter the “Jurisdictional Address” and click on “Save and proceed” button.

Application Type Authorization Details Utilization Detail Realisation Details Challan Details Attachment Declaration Closure Summary

Success Message
Your Application / [redacted] has been saved successfully

Authorization Details
Items of Import
Items of Export
Jurisdictional Address

Postal address of the jurisdictional Central Excise Authority in whose jurisdiction factory/premises of the applicant/supporting manufacturer where the capital goods to be imported are proposed to be installed*

Clear All Save & Proceed

ABOUT US SERVICES REGULATORY LEARN CONTACT US

4. Utilization Details:

a. Items of import :

Click on “Search Bill of Entry/ GSTN Invoice”, select them all at once for all imported items and click on “Add” button.

Click on edit icon (pencil) to edit Duty Saved value(in INR) for all imported items separately.

Application Type Authorisation Details Utilization Detail Realisation Details Challan Details Attachment Declaration Closure Summary

Success Message
Your Application / [redacted] has been saved successfully

Items of import (including details of installation certificate)

Search Bill of Entry/GST Invoice in Repository

FTCHS Code * Description of Capital goods to be Imported Whether Capital goods is restricted for import
 Yes No

Quantity of Import Unit of measure
 Please Select

Quantity Invalidated Unit of Measure (Invalidated)
 Please Select

Installation Certificate No. Installation Certificate Date

Bill of Entry No./GST Invoice No.* Bill of Entry Date/GST Invoice Date

Invoice Serial No. CIF value of imports/deemed imports (INR)

Supply Date Duty saved value (in INR)* Duty saved value (in USD)

Clear Add

b. Items of Export :

Click on “Search Shipping bills in Bills Repository” button, select all the required Shipping bills corresponding to each exported item and click on “Add” button.

Items of Export

Search Shipping Bill in Bills Repository

ITC(HS) Code/Service Code* Description of the Item

ITC (HS) Code of the alternate Product Description of the Alternate Product Item

Shipping Bill No. / Bill of Export* Port code of registration Shipping Bill Date

Invoice No. Invoice Date Invoice Serial No.

FOB Value/FOR Value (in FC) Foreign Currency FOB Value/ FOR value (in USD normalized)

FOB Value/FOR Value (in INR) Type of Export EO Block Period

ECGC Claimed? Exchange rate of FC to INR (as per date of issuance of authorization)

Yes No

Clear Add

Show 10 entries

Details of the Shipping Bill/Invoice											FOB Value/FOR Value				ECGC Claimed?				
SNo. of Item	ITC(HS) Code/Service Code	Description of the Item	ITC (HS) Code of the alternate Product	Description of the Alternate Product Item	Type of Export	EO Block Period	Shipping Bill No. / Bill of Export	Port code of registration	Shipping Bill Date	Invoice No.	Invoice Date	Invoice Serial No.	FOB Value/FOR Value (in FC)	Foreign Currency		Exchange rate of FC to INR	FOB Value/ FOR value (in USD normalized)	SubTotal of FOB (in USD)	FOB Value/FOR Value (in INR)
1	7	99	JHGF			1	7		01/02/2022		01/02/2022	7	0.00		1009.17	91.74	0.00	6.789.00	

c. Exports as under for maintenance of average export obligation:
 Enter the remarks for “Exports as under for maintenance of average export obligation”

Closure of EPCG

Last Login: 14-Feb-2022 16:39:40

Application Type Authorization Details Utilization Detail Realisation Details Challan Details Attachment Declaration Closure Summary

Success Message
 Your Application AXXXXXXXXXXXXXXXXXXXX has been saved successfully

Items of Import (including details of Installation certificate)

Items of Export

Exports as under for maintenance of average export obligation

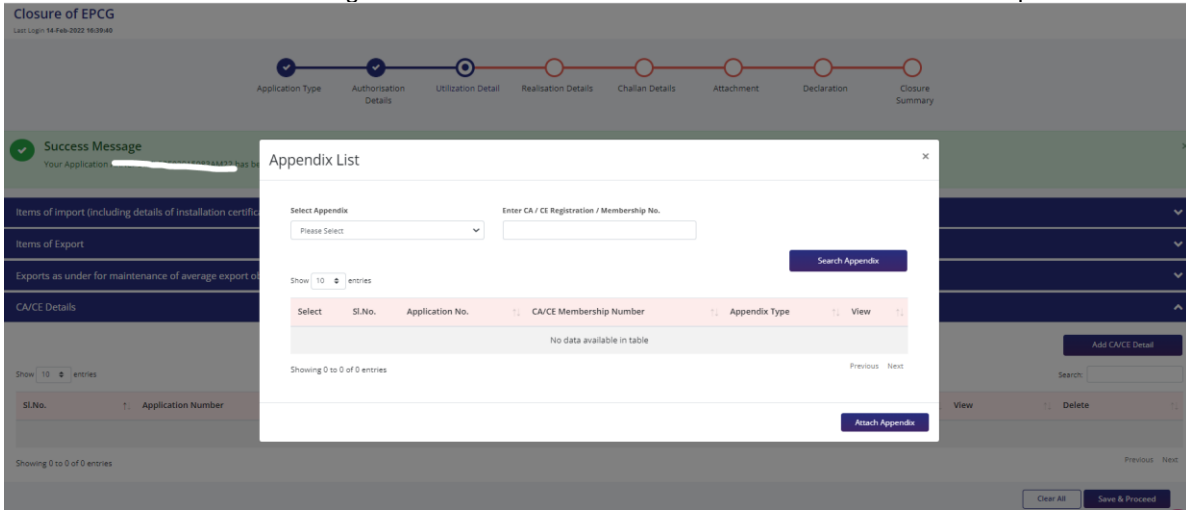
I/We further declare that I/we have made exports as under for maintenance of Average Export Obligation:

SLNO.	Financial Year	Average to be maintained	Average maintained	Details of shipping bills for fulfillment of average export obligation	Relief from Average EO to be fulfilled as per 5.19 of HBP?	Remark
1	2020-21	76.23.541.00	0	View/Update	No	ABC
2	2021-22	76.23.541.00	0	View/Update	No	XYZ

CA/CE Details

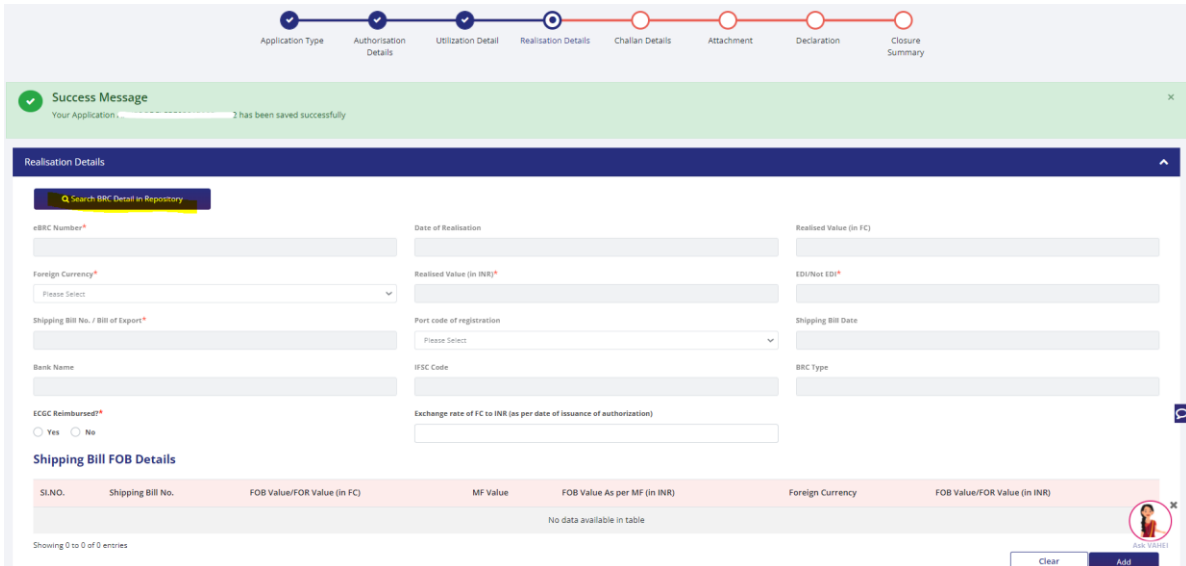
Clear All Save & Proceed

d. CA/CE Details:
 Click on “Add CA/CE Details” button > “Search Appendix” button. Select the details (added via repository) then click on “Attach Appendix” button to continue. Finally, click on “Save and proceed” button



5. **Realization Details:**

- a. **Realization Details:** Click on “Search BRC detail in Repository” button, select all the required BRC corresponding to each exported item and click on “Add” button.



- b. **Export Obligation fulfillment summary:** It will be shown, verify it. Click on “Save and Proceed” button to continue

	Initial Fixed		Revised Fixed		Actual DS Value / EO to be fulfilled as per actual DS Value		Utilised Duty Saved Value / EO Fulfilled		Unfulfilled EO to be regularized	
	USD	INR	USD	INR	USD	INR	USD	INR	USD	INR
Duty Saved Value	2,67,755.55	1,83,07,414.76	2,25,755.63	1,61,11,111.11	1,19,99.64	81,11,111.11	1,19,99.64	81,11,111.11	2,46,965.91	1,71,96,303.65
Export Obligation										
First Block	7,11,111.11	5,00,00,000.00	7,11,14,599	5,00,00,000	7,13,709.59	5,00,00,000	7,13,709.59	5,00,00,000	1,98,290.41	1,40,00,000.00
Second Block	7,11,111.11	5,00,00,000.00	7,50,00,000	5,00,00,000	7,67,009.59	5,00,00,000	7,67,009.59	5,00,00,000	1,98,290.41	1,40,00,000.00
Overall	15,18,888.22	1,08,07,414.76	14,66,154.59	10,00,00,000	14,80,719.18	10,00,00,000	14,80,719.18	10,00,00,000	3,96,580.82	2,80,00,000.00

6. **Challan Details:** Enter the Challan details(reflected via repository) if you have chosen “Regularization closure” and Export obligation is not fulfilled.

Note:
Please consider any payments which need to be made for this authorization. This can be but not limited to any payments for EPCG Committee or penalty for late upload of Installation Certificate.

Do you want to pay any additional miscellaneous payments for this authorization? Yes No

Show 10 entries

SlNO.	Block Type	Regularization amount to be Paid	EO Regularized		Challan No.	Challan Date	Challan Amount	Customs duty paid (with interest)
			USD	INR				
No data available in table								

7. **Attachment:** Select the Attachment type, browse for attachment file and click on “Upload Attachments”

Attachment Type:

Remark:

Uploaded Document List

Attachment Type	Remark	View/Add More Attachments	Delete
No data available in table			

Upload Attachments

8. **Declaration:** Tick the box as Acceptance of declaration and verify the User’s details. Click on “Save and proceed” to continue

9. Closure Summary:

- Click on “Print Summary” button to view and download the filled application.

- Digitally sign the application via “sign” button and click on “submit” Button. After submitting the application , acknowledgement will be generated with the file number. Applicant may track the application via My Dashboard > Submitted Applications > choose scheme as “EPCG” > choose Type of sub-scheme as “Closure of EPCG Authorization”

